COMMISSIONER OF INCOME-TAX -1, PUNE			Rang	ges-1, 11, Pune and Ahmednagar Range		
					-1, Pune	
Sr. No	Designation of income tax authorities	Headquarters	Territorial Area	Persons persons	or classes of	Cases or classes of cases
(1)	(2) Addl./Joint Commissioner of Income Tax, Range ,Pune-I	(3) Pune, Maharashtra	(4) In the state of Maharashtra – District of Pune other than areas under jurisdiction of Principal Commissioner/Com missioner of Income tax,Pune-5.	compani under the Act,2013 Compan having it or having place of area men (4); (b) Perso individua	ons being es registered e Companies of, or under the ies Act 1956 and is registered office g its principal business in the intioned in column ons being als referred to in of column (6).	(a) All cases of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.
2	Dy/Asst Commissioner of Income Tax, Cir-1(1) ,Pune	Pune, Maharashtra	In the state of Maharashtra - District of Pune other than areas under jurisdiction of Principal Commissioner/Com missioner of Income tax,Pune-5.	(a) Perso compani under the Act,2013 Compan having it or having place of	ons being es registered e Companies s, or under the ies Act 1956 and s registered office g its principal business in the ntioned in column	 (a) All cases of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "A" or "B" or "C"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.

3	Dy./Asst Commissioner of Income Tax, Cir-1(2) ,Pune	Pune, Maharashtra	In the state of Maharashtra - District of Pune other than areas under jurisdiction of Principal Commissioner/Com missioner of Income tax,Pune-5.	(b) Persons being individuals referred to in item (b) of column (6). (a) Persons being companies registered under the Companies Act, 2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in column (4); (b) Persons being	 (a) All cases of persons referred to in corresponding entries in items (a) of column(5) being companies whose names begin with the alphabet "D" or "E" or "F" or "G"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.
4	Income Tax Officer, Wd- 1(1) ,Pune	Pune, Maharashtra	In the state of Maharashtra - District of Pune other than areas under jurisdiction of Principal Commissioner/Com missioner of Income tax,Pune-5.	individuals referred to in item (b) of column (6). (a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in column (4); (b) Persons being individuals referred to in item (b) of column (6).	 (a) All cases of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "A"; (b) All cases of individuals being managing director or director or secretary in the companies referred to in corresponding entry in item (a) above.
5	Income Tax Officer, Wd-	Pune, Maharashtra	In the state of Maharashtra –	(a) Persons being companies registered	(a) All cases of persons referred to in corresponding entries in item (a) of column(5) being companies

	1(2) ,Pune		District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5.	under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in column (4); (b) Persons being individuals referred to in item (b) of column (6).	whose names begin with the alphabet "B" or "C"; (b) All cases of individuals being managing director or director or secretary in the companies referred to in corresponding entry in item (a) above.
6	Income Tax Officer, Wd- 1(3) ,Pune	Pune, Maharashtra	In the state of Maharashtra – District of Pune other than areas under jurisdiction of Principal Commissioner/Com missioner of Income tax,Pune-5,	(a) Persons being companies registered under the Companies Act, 2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in column (4); (b) Persons being individuals referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "D" or "E"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.
7	Income Tax Officer, Wd- 1(4) ,Pune	Pune, Maharashtra	In the state of Maharashtra – District of Pune other than areas under jurisdiction of Principal Commissioner/Com	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal	(a) All cases of persons referred to in corresponding entries in items (a) of column(5) being companies whose names begin with the alphabet "F" or "G"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in

			missioner of Income tax,Pune-5.	place of business in the area mentioned in column (4); (b) Persons being individuals referred to in item (b) of column (6).	item (a) above.
				Range-11, Pune	
1	Addl./Joint Commissioner of Income Tax, Range-11, Pune	Pune, Maharashtra	In the state of Maharashtra - a) District of Pune other than areas under jurisdiction of Principal Commissioner/Com missioner of Income tax,Pune-5;	(a) Persons being companies registered under the Companies Act, 2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6);	(a) All case of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "H" or "I"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above;
			(b) District of Pune;	(c) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4);	(c) All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is from "salary" and who are employees of Defence services, under audit control of CDA (O) other than employees attached to the military accounts department; (d) All cases of persons referred to in

				(d) persons being individuals deriving income from sources other than income from business or profession and residing outside the territorial area mentioned in item (b) of column (4), and who were residing, at the time of departure from the taxable territory in area mentioned in item (b) of column (4);	corresponding entry in item (d) of column (5), whose principal source of income is from salary, and who are employees of defence services, residing presently outside the taxable territories, who at the time of departure from the taxable territory were under Audit control of CDA (O) and who are not under the audit control of any other audit officer in respect of accounting period during which they were defence services employees;
			(c) District of Pune, other than areas under the jurisdiction of Principal Commissioner/Commissioner of Income tax of Income -tax, Pune-5.	(e) Persons other than companies and cooperative societies derving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column (4).	 (e) all cases of persons referred to in corresponding entry in item (e) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961; (f) All cases of persons referred to in corresponding entry in item(e) of column (5) being insurance agents.
2	Dy/Asst. Commissioner of Income Tax, Range-11, Pune	Pune, Maharashtra	In the state of Maharashtra - a) District of Pune other than areas under jurisdiction of Principal	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office	(a) All case of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "H" or "I";(b) All cases of individuals being managing director or director or manager or director or secretary in

	Commissioner/Com missioner of Income tax,Pune-5;	or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6);	the companies referred to in corresponding entry in item (a) above;
	(b) District of Pune;	(c) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (d) persons being individuals deriving income from sources other than income from business or profession and residing outside the territorial area mentioned in item (b) of column (4), and who were residing, at the time of departure from the taxable territory in area mentioned in item (b) of column (4);	(c) All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is from "salary" and who are employees of Defence services, under audit control of CDA (O) other than employees attached to the military accounts department, being officers of the rank of Major General and above; (d) All cases of persons referred to in corresponding entry in item (d) of column (5), whose principal source of income is from salary, and who are employees of defence services, residing presently outside the taxable territories, who at the time of departure from the taxable territory were under Audit control of CDA (O) and who are not under the audit control of any other audit officer in respect of accounting period during which they were defence services employees, being officers of the rank of Major General and above;
	(c) District of Pune, other than areas under the jurisdiction	(e) Persons other than companies and cooperative societies	(e) All cases of persons referred to in corresponding entry in item (e) of column (5) whose principal source of income is from legal, medical, engineering

			of Principal Commissioner/ Commissioner of Income tax of Income -tax, Pune-5.	derving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column (4).	or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961; (f) All cases of persons referred to in corresponding entry in item(e) of column (5) being insurance agents.
3	Income Tax Officer, Wd- 11(1), Pune	Pune, Maharashtra	In the state of Maharashtra - a) District of Pune other than areas under jurisdiction of Principal Commissioner/Com missioner of Income tax,Pune-5;	(a) Persons being companies registered under the Companies Act, 2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6);	 (a) All case of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "H"; (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (a) above;
			(b) District of Pune, other than areas under the jurisdiction of Principal Commissioner/Commissioner of Income tax of Income -tax, Pune-5.	(c) Persons other than companies and cooperative societies derving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4);	(c) All cases of persons being individuals referred to in corresponding entry in item (c) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961, whose surname begins with alphabets "A" to "K";

4	Income Tax Officer, Wd- 11(2), Pune	Pune, Maharashtra	In the state of Maharashtra - a) District of Pune other than areas under jurisdiction of Principal Commissioner/Com missioner of Income tax,Pune-5; (b) District of Pune,	(a) Persons being companies registered under the Companies Act, 2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6); (c) Persons other than	(d) All cases of persons other than individuals referred to in corresponding entry in item (c) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961, whose name begins with alphabets "A" to "K"; (e) All cases of persons referred to in corresponding entry in item(c) of column (5) being insurance agents, whose surname begins with alphabets "A" to "K". (a) All case of persons referred to in corresponding entries in item (a) of column(5) being companies whose names begin with the alphabet "I"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above;
			other than areas	companies and	to in corresponding entry in item (c) of column (5)

			under the jurisdiction of Principal Commissioner/ Commissioner of Income tax of Income -tax, Pune-5.	cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961, whose surname begins with alphabets "L" to "Z;
					(d) All cases of persons other than individuals referred to in corresponding entry in item (c) of column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961, whose name begins with alphabets "L" to "Z";
					(e) All cases of persons referred to in corresponding entry in item(c) of column (5) being insurance agents, whose surname begins with alphabets "L" to "Z".
5	Income Tax Officer, Wd- 11(3), Pune	Pune, Maharashtra	In the state of Maharashtra – District of Pune	(a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4);(b) persons being	(a) All cases of persons referred to in corresponding entry in item (a) of column (5) whose principal source of income is from "salary" and who are employees of Defence services, under audit control of CDA (O) other than employees attached to the military accounts department, with CDA Account no. From 1 to 175000, excluding officers of the rank of Major General and above;

				individuals deriving income from sources other than income from business or profession and residing outside the territorial area mentioned in column (4), and who were residing, at the time of departure from the taxable territory in area mentioned in column (4);	(b) All cases of persons referred to in corresponding entry in item (b) of column (5), whose principal source of income is from salary, and who are employees of defence services, residing presently outside the taxable territories, who at the time of departure from the taxable territory were under Audit control of CDA (O) and who are not under the audit control of any other audit officer in respect of accounting period during which CDA Account no. From 1 to 175000, excluding officers of the rank of Major General and above .
6	Income Tax Officer, Wd- 11(4), Pune	Pune, Maharashtra	In the State of Maharashtra – District of Pune	 (a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (b) persons being individuals deriving income from sources other than income from business or profession and residing outside the territorial area mentioned in column (4), and who were residing, at the time of departure from the taxable territory in area mentioned in column (4). 	(a) All cases of persons referred to in corresponding entry in item (a) of column (5) whose principal source of income is from "salary" and who are employees of Defence services, under audit control of CDA (O) other than employees attached to the military accounts department, with CDA Account No. From 175001 and onwards, excluding officers of the rank of Major General and above; (b) All cases of persons referred to in corresponding entry in item (b) of column (5), whose principal source of income is from salary, and who are employees of defence services, residing presently outside the taxable territories, who at the time of departure from the taxable territory were under Audit control of CDA (O) and who are not under the control of any other audit officer in respect of accounting period during which they were defence services employees, with CDA Account No. From 175001 and onwards, excluding officers of the rank of Major General and above.

7	Income Tax Officer, Wd – 11(5)	Pune, Maharashtra	In the state of Maharashtra – District of Pune other than areas under jurisdiction of Principal Commissioner/Com missioner of Income tax,Pune-5,	Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4);	 (a) All cases of persons referred to in corresponding entry in column (5) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44 AA of the Income-tax Act,1961, which have not been assessed to tax earlier; (b) All cases of persons referred to in corresponding entry in column (5) being insurance agents, which have not been assessed to tax earlier.
]	Range-Ahmednagar	
1	Addl. / Joint Commissioner of Income Tax, Range- Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra – District of Ahmednagar	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); (c) Persons being	 (a) All cases of persons referred to in item (a) and (b) of column (5). (b) All cases of persons referred to in corresponding entries in item (c) of column (5) and; (c) The case of a managing director, or a director or a manager or a secretary in the companies mentioned at item (b) above;

				companies registered under the Companies Act 2013 or under the Companies Act 1956 and having its registered office or principal place of business in the area mentioned in column (4); (d) Persons being individuals referred to in item (c) of column (6).	
2	DCIT/ACIT- Circle-1, Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra – District of Ahmednagar	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); (c) Persons being companies registered under the Companies Act 2013 or under the Companies Act 1956 and 	 (a) All cases of persons referred to in item (a) and (b) of column (5). (b) All cases of persons referred to in corresponding entries item (c) of column (5); (c) All the cases of individual being a managing director, or a director or a manager or a secretary in the companies referred to in item (b) of column, 6 above;

				having its registered office or principal place of business in the area mentioned in column (4);	
				(d) Persons being individuals referred to in item (c) of column (6).	
3	ITO Ward -1, Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra a) District of Ahmednagar;	a) Persons referred to in item (a) of column (6) being companies registered under the Company's Act, 2013, or under the Companies Act 1956 and having registered office in the territorial area mentioned in item (a) of column (4); b) Persons being an individual referred to in item (b) of column (6);	a) All cases of companies referred in item (a) of column (5) with the names beginning with alphabets "A" or "B" or "C" or "D" or "E" or "F"; b) all the cases of individual being a managing director, or a director or a manager or a secretary in the companies referred to in item (a) of column (6) above;
			b) areas falling within the territorial jurisdiction of - i) Ahmednagar Taluka ii) Kopergaon Taluka and iii) Rahata Taluka	c) Persons referred to in item (c) of column (6) being other than companies deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (b) of column (4);	c) all cases of persons being individuals referred to in item (c) and (d) of column 5, other than those deriving income from "salary "whose surname begin with alphabets "A" to "M"; d) All cases of persons other than individuals referred to in item (c) and (d) of column 5, whose name begin with alphabets "A" to "M".

4	ITO Ward-2, Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra – a) District of Ahmednagar;	d) Persons referred to in item (c) of column (6) being other than companies deriving income from source other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). a) Persons referred to in item (a) of column (6), being companies registered under the Company's Act 2013, or under the Companies Act 1956 and having registered office in the territorial area mentioned in item (a) of column (4); b) Persons being an individual referred to in item (b) of column (6);	a) All cases of companies referred in item (a) of column (5) with the names beginning with alphabets G or H or I or J or K or L or M; b) All the cases of individual being of a managing director, or a director or a manager or a secretary in the companies referred to in item (a) of column 6 above;
			b) areas falling within the territorial jurisdiction of; i) Ahmednagar Taluka	c) Persons referred to in item (c) of column (6) being other than companies and deriving income from business or profession and whose	c) All cases of persons being individuals referred to in item (c) and (d) of column 5, other than those deriving income from "salary "whose surname begin with alphabets "N" to "Z"; d) All cases of persons other than individuals referred to in item (c) and (d) of column 5, whose

Т	Г		
		principal place of	name begin with alphabets "N" to "Z" ;
	ii) Kopergaon Taluka	business is within the	
	and	territorial area mentioned	e) All cases of persons referred to in item(e) and (f)
		in item (b) of column (4);	of column (5), other than those deriving income
	iii) Rahata Taluka		from "salary".
		d) Persons referred to in	
	c) areas falling within	item (c) of column (6)	
	the territorial	being other than	
	jurisdiction of -	companies deriving	
	3	income from sources	
	i) Nevasa Taluka and	other than income from	
	,	business or profession and	
	ii) Jamkhed Taluka	residing within the	
	12) (4111111111111111111111111111111111111	territorial area mentioned	
		in item (b) of column (4);	
		e) Persons referred to in	
		item	
		(e) of column (6) being	
		other than companies and	
		deriving income from	
		business or profession and	
		whose principal place of	
		business is within the	
		territorial area mentioned	
		in item (c) of column (4);	
		in item (c) of column (4),	
		f) Persons referred to in	
		item (e) of column (6)	
		being other than	
		companies deriving income from sources	
		other than income from	
		business or profession and	

				residing within the territorial area mentioned in item (c) of column(4).	
5	ITO Ward-3, Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra – a) District of Ahmednagar;	a) Persons referred to in (a) of column (6), being companies registered under the Company's Act 2013, or under the Companies Act 1956 and having registered office in the territorial area mentioned in item (a) of column (4); b) Persons being an individual referred to in item (b) of column (6);	a) All cases of companies referred in item (a) of column (5) with the names beginning with alphabets N or O or P or Q or R or U or V or W or X or Y or Z; b) All the cases of individual being of a managing director, or a director or a manager or a secretary in the companies referred to in item (a) of column 6 above;
			b) areas falling within the territorial jurisdiction of -	c) Persons being individuals referred to in item (c) of column (6) whose principal source of income is from salary and who is residing within the territorial area mentioned in item (a) of column (4); d) Persons referred to in item (d) of column (6) being other than companies deriving income from business or profession and whose	c) All cases of persons being individuals referred to in item(c) of column 5; d) All cases of persons referred to in item (d) and (e)

			i) Akole Taluka	principal place of business is within the territorial area mentioned in item (b) of column (4); e) Persons referred to in area (d) of column (6) being other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
6	ITO Ward-4 Ahmednagar	Ahmednagar, Maharashtra	In the State of Maharashtra – a) District of Ahmednagar; b) areas falling within the territorial jurisdiction of -	a) Persons referred to in (a) of column (6), being companies registered under the Company's Act 2013 or under the Companies Act 1956 and having registered office in the territorial area mentioned in item (a) of column (4); b) Persons being an individual referred to in item (b) of column (6); c) Persons referred to in item (c) of column (6) being other than	 a) All cases of companies referred in item (a) of column (5) with the names beginning with alphabets "S" or "T"; b) All the cases of individual being of a managing director, or a director or a manager or a secretary in the companies referred to in item (a) of column (6) above; c) All cases of persons referred to in item (c) and (d) of column (5) other than those deriving income from "salary".

within the territorial area mentioned in item (b) of column (4). 7 Income Tax Officer, Wd-5, Ahmednagar S, Ahmednagar District 8 In the State of Maharashtra Maharashtra 9 In the State of S, Ahmednagar District 10 In the State of Maharashtra Maharashtra Maharashtra 11 In the State of Column (4) Persons other than companies deriving income from business or profession and residing within the territorial area mentioned in Column (4); 12 (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in tem (b) of column (4). 23 All cases of persons referred to in corresponding entries item of column (5) who have not been assessed to tax earlier. 34 (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in term (b) of column (4).	7	Officer, Wd-	nmednagar, aharashtra	Maharashtra- Ahmednagar	mentioned in item (b) of column (4). (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the	
---	---	--------------	--------------------------	----------------------------	---	--

Tax Recover Officer-1, Pune						
1	Tax Recovery Officer – 1, Pune	Maharashtra	In the state of Maharashtra (a) District of Pune other than areas under jurisdiction of Principal Commissioner/ Commissioner of Income Tax, Pune-5	(a) Persons being companies registered under the Companies act. 2013 or under the Companies act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4) (b) Persons being individuals referred to in item (b) of column (6):	 (a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I". (b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above. 	
			(b) District of Ahmednagar	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned	(c) All cases of persons referred to in corresponding entries in items (c), (d) and (e) of column (5) (d) All cases of individuals being managing director or manager or secretary in the companies referred to in corresponding entry in item (e) of column (5)	

 	T		
		in item (b) of column (4)	
		(e) Persons being companies registered under the companies Act. 2013 or under the companies act 1956 and having its registered office or principal place of business in the area mentioned in column (4) (f) Persons being individuals referred to in item (d) of column (6)	
	(c) District of Pune	(g)Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column (4) (h) Persons being individuals deriving income from sources other than income from business or profession an residing outside the territorial area mentioned in item (c) of column (4) and who were residing at the time of departure from the taxable territory in area mentioned	 (e) All cases of persons referred to in corresponding entry in item (g) of column (5) whose principal source of income from "Salary" and who are employees of Defence Services under audit control of CDA(O) other than employees attached to the military accounts department. (f) All cases of persons whose principal source of income is from salary and who are employees of defence services presently residing outside the taxable territories, who at the time of departure from the taxable territory were under Audit control of CDA(O) and who are not under the audit control of any other audit officer in respect of accounting period during which they were defence services employees.

				in item (c) of column	(4)
			(d) District of Pune other than areas und jurisdiction of Princ Commissioner, Commissioner of Income Tax, Pune-5	ipal operative societies deriving income from business or professi	entry (i) of column (5) whose principal source of income is from legal, medical, engineering or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income Tax area Act 1961
CON	COMMISSIONER OF INCOME-TAX-2, PUNE		Ranges2,	3 and 4, Pune	
Sr.	Designatio	Head	Territorial Area	Person or class of	Cases or class of cases
No	n of IT	Quarters		persons	
	Authority		,		
1	2	3	4	5	6
1	Dy./Asst.	Pune,	In the state of	(a) Persons being	
	CIT, Circle-	Maharashtra	Maharashtra-	companies registered	corresponding entries in items (a) of column (5)
	2, Pune		(a) District of Pune other than areas	under the Companies Act, 2013 or under the	being companies whose names begin with the alphabet "N".
			other than areas under jurisdiction of	Companies Act 1956 and	(b) All cases of individuals being Managing
			Pr.	having its registered	Director or director or Manager or Secretary in
			Commissioner/Com	office or having its	the companies referred to in corresponding
			missioner of Income	principal place of	entry in item (a) above.
			Tax, Pune-5	business in the area	
			Tuzi, Turic o		l
			rux, ruite o	mentioned in item (a) of	
			Tax, Tane 0		

companies

(b) areas within the District of Pune and

individuals referred to in item (b) of column.(6);

(c) Persons other than (c) All cases of persons referred to in

deriving corresponding entries in items (c) & (d) of

			other than areas income from source column (5) other than those whose princip	al
			falling under the other than income from source of income is from salary.	
			limits of Pimpri business or profession	
			Chinchwad and residing within the	
			Municipal territorial area	
			Corporation (PCMC) mentioned in item (b) of	
			column (4);	
			(i) which is (d) Persons other than	
			falling within companies deriving	
			following PIN Income from business or	
			Codes: Profession and whose	
			principal place of	
			411003 business or profession is	
			411005 within the territorial	
			411007 area mentioned in item	
			411008 (b) of column (4);	
			411010	
			411012	
			411020	
			411021	
			411027	
			411031	
			411045	
			411053	
			411057	
			411058	
			412115	
			ii) Areas falling	
			within the	
			territorial	
			limits of	
			Mulshi Taluka	
2	Income tax	Pune,	In the State of a) Persons other a) All cases of persons referred to	
	Officer	Maharashtra	Maharashtra areas than companies deriving corresponding entries in item (a) and (b)	of

Ward 2(1),	within the District of	income from sources	column (5) other than those whose principal
Pune	Pune and other than	other than income from	source of income is from salary.
	areas falling under	business or profession	
	the limits of Pimpri	and residing within the	
	Chinchwad	territorial area	
	Municipal	mentioned in of	
	Corporation (PCMC)	column(4).	
	Areas falling within	b) Persons other	
	the limits of PIN	than companies deriving	
	code 411005, 411007	income from business or	
	and 411010.	profession and whose	
		principal place of	
		business or profession is	
		within the territorial area	
		mentioned in column	
		(4).	

_

3	Income tax Officer	Pune, Maharashtra	In the State of Maharashtra	a) Persons other than companies	a) All cases of persons referred to in corresponding entries in item (a) and (b) of
	Ward 2(2), Pune		areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC) Areas falling within the limits of PIN code 411008, 411027, 411045 and 411058.	deriving income from sources other than income from business or profession and residing within the territorial area mentioned in of column(4). b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	column (5) other than those whose principal source of income is from salary.
4	Income tax Officer Ward 2(3), Pune	Pune, Maharashtra	In the State of Maharashtra areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC) Areas falling within	a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in of column (4). b) Persons other than companies deriving income from	a) All cases of persons referred to in corresponding entries in item (a) and (b) of column (5) other than those whose principal source of income is from salary.

			the limits of PIN code 411003, 411012, 411020, 411021 and 411053	business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	
5	Income tax Officer Ward 2(4), Pune	Pune, Maharashtra	a) In the State of Maharshtra District of Pune, other than areas under jurisdiction of Principal Commissioner / Commissioner of Income-tax, Pune-5;	a) Persons being companies registered under the Companies Act, 2013 or under the	 (a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "N". b) All cases of individuals being managing director or directors or manager or secretary in the companies referred to in corresponding entries in item (a) above.
			(b) District of Pune- areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC)	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column(4).	(c) All cases of persons referred to in corresponding entries in item (c) and (d) of column (5) other than those whose principal source of income is from salary.

			(i)Areas falling within the limits of PIN code 411031 and 411057	than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	
6	Income tax Officer Ward 2(5), Pune	Pune, Maharashtra	District of Pune - (a) Areas falling within the limits of Mulshi Taluka and Pincode 412115	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in of column(4). (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of column (5) other than those whose principal source of income is from salary.

Sr. No	Designation of Income Tax Authority	Head Quarters	Territorial Area	Person or class of persons	Cases or classes of cases
1	2	3	4	5	6
1	Deputy/Assist ant Commissione r of Income Tax, Range-3, Pune	Pune, Maharashtra	In the state of Maharashtra- (a) District of Pune other than areas under jurisdiction of Pr. Commissioner /Commissioner of Income Tax, Pune-5	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of cloumn4; (b) Persons being individuals referred to in item (b) of column.(6);	 (a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "O". (b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above.
			(b) areas within the District of Pune and other than areas falling within the limits of PCMC. (i) which is falling within following PIN Codes: 411004 411016 411029 411038	(c) Persons other than companies deriving income from source other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (c) Persons other than companies deriving Income from business or	(c) All cases of persons referred to in corresponding entries in items (c) & (d) of column (5) other than those whose principal source of income is from salary.

			411052.	Profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4);	
2	Income tax Officer, Ward 3(1), Pune	Pune, Maharashtra	In the State of Maharashtra areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC) Areas falling within the limits of PIN code 411004	 a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4). b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). 	a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5, other than those whose principal source of income is from salary.
3	Income tax Officer, Ward 3(2), Pune	Pune, Maharashtra	In the State of Maharashtra areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC) Areas falling within the limits of PIN code 411016	a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4). b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is	a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5, other than those whose principal source of income is from salary.

				within the territorial area mentioned in column (4).	
4	Income tax Officer, Ward 3(3), Pune	Pune, Maharashtra	In the State of Maharashtra areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC) Areas falling within the limits of PIN code 411029 and 411052.	 a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4). b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). 	a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5, other than those whose principal source of income is from salary.
5	Income tax Officer, Ward 3(4), Pune	Pune, Maharashtra	In the State of Maharashtra areas within the District of Pune and other than areas falling under the limits of Pimpri Chinchwad Municipal Corporation (PCMC) Areas falling within the limits of PIN code 411038.	a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4). c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is	a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5, other than those whose principal source of income is from salary.

				within the territorial area mentioned in column (4).	
6	Income tax Officer, Ward 3(5), Pune	Pune, Maharashtra	In the state of Maharashtra a) District of Pune, other than areas under jurisdiction of principal commissioner / commissioner of income tax, Pune-5	a) Person being companies registered under the companies Act, 2013 or under the companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of the column (4). b) Persons being individuals	 a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet 'O'. b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in the corresponding entries in item (a) above.
				referred to in item (b) of column (6)	
			(b) areas within the District of Pune and other than areas falling within the limits of PCMC. (i) which is falling within following PIN Codes: 411004 411016 411029 411038 411052.	(c) Persons other than companies deriving income from source other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). (d) Persons other than companies deriving Income from business or Profession and whose	(c) All cases of persons referred to in corresponding entries in items (c) & (d) of column (5) other than those whose principal source of income is from salary who are not assessed to tax earlier.

				principal place of business or profession is within the territorial area mentioned in item (b) of column (4);	
Sr N o.	Designation of IT Authority	Head Quarters	Territorial Area	Person or class of persons	Cases or classes of cases
1	2	3	4	5	6
1	Assistant Commissione r / Deputy Commissione r of Income tax, Circle-4, Pune	Pune	In the state of Maharashtra - District of Pune, other than areas under jurisdiction of Principal Commissioner / Commissioner of Income tax, Pune-5	registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4). b) Persons being individuals referred to in	a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet 'P'. b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entries in item (a) above.
				item (b) of column (6) (c) persons refereed to	c) All cases of persons referred to in corresponding entries in item (c) of column (5) whose principal source of Income is from 'salary' and who are:

				item (c) of column (6), being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)	(i) Employees of Central Government, State Government, local Government, Local Cantonment Boards, all Central Government Undertakings / Corporations, all state Government Undertakings/ corporation, all Public Sector Undertakings, Public Sector Banks, Pune University or (ii) Pensioners
2	Income tax Officer, Ward 4(1), Pune	Pune	In the state of Maharashtra - District of Pune other than areas under the jurisdiction of Principal Commissioner / Commissioner of Income Tax, Pune-5	persons referred to in column (6) being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)	whose principal source of Income is from 'salary' and who are: Employees of Central Government, all Central Government Undertakings /
3	Income tax Officer, Ward 4(2), Pune	Pune	In the state of Maharashtra - District of Pune other than areas under the jurisdiction of Principal Commissioner / Commissioner of Income Tax, Pune-5	persons referred to in column (6) being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)	whose principal source of Income is from 'salary' and who are: Employees of Central Government, all Central Government Undertakings /
4	Income tax	Pune	In the state of	persons referred to in	All cases of persons referred to in column (5)

	Officer, Ward 4(3), Pune	D tl ju P C	District of Pune other in an areas under the urisdiction of rincipal acommissioner / t	incoi othe busii and terri	viduals	orofession within the area	Employ Govern state C all Pub	principal source of Income is from and who are: yees of State Government, local ment, Local Cantonment Boards, all Government Undertakings/ corporation, lic Sector Undertakings, Pune University lose surname starts from 'A to M'
5	Income tax Officer, Ward 4(4), Pune	D tl ju P C	faharashtra - i District of Pune other i nan areas under the ourisdiction of i rincipal a Commissioner / t	colui indiv incoi othei busii and territ	viduals	being deriving sources ome from orofession within the area	whose 'salary (i) Em Govern state C all Pub and whor	es of persons referred to in column (5) principal source of Income is from and who are: aployees of State Government, local ament, Local Cantonment Boards, all Government Undertakings/ corporation, lic Sector Undertakings, Pune University assoners
6	Income tax Officer, Ward 4(5), Pune		Maharashtra a) District of Purother than areas und jurisdiction Principal Commissioner	ne, der of	under the 1956 ar registered principal in the ar item (a) of c) Per individual	under s Act, 20 Companie nd havin office place of b ea mentio	the 013 or es Act, g its or usiness ned in (4).	a) All cases of persons referred to in corresponding entries in items (a) of column (4) being companies whose names begin with the alphabet 'P' b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entries in item (a) above.

CO	MMISSIONER (OF INCOME	-TAX-3, PUNE	Ranges - 5, 6 Pune	and Satara Range
1	Dy./Asst. Commissione r of Income Tax, Cir-5, Pune	Pune, Maharashtr a	In the state of Maharashtra- a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5;	 (a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6); 	 (a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "Q" or "R"; (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (a) above;
			(b) Areas within district of Pune - (i) which are falling within the limits of the following PIN Codes- 411009 411037 411043 411046 412205 (ii) area falling within the limits of Bhor Taluka and Velhe	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of Column (4); (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) other than those whose principal source of income is from salary.

			Taluka.		
2	Income Tax Officer, Wd- 5(1) , Pune	Pune, Maharashtr a	In the state of Maharashtra- Areas within district of Pune which are falling within the limits of PIN Code 411037	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than 	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary.
				companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	
3	Income Tax Officer, Wd- 5(2) ,Pune	Pune, Maharashtr a	In the state of Maharashtra- Areas within district of Pune which are falling within the limits of PIN Code 411009 and 411043	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4);	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary.
				(b) Persons other than companies deriving income from business or profession and whose principal place of	

				business or profession is within the territorial area mentioned in column (4).	
4	Income Tax Officer, Wd- 5(3) ,Pune	Pune, Maharashtr a	In the state of Maharashtra- Areas within district of Pune which are falling within the limits of PIN Code 411046 and 412205	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4);	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary.
				(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	
5	Income Tax Officer, Wd- 5(4) ,Pune	Pune, Maharashtr a	In the State of Maharashtra- a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax,Pune-5;	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to item (b) of column	 (a) All case of persons referred to in corresponding entries in items (a) of column(5) being companies whose names begin with the alphabet "Q" & "R"; (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (a) above;

				(6);	
			(b) Areas within district of Pune- which are falling within the limits of Bhor Taluka and Velhe Taluka	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of Column (4);	(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) other than those whose principal source of income is from salary .
				(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	
6	Income Tax Officer, Wd- 5(5) ,Pune	Pune, Maharashtr a	In the state of Maharashtra- Areas within district of pune - (i) which are falling within the limits of the following PIN Codes- 411009	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (i) and (ii) of column (4).; (b) Persons other than companies deriving income from business or profession and whose principal place of 	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary, who are not assessed to tax earlier.

			411043 411046 412205 (ii) area falling within the limits of Bhor Taluka and Velhe Taluka.	business or profession is within the territorial area mentioned in (i) and (ii) of column (4	
				OF ADDL./JT. CIT RANGE-6,PUN	
1	Dy./Asst Commissione r of Income Tax, Cir-6, Pune	Pune, Maharashtr a	In the state of Maharashtra- (a)District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax, Pune-5;	registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in	corresponding entries in items (a) of column (5) being companies whose names begin
			(b) Areas within district of Pune – which are falling within the following PIN Codes- 411002	companies deriving income from sources other than income from business or	corresponding entries in items (c) and (d) of column (5) other than those whose principal source of income is from salary.

			411011 411023 411024 411025 411041 411042 411051	(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	
2	Income Tax Officer, Wd- 6(1),Pune	Pune, Maharashtr a	In the state of Maharashtra- a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commissioner of Income tax, Pune-5;	(a) Persons being companies registered under the Companies Act,2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to I item (b) of column (6);	 (a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose names begin with the alphabet "S"; (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (a) above;
			(b)Areas within district of Pune – which are falling	(c) Persons other than companies deriving income from sources other than income from business or	(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) other than those whose principal source of income is from salary.

			within the limits of PIN Code 411011	profession and residing within the territorial area mentioned in item (b) of Column (4); (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	
3	Income Tax Officer, Wd- 6(2),Pune	Pune, Maharashtr a	In the State of Maharashtra - Areas within district of Pune – which are falling within the limits of following PIN Codes- 411023 411024 411025 411041 411051	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary .
4	Income Tax	Pune,	In the State of	within the territorial area mentioned in column (4).	All cases of persons referred to in

	Officer, Wd-6(3),Pune	Maharashtr a	Maharashtra - Areas within district of Pune - which are falling within the limits of PIN Code 411002	companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4);	
				(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	
5	Income Tax Officer, Wd- 6(4) ,Pune	Pune, Maharashtr a	In the State of Maharashtra - Areas within district of Pune – which are falling within the limits of PIN Code 411042	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4);	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary.
				(b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area	

				mentioned in column (4).	
6	Income Tax Officer, Wd- 6(5), Pune	Pune, Maharashtr a	In the State of Maharashtra - Areas within district of Pune - which are falling within the following PIN Codes- 411002 411011 411023 411024 411025 411041 411042 411051	,	All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than those whose principal source of income is from salary and who are not assessed to tax earlier.
	I.	<u> </u>	JURISDICTION OF AI	DDL./JT. CIT SATARA RANGE, SA	ATARA
1	Dy./Asst. Commissione r of Income Tax, Circle, Satara	Satara, Maharashtr a	In the State of Maharashtra – District of Satara	(a) Persons other than companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in column 4; (b) Persons other than	 (a) All cases of persons referred to in corresponding entries in items (a), (b) & (c) of column (5); (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (c) of column 5.

				companies deriving income	
				from business or profession	
				and whose principal place of	
				business or profession is	
				within the territorial area	
				mentioned in Column (4);	
				(c) Persons being companies registered under the Companies Act, 2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in of column (4); (d) Persons being individuals referred to in	
				item (b) of column (6).	
2	Income Tax Officers, Ward 1, Satara.	Satara, Maharashtr a	In the State of Maharashtra – District of Satara- Areas falling within the limits of following Talukas of Satara District (i) Karad and (ii) Patan	(a) Persons other than companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in column 4; (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is	All cases of the persons referred to in corresponding entries of items (a) and (b) of column (5).

				within the territorial area mentioned in Column (4).	
3	Income Tax Officers, Ward 2, Satara.	Satara, Maharashtr a	In the State of Maharashtra – (a) District of Satara (b) District of Satara Areas falling within the limits of Satara Taluka	 (a) Persons being companies registered under the Companies Act, 2013, or under the Companies Act 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6); (c) Persons other than companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in item (b) of column 4; (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of Column (4). 	 (a) All cases of persons referred to in corresponding entries in items (a) of column (5); (b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in (a) above; (c) All cases of the persons referred to in corresponding entries of items (c) and (d) of column (5).

4	Income Tax Officers, Ward 3, Satara.	Satara, Maharashtr a	In the State of Maharashtra – (a) District of Satara (b) District of Satara- Areas falling within the limits of following Talukas (i) Phaltan (ii) Koregaon (iii) Man (iv) Khatav	 (a) Persons being individuals deriving income from sources other than income from business and profession and residing within the territorial area mentioned in item (a) of column 4; (b) Persons other than companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in item (b) of column 4; (c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of Column (4). 	 (a) All the cases of individuals referred to in the corresponding entry in item (a) of Column 5, having principal source of income from Salary and whose surname begin with alphabets "A" to "K"; (b) All cases of the persons referred to in corresponding entries of items (b) and (c) of column (5).
5	Income Tax Officers, Ward 4, Satara.	Satara, Maharashtr a	In the State of Maharashtra – (a) District of Satara	(a) Persons being individuals deriving income from sources other than income from business and profession and residing within the	(c) All the cases of individuals referred to in the corresponding entry in item (a) of Column 5, having principal source of income from Salary and whose surname begin with alphabets "L" to "Z";
			(b) District of Satara- Areas falling within the limits of	territorial area mentioned in item (a) of column 4; (b) Persons other than	(b) All cases of the persons referred to in corresponding entries of items (b) and (c) of

			following Talukas (i) Khandala (ii) Jawali (iii) Wai (iv) Mahabaleshw	companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in item (b) of column 4;	column (5).
			ar	(c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of Column (4).	
6	Income Tax Officers, Ward 5, Satara.	Satara, Maharashtr a	In the State of Maharashtra – District of Satara	(a) Persons other than companies deriving income from sources other than income from business and profession and residing within the territorial area mentioned in column 4; (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in Column (4).	(a) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) who have not been assessed to tax earlier.
	Toy Doggram:	Dung	In the state of	(a) Days and being companies	(a) All cases of persons referred to in
	Tax Recovery Officer-3,	Pune Maharashtr	Maharashtra-	(a) Persons being companies registered under the	corresponding entries in items (a) of column

Pune	a	a) District of Pune other than areas under jurisdiction of Principal Commissioner/Commi ssioner of Income tax,Pune-5;	Companies Act,2013; or under the Companies Act, 1956; and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6);	(5) being companies whose names begin with the alphabet "Q", "R" and "S".(b) All cases of individuals being managing director or director or manager or director or secretary in the companies referred to in corresponding entry in item (a) above;
		b) Areas within district of Pune- (i) which is falling within the following pin codes:- 411002 411009 411011 411023 411024 411025 411037 411041 411042 411043 411046 411051 412205 (ii) area falling within the limits of Bhor Taluka and Velhe	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial areas mentioned in item (b) of column (4); (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in item (b) of column (4).	(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) other than those whose principal source of income is from salary.

			Taluka		
			District of Satara	(e) Persons other than	(d) All cases of persons referred to in
				companies deriving income	corresponding entries in items (a), (b) & (c)
				from sources other than	of column (5);
				income from business and	
				profession and residing	(e) All cases of individuals being managing
				within the territorial area	director or director or manager or director
				mentioned in column 4;	or secretary in the companies referred to in
				(f) Persons other than	corresponding entry in item (c) of column 5.
				companies deriving income	
				from business or profession and whose principal place of	
				business or profession is	
				within the territorial area	
				mentioned in Column (4);	
				(g) Persons being companies	
				registered under the	
				Companies Act,2013, or	
				under the Companies Act	
				1956 and having its	
				registered office or having its	
				principal place of business in	
				the area mentioned in of	
				column (4);	
				(h) Persons being	
				individuals referred to in	
				item (b) of column (6).	
CC	COMMISSIONER OF INCOME-TAX- 4, PUNE		Range-7, 12 and 13, I	Pune	
Sr	Designation of	Head	Territorial Areas	Persons or classes of persons	Cases or class of cases
N	Income Tax	quarters		•	
о.	Authority	•			
1	2	3	4	5	6

1	Dy. / Asst. CIT, Circle-7, Pune	Pune, Maharashtr a	In the state of Maharashtra –	(a) Persons being companies	(a) All cases of persons referred to in
			(a) District of Pune other than areas under the jurisdiction of the Principal	registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or	corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet "T" or "X";
			Commissioner / Commissioner of Income Tax – 5, Pune;	having its principal place of business in the area mentioned in item (a) of column 4;	 (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;
				(b) Persons being individuals referred to in item (b) of column 6;	
			(b) Area within the District of Pune –		(c) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary.
			which is falling within the following PIN Codes: 411001 411006 411014 411015	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;	
				(d) Persons other than companies deriving income from business or	

				profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.	
2	Income Tax Officer, Ward 7(1), Pune	Pune, Maharashtr a	In the state of Maharashtra – Area within the District of Pune – which is falling within the limits of PIN Code 411001.	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4; (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4. 	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose principal source of income is from salary.
3	Income Tax Officer, Ward 7(2), Pune	Pune, Maharashtr a	In the state of Maharashtra – Area within the District of Pune –	(a) Persons other than companies deriving income from sources	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose

			which is falling within the limits of PIN Code 411006.	other than income from business or profession and residing within the territorial area mentioned in column 4; (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in of column 4.	principal source of income is from salary.
5	Income Tax Officer, Ward 7(4), Pune	Pune, Maharashtr a	In the state of Maharashtra – Area within the District of Pune – which is falling within the limits of PIN Code 411015.	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4; (b) Persons other than companies deriving income from business or profession and whose 	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose principal source of income is from salary.

				principal place of business or profession is within the territorial area mentioned in column 4.	
6	Income Tax Officer, Ward 7(5), Pune	Pune, Maharashtr a	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune. (b) Area within the District of Pune – which is falling within the following PIN Codes: 411001 411006 411014 411015	 (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6; (c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4. (d) Persons other than 	 (a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet "T" or "X"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above; (c) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary and who are not assessed to tax earlier.
				(u) i ersons onier man	

S. N o.	Designation of Income Tax Authority	Head quarters	Territorial Areas	companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4. Persons or classes of persons	Cases or class of cases
1	2	3	4	5	6
1	Dy. / Asst. CIT, Circle- 12, Pune	Pune, Maharashtr a	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune; (b) Area within the District of Pune – which is falling within the following	 (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6; (c) Persons other than companies deriving income from sources other than income from 	 (a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet "U" or "W" or "Y" or "Z"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above; (c) All cases of persons referred to in corresponding entries in items (c) and (d) of column 5 other than those whose principal source of income is from salary.

			PIN Codes: 411030 411032 411047 412207 412216	business or profession and residing within the territorial area mentioned in item (b) of column 4; (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.	
2	I.T.O. Ward 12(1), Pune	Pune, Maharashtr a	In the state of Maharashtra – District of Pune – Areas falling within the limits of PIN Code 411030	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4; (a) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4. 	All cases of persons referred to in corresponding entries in items (a) and (b) of column 5 other than those whose principal source of income is from salary.
3	I.T.O. Ward	Pune,	In the state of		

12(2), Pune	Maharashtr	Maharashtra -		
	a	(a) District of Pune other than areas under the jurisdiction of the Principal	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or	(a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet "Y";
		Commissioner / Commissioner of Income Tax – 5, Pune;	having its principal place of business in the area mentioned in item (a) of column 4;	(b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;
			(b) Persons being individuals referred to in item (b) of column 6;	(c) All cases of persons referred to in corresponding entries in items (c) and (d) of column 5 other than those whose
		(b) Area within the District of Pune –		principal source of income is from salary.
		which is falling within the limits of PIN Code 411032	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;	
			(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is	

				within the territorial area mentioned in item (b) of column 4.	
4	I.T.O. Ward 12(3), Pune	Pune, Maharashtr a	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune; (b) Area within the District of Pune – which is falling within the limits of PIN Code 411047.	 (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6; (c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4; 	 (a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet "Z"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above; (c) All cases of persons referred to in corresponding entries in items (c) and (d) of column 5 other than those whose principal source of income is from salary.

				(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.	
5	I.T.O. Ward 12(4), Pune	Pune, Maharashtr a	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune; (b) Area within the District of Pune – which is falling within the limits of	 (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6; (c) Persons other than companies deriving income from sources 	 (a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet "W"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above; (c) All cases of persons referred to in corresponding entries in items (c) and (d) of column 5 other than those whose principal source of income is from salary.

			PIN Code 412207.	other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;	
				(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.	
6	I.T.O. Ward 12(5), Pune	Pune, Maharashtr a	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4.	 (a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet "U"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;
				individuals referred to in item (b) of column 6;	(c) All cases of persons referred to in

(b) Area within the District of Pune – which is falling within the limits of PIN Code 412216. (c) Area within the District of Pune – which is falling within the following PIN Codes: 411030 411032 411047 412207 412216	 (c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4; (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4. 	corresponding entries in items (c) and (d) of column 5 other than those whose principal source of income is from salary. (d) All cases of persons referred to in corresponding entries in items (e) and (f) of column 5 other than those whose principal source of income is from salary, and who are not assessed to tax earlier.
	(e) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column 4;	

				(f) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column 4.	
S. N o.	Designation of Income Tax Authority	Head quarters	Territorial Areas	Persons or classes of persons	Cases or class of cases
1	2	3	4	5	6
1	Dy. / Asst. CIT, Circle- 13, Pune	Pune, Maharashtr a	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;	 (a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet "V"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;
				(b) Persons being individuals referred to in item (b) of column 6;	(c) All cases of individuals whose principal

			source of income is from "Salary" excluding the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and residing within the territorial area mentioned in item (a) of column 4;
	(b) Area within the District of Pune – which is falling within the territorial limits of Shirur Taluka.	 (c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4; (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of 	(d) All cases of persons referred to in corresponding entries in items (c) and (d) of column 5 other than those whose principal source of income is from salary.

				column 4.	
2	I.T.O. Ward 13(1), Pune	Pune, Maharashtr a	In the state of Maharashtra – District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune.	Persons being individuals referred to item (a) and (b) of Column 6, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4.	 (a) All cases of persons being individuals referred to in corresponding entry in column 5, whose principal source of income is from "Salary" excluding the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks; and who are employees of computer / software companies, private insurance companies, Kirloskar group of companies, Cummins India Ltd. and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies; (b) All cases of persons being individuals

					referred to in corresponding entry in column 5, whose principal source of income is from "Salary" excluding the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations,;
					all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and other than employees of computer / software companies, private insurance companies, Kirloskar group of companies, Cummins India Ltd. and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies and whose surnames begin with the alphabets "A" or "B" or "C".
3	I.T.O. Ward 13(2), Pune	Pune, Maharashtr a	In the state of Maharashtra – District of Pune other than areas under the jurisdiction of the Principal Commissioner /	Persons being individuals referred to in Column 6, deriving income from sources other than income from business or profession and residing within the territorial area	All cases of persons being individuals referred to in corresponding entry in column 5, whose principal source of income is from "Salary" excluding the employees of defence services, Central Government, State Government, Local Government, all Central Government

			Commissioner of Income Tax – 5, Pune.	mentioned in column 4.	Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and other than employees of computer / software companies, private insurance companies, Kirloskar group of companies, Cummins India Ltd. and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies and whose surnames begin with the alphabets "D" to "M".
4	I.T.O. Ward 13(3), Pune	Pune, Maharashtr a	In the state of Maharashtra – District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune.	Persons being individuals referred to in Column 6, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4.	All cases of persons being individuals referred to in corresponding entry in column 5, whose principal source of income is from "Salary" excluding the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and other than employees of computer / software companies, private insurance companies, Kirloskar group of companies, Cummins India Ltd.

					and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies and whose surnames begin with the alphabets "N" to "R".
5	I.T.O. Ward 13(4), Pune	Pune, Maharashtr a	In the state of Maharashtra – District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune.	Persons being individuals referred to in Column 6, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4.	All cases of persons being individuals referred to in corresponding entry in column 5, whose principal source of income is from "Salary" excluding the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and other than employees of computer / software companies, private insurance companies, Kirloskar group of companies, Cummins India Ltd. and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies and whose surnames begin with the alphabets "S" to "W".

6	I.T.O. Ward 13(5), Pune	Pune, Maharashtr a	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;	 (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6; 	 (a) All cases of persons referred to in corresponding entries in item (a) of column 5 being companies whose names begin with the alphabet "V"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;
				(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column 4;	(c) All cases of persons being individuals referred to in corresponding entry in item (c) of column 5, whose principal source of income is from "Salary" excluding the employees of defence services, Central Government, State Government, Local Government, all Central Government Undertakings / Corporations, all State Government Undertakings / Corporations, all Public Sector Undertakings and other Government of India Undertakings, Public Sector Banks and other than employees of computer / software companies, private insurance

(b) Area within the District of Pune – which is falling within the territorial limits of Shirur Taluka (c) District of Pune other than areas under the	 (d) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4, (e) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4. 	companies, Kirloskar group of companies, Cummins India Ltd. and its subsidiaries, Bharat Forge Ltd, Kalyani group of companies and whose surnames begin with the alphabets "X" to "Z"; (d) All cases of persons referred to in corresponding entries in item (d) and (e) of column 5 other than those whose principal source of income is from salary. (e) All cases of persons being individuals referred to in corresponding entry in item (f) of column 5, whose principal source of income is from "Salary".
other than areas	* *	referred to in corresponding entry in

			T	T.		
			Commissioner of		oanies deriving	Government, Local Government, all
			Income Tax – 5,		ne from sources	Central Government Undertakings /
			Pune;		than income from	Corporations, all State Government
					ess or profession	Undertakings / Corporations, all Public
					esiding within the	Sector Undertakings and other
					orial area mentioned	Government of India Undertakings,
			(d) Area within the	in ite	m (c) of column 4,	Public Sector Banks , <u>and who are not</u>
			District of Pune –			assessed to tax earlier.
					ons other than	
			which is falling		oanies deriving	
			within the territorial		ne from sources	
			limits of Shirur		than income from	(f) All cases of persons referred to in
			Taluka		ess or profession	corresponding entries in item (g) and
					esiding within the	(h) of column 5 other than those whose
					orial area mentioned	principal source of income is from
				in ite	m (d) of column 4,	salary, <u>and who are not assessed to tax</u>
						<u>earlier.</u>
				` /	ons other than	
					panies deriving	
					me from business or	
					ession and whose	
					cipal place of	
					ness or profession is	
					in the territorial area	
					tioned in item (d) of	
				colu	mn 4.	
ļ			NCOME-TAX-5, PUNE			anges- 8, 9 and 10, Pune
	Tax Recovery	Pune,	In the state of			All the cases of persons referred to in
	Officer-V,	Maharashtr	Maharashtra -		r principal place of	column 5 which falls in the jurisdiction of
	Pune	a			s or profession or	CIT-5,Pune
			Area within the district	residen	ce in the area	

	of Pune-	mentioned in column 4;	
	or rune-	mendoned in Column 4,	
	(a)Which is falling		
	within following		
	Pin Codes		
	411012		
	411012		
	411017		
	411018		
	411019		
	411020		
	411027		
	411031		
	411033		
	411034		
	411039		
	411044		
	411057		
	411061		
	411061 411062 or		
	within the		
	Municipal Limits of		
	Pimpri Chinchwad		
	Municipal		
	Corporation;		
	corporation,		
	(b) Within the limits		
	of Dehu		
	Cantonment;		
	Camoninent,		
	(d) Within the limits of		
	Maval		
	(Wadgaon) Taluka,		
	(vvaugaon) raiuka,		

		ar	ned Faluka, Ambegaon (Ghodegaon) Taluka Id Junnar Faluka;		
Sr N o.	Designation of Income Tax authorities	Headquarter s	Territorial Area	Persons or classes of persons	Cases or Classes of cases
1	2	3	4	5	6
1	Dy/Asst. CIT Range-8, Pune	Pune, Maharashtra	In the state of Maharashtra Area within the district of Pune- (a) Which is falling within following Pin Codes 411012 411017 411018 411019 411026 411027 411031 411033 411034 411035 411039 411044 411057 411061		-

411062 or		
within the Municipal		
Limits of Pimpri		
Chinchwad Municipal		
Corporation;		
Corporation,		
(c) Within the limits of		
Dehu Cantonment;		
,		
(c) Within the limits of		
Maval (Wadgaon)		
Taluka, Khed Taluka,		
Ambegaon (Ghodegaon)		
and Junnar Taluka;		
(d) Area within the	(c) Persons other than	c) All cases of persons referred to in items (c) &
district of Pune with	companies deriving	(d) of column 5 other than persons deriving
following PIN Codes of	income from other than	income from salary and profession specified
Pimpri Chinchwad	business and whose	in Sec. 44AA(1) of the I.T. Act, 1961 and
Municipal	residence or principal	Insurance Agents.
Corporation-	place of activity is within	
1	the territorial area	
1) 411012	mentioned in item (d)&	
2) 411017	(e) of column 4;	
3) 411018		
4) 411026	(d) Persons other than	
5) 411027	companies deriving	
6) 411031	income from business	
7) 411034	and whose principal	
8) 411039	place of business is	
9) 411061;	within the territorial area	
	mentioned in item (d) &	
(e) Areas falling within	(e) of column 4.	
the limits of Khed		
Taluka		

2.	Ward 8(1), Pune	Pune, Maharashtra	In the state of Maharashtra Area within the district of Pune- (a) Which is falling within following Pin Codes 411012 411017 411018 411026 411027 411031 411033 411034 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of Maval (Wadgaon) Taluka,	(a) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4; (b) Persons being individuals referred to in item (b) of column 6;	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "A"; (b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;

			Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;		
			(d) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation- 1) 411012 2) 411017 3) 411018 4) 411026 5) 411027 6) 411031 7) 411034 8) 411039 9) 411061.	 (c) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) of column 4; (d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d) of column 4. 	 c) All cases of persons being individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "A" to "E"; d) All cases of persons other than individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin with alphabets "A" to "E".
3	Ward 8(2), Pune	Pune, Maharashtra	In the state of Maharashtra Area within the district of Pune- (a) Which is falling within following Pin Codes 411012 411017 411018	(a)Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a)	 (a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "B" or "E"; (b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above.
			411019 411026	(b) and (c) of column 4;	

411027		
411027	(b) Persons being	
411031	individuals referred to in	
411033	item (b) of column 6.	
	item (b) of column 6.	
411035		
411039		
411044		
411057		
411061		
411062 or		
within the Municipal		
Limits of Pimpri		
Chinchwad Municipal		
Corporation;		
(b) Within the limits of		
Dehu Cantonment;		
(c) Within the limits of		
Maval (Wadgaon) Taluka,		
Khed Taluka, Ambegaon		
(Ghodegaon) and Junnar		
Taluka;		
(d) Area within the	(c) Persons other than	c) All cases of persons being individuals
district of Pune with	companies deriving	referred to in items (c) & (d) of column 5 other
following PIN Codes of	income from other than	than persons deriving income from salary and
Pimpri Chinchwad	business and whose	profession specified in Sec. 44AA(1) of the I.T.
Municipal	residence or principal	Act, 1961 and Insurance Agents and whose
Corporation-	place of activity is within	surname begin with alphabets "F" to "L";
Corporation	the territorial area	Surname begin with alphabets 1 to E,
1) 411012	mentioned in items (d)	d) All cases of persons other than individuals
2) 411012	of column 4;	referred to in items (c) & (d) of column 5 other
3) 411017	or column 4,	than persons deriving income from salary and
,	(d) Parsons other than	
4) 411026	(d) Persons other than	profession specified in Sec. 44AA(1) of the I.T.

			5) 411027	companies desiring	Act, 1961 and Insurance Agents and whose
			*	companies deriving	name begin with alphabets "F" to "L".
			6) 411031	income from business	name begin with alphabets F to L.
			7) 411034	and whose principal	
			8) 411039	place of business is	
			9) 411061.	within the territorial area	
				mentioned in items (d)	
				of column 4.	
4	Ward 8(3),	Pune,	In the state of Maharashtra	(a) Person referred to in	(a) All cases of persons referred to in
	Pune	Maharashtra	-	item(a) of column 6	corresponding entries in items (a) of column
				being Companies	(5) being companies whose name begin with
			Area within the district of	Registered under the	alphabets "C";
			Pune-	Company Act 2013 or	
				under the Company Act	
			(a)Which is falling within	1956 and having its	(b) All cases of individuals being managing
			following Pin Codes	registered office or	director, a director or a manager or
			411012	principal place of	secretary in the company mentioned in item
			411017	business in the area	(a) above;
			411018	mentioned in items (a)	(a) 455 (5)
			411019	(b) and (c) of column 4;	
			411026	(b) and (c) of column 1,	
			411027		
			411027	(b) Persons being	
			411031	individuals referred to in	
			411033		
				item (b) of column 6;	
			411035		
			411039		
			411044		
			411057		
			411061		
			411062 or		
			within the Municipal		
			Limits of Pimpri		
			Chinchwad Municipal		
			Corporation;		

			(b)Within the limits of Dehu Cantonment; (c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka; (d) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation- 1) 411012 2) 411017 3) 411018 4) 411026 5) 411027 6) 411031 7) 411034 8) 411039 9) 411061.	(c) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) of column 4; (d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d) of column 4.	c) All cases of persons being individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "M" to "R"; d) All cases of persons other than individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin with alphabets "M" to "R".
5.	Ward 8(4), Pune	Pune, Maharashtra	In the state of Maharashtra - Area within the district of	(a) Person referred to in item(a) of column 6 being Companies Registered under the	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "D";
			Pune- (a) Which is falling within	Company Act 2013 or under the Company Act 1956 and having	(b) All cases of individuals being managing director, a director or a manager or

411012 411017 411018 411019 411026 411031 411033 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of	in item	secretary in the company mentioned i	its registered office or	following Pin Codes	
411017 411018 411019 411026 411027 411031 411033 411034 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of					
411019 411026 411027 411031 411033 411034 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Persons being individuals referred to in item (b) of column 6; 41061 411062 411061 411062 or within the Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of				411017	
411019 411026 411027 411031 411033 411034 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Persons being individuals referred to in item (b) of column 6; (b) Persons being individuals referred to in item (b) of column 6;			mentioned in items (a)	411018	
411026 411027 411031 411033 411034 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Persons being individuals referred to in item (b) of column 6; (b) of column 6; (c) Within the limits of Dehu Cantonment; (c) Within the limits of				411019	
411031 411033 411034 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Persons being individuals referred to in item (b) of column 6; (b) Persons individuals referred to in item (b) of column 6; (c) Within the limits of Dehu Cantonment;				411026	
411033 411034 411035 411039 411041 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Persons being individuals referred to in item (b) of column 6; 41104 411057 411061 411062 or within the Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of				411027	
411034 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of				411031	
411034 individuals referred to in item (b) of column 6; 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of			(b) Persons being	411033	
411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of				411034	
411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of			item (b) of column 6;	411035	
411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of			, ,	411039	
411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of				411044	
411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of				411057	
within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of				411061	
Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of				411062 or	
Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of				within the Municipal	
Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of					
Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of					
(b) Within the limits of Dehu Cantonment; (c) Within the limits of					
Dehu Cantonment; (c) Within the limits of					
(c) Within the limits of				(b)Within the limits of	
				Dehu Cantonment;	
Mouel				(c) Within the limits of	
Mavai				Maval	
(Wadgaon) Taluka, Khed				(Wadgaon) Taluka, Khed	
Taluka, Ambegaon					
(Ghodegaon) and Junnar					
Taluka;					
(d) Area within the (c) Persons other than c) All cases of persons being individual	ividuals	c) All cases of persons being indiv	(c) Persons other than	(d) Area within the	
district of Pune with companies deriving referred to in items (c) & (d) of column 5			• •	district of Pune with	
following PIN Codes of income from other than than persons deriving income from salary				following PIN Codes of	
Pimpri Chinchwad business and whose profession specified in Sec. 44AA(1) of the					

	T		36	. 1	1 1 1004 1 7
			Municipal	residence or principal	Act, 1961 and Insurance Agents and whose
			Corporation-	place of activity is within	surname begin with alphabets "S" to "Z";
				the territorial area	
			1) 411012	mentioned in items (d)	'
			2) 411017	of column 4;	referred to in items (c) & (d) of column 5 other
			3) 411018		than persons deriving income from salary and
			4) 411026	(d) Persons other than	profession specified in Sec. 44AA(1) of the I.T.
			5) 411027	companies deriving	Act, 1961 and Insurance Agents and whose
			6) 411031	income from business	name begin with alphabets "S" to "Z";
			7) 411034	and whose principal	
			8) 411039	place of business is	
			9) 411061;	within the territorial area	
				mentioned in items (d)	
				of column 4.	
6	Ward 8(5),	Pune,	Area within the district of	(a)Persons other than	a) All cases of persons referred to in items
	Pune	Maharashtra	Pune in Maharashtra	companies deriving	(a) & (b) of column 5 other than persons
				income from other than	deriving income from salary and
			(a) The area covered	business and whose	profession specified in Sec. 44AA(1) of the
			under Khed Taluka	residence or principal	I.T. Act, 1961 and Insurance Agents;.
				place of activity is within	
			(b)Which is falling within	the territorial area	b) All cases of persons referred to in items
			following Pin Codes	mentioned in item (a) of	(c) & (d) of column 5 other than persons
				column 4;	deriving income from salary and
			411012		profession specified in Sec. 44AA(1) of the
			411017	(b)Persons other than	I.T. Act, 1961 and Insurance Agents, who
			411018	companies deriving	are not assessed to tax earlier.
			411026	income from business	
			411027	and whose principal	
			411031	place of business is	
			411034	within the territorial area	
			411039	mentioned in item (a) of	
			411061or	column 4;	
			within the Municipal		
			Limits of Pimpri	(c) Persons other than	

			Chinchwad Municipal Corporation; (c) Within the limits of Khed Taluka.	companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (b) and (c) of column 4; (d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (b) and (c) of column 4.	
Sr N o.	Designation of income Tax authorities	Headquarter s	Territorial Area	Persons or classes of persons	Cases or Classes of cases
1	2	3	4	5	6
1	Dy./Asst. CIT Range-9, Pune	Pune, Maharashtra	In the state of Maharashtra - Area within the district of Pune-	(c) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act	(c) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "F" to "M";

(a)Which is falling within following Pin Codes 411012 411017	1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4;	(d) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;
411019		(e) All cases of person referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income
411026	(d) Persons being	is from legal, medical, engineering or
411027	individuals referred to in item (b) of column 6;	architectural profession or the profession of accountancy or technical consultancy or
411031		interior decoration or any other profession as is notified by the Board under section
411033	(e) Persons other than companies deriving	44AA(1) of the Income-tax Act, 1961 and Insurance Agents.
411034	income from other than business and whose	
411035	residence or principal place of activity is within	
411039	the territorial area mentioned in items (a)	
411044	(b) and (c) of column 4;	
411057		
411061	(f) Persons other than companies deriving	
411062 or	income from business and whose principal	
within the Municipal Limits of Pimpri Chinchwad Municipal	place of business is within the territorial area mentioned in items (a) (b) and (c) of column 4;	

(d) Within the limits of Dehu Cantonment; (c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka; (d) Area within the district of Pune with following PIN Codes of Pimpri	(e) Persons other than companies deriving income from other than	d) All cases of persons referred to in items (e) & (f) of column 5 other than persons
Chinchwad Municipal Corporation- 1) 411019 2) 411033 3) 411035 4) 411044 5) 411057 6) 411062 (e) Areas falling within the limits of PCMC other than the areas falling within the jurisdiction of Range 8, Pune (f) Areas falling within the	business and whose residence or principal place of activity is within the territorial area mentioned in item (d), (e) (f) & (g) of column 4; (f) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (d), (e), (f) & (g) of column 4.	deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents.

			limits of Dehu Road Cantonment (g) Areas falling within the limits of Maval Taluka.		
2.	Ward 9(1), Pune	Pune, Maharashtra	In the state of Maharashtra - Area within the district of Pune- (a) Which is falling within following Pin Codes 411012	(a) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "F" or "G";(b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;
			411017 411018	mentioned in items (a) (b) and (c) of column 4;	(c) All cases of person being individuals referred to in the corresponding entry in item (c) & (d) of column 5 whose
			411019		principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy
			411026 411027	(b) Persons being individuals referred to in item (b) of column 6;	or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1)
			411031		of the Income-tax Act, 1961 and Insurance Agents and whose surname begin with
			411033	(c) Persons other than companies deriving	alphabets "A" to "F";
			411034	income from other than business and whose	(d) All cases of person other than individuals referred to in the corresponding entry in
			411035	residence or principal place of activity is within	item (c) & (d) of column 5 whose principal source of income is from legal,
			411039	the territorial area mentioned in item(a),(b) (c) of column 4;	medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior

411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment; (c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;	(d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (d) of column 4.	decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents and whose name begin with alphabets "A" to "F"
(d)) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation- 1) 411019 2) 411033 3) 411035	(e) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) (e) & (f) of column 4;	e) All cases of persons being individuals referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "A" to "F".

			4) 411044 5) 411062; (e) Areas falling within the limits of PCMC other than the areas falling within the jurisdiction of Range 8, Pune (f) Areas falling within the limits of Dehu Road Cantonment	(f) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d)(e) &(f) of column 4.	f) All cases of persons other than individuals referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin with alphabets "A" to "F".
3	Ward 9(2), Pune	Pune, Maharashtra	In the state of Maharashtra Area within the district of Pune- (a) Which is falling within following Pin Codes 411012 411017 411018 411026 411027 411031	 (a) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4; (b) Persons being individuals referred to in item (b) of column 6; (c) Persons other than 	 (a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "H", "I" and "J"; (b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above; (c) All cases of person being individuals referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance

411033	companies deriving	Agents and whose surname begin with
	income from other than	alphabets "G" to "L";
411034	business and whose	
	residence or principal	(d) All cases of person other than individuals
411035	place of activity is within	referred to in the corresponding entry in
	the territorial area	item (c) & (d) of column 5 whose
411039	mentioned in item	principal source of income is from legal,
	(a),(b)(c) of column 4;	medical, engineering or architectural
411044	(d) Persons other than	profession or the profession of accountancy
	` '	or technical consultancy or interior
411057	companies deriving	J
	income from business	decoration or any other profession as is
411061	and whose principal	notified by the Board under section 44AA(1)
	place of business is	of the Income-tax Act, 1961 and Insurance
411062 or	within the territorial area	Agents and whose name begin with
111002 01		alphabets "G" to "L";
within the Municipal	mentioned in item (d) of	
Limits of Pimpri	column 4;	
-		
Chinchwad Municipal		
Corporation;		
(b) Within the limits of		
Dehu Cantonment;		
(c) Within the limits of		
Maval (Wadgaon)		
Taluka, Khed Taluka,		
Ambegaon (Ghodegaon)		
and Junnar Taluka;		
	() D	
(d) Area within the district	(e) Persons other than	e) All cases of persons being individuals

			of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation- 1) 411019 2) 411033 3) 411035 4) 411044 5) 411057 6) 411062; (e) Areas falling within the limits of PCMC other than the areas falling within the jurisdiction of Range 8, Pune (f) Areas falling within the limits of Dehu Road Cantonment	companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) (e) & (f) of column 4; (f) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d) (e) & (f) of column 4.	referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "G" to "L"; f) All cases of persons other than individuals referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin with alphabets "G" to "L";
4	Ward 9(3), Pune	Pune, Maharashtra	In the state of Maharashtra Area within the district of Pune- (a) Which is falling within following Pin Codes 411012 411017	(a) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4;	 (a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "K"; (b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above; (c) All cases of person being individuals

	411018 411026 411027 411031 411033 411034 411035 411039 411044 411057 411061 411062 or within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment;	(b) Persons being individuals referred to in item (b) of column 6; (c) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in item(a),(b) (c) of column 4; (d) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (d) of column 4;	referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents and whose surname begin with alphabets "M" to "R"; (d) All cases of person other than individuals referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents and whose name begin with alphabets "M" to "R";
--	--	--	--

			(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka; (d) Area within the district of Pune with following PIN Codes of Pimpri	(e) Persons other than companies deriving income from other than	(e) All cases of persons being individuals referred to in items (e) & (f) of column 5 other than persons deriving income from
			Chinchwad Municipal Corporation- 1) 411019 2) 411033 3) 411035 4) 411044 5) 411057 6) 411062; (e) Areas falling within the limits of PCMC other than the areas falling within the jurisdiction of Range	business and whose residence or principal place of activity is within the territorial area mentioned in items (d) (e) & (f) of column 4; (f) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d) (e) & (f) of column 4.	salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "M" to "R"; (f) All cases of persons other than individuals referred to in items (e) & (f) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin with alphabets "M" to "R".
5.	Ward 9(4),	Pune, Maharashtra	8, Pune; (f) Areas falling within the limits of Dehu Road Cantonment. In the state of Maharashtra	(a) Person referred to in item(a) of column 6	(a) All cases of persons referred to in corresponding entries in items (a) of column

Area within the district of Pune- (a) Which is falling within following Pin Codes 411012 411017 411018 411019 411026 411027	being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4; (b) Persons being individuals referred to in item (b) of column 6;	 (5) being companies whose name begin with alphabets "L" and "M; (b) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above; (c) All cases of person being individuals referred to in the corresponding entry in item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board under section 44AA(1) of the Income-tax Act, 1961 and Insurance Agents and whose surname begin with
411033 411034 411035	companies deriving income from other than business and whose residence or principal	alphabets "S" to "Z"; (d) All cases of person other than individuals referred to in the corresponding entry in
411039	place of activity is within the territorial area mentioned in	item (c) & (d) of column 5 whose principal source of income is from legal, medical, engineering or architectural
411044	items (a) (b) and (c) of column 4;	profession or the profession of accountancy or technical consultancy or interior
411057		decoration or any other profession as is notified by the Board under section 44AA(1)
411061 411062 or	(d) Persons other than companies deriving	of the Income-tax Act, 1961 and Insurance Agents and whose name begin with alphabets "S" to "Z";

within the Municipal Limits of Pimpri Chinchwad Municipal Corporation; (b) Within the limits of Dehu Cantonment;	income from business and whose principal place of business is within the territorial area mentioned in items (a) (b) and (c) of column 4;	
(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;		
(d) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation- 1) 411019 2) 411033 3) 411035 4) 411044 5) 411057 6) 411062; (e) Areas falling within the limits of PCMC other than the areas	(e) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in items (d) (e) & (f) of column 4; (f) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (d)	 e) All cases of persons being individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose surname begin with alphabets "S" to "Z"; f) All cases of persons other than individuals referred to in items (c) & (d) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents and whose name begin

			falling within the jurisdiction of Range 8, Pune; (f) Areas falling within the limits of Dehu Road Cantonment.	(e) & (f) of column 4.	with alphabets "S" to "Z".
6	Ward 9(5), Pune	Pune, Maharashtra	In the State of Maharashtra - Area within the district of Pune- a) Area covered under Maval Taluka; (b) Area within the district of Pune with following PIN Codes of Pimpri Chinchwad Municipal Corporation- 1) 411019 2) 411033 3) 411035 4) 411044 5) 411057 6) 411062;	(a) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in item (a) of column 4; (b) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (a) of column 4. (c) Persons other than companies deriving income from other than business and whose	 c) All cases of persons referred to in items (a) & (b) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agents; d) All cases of persons referred to in items (c) & (d) of column 5 other than persons deriving income from salary, who are not assessed to tax earlier.

			(e) Areas falling within the limits of PCMC other than the areas falling within the jurisdiction of Range 8, Pune; (f) Areas falling within the limits of Dehu Road Cantonment; (e) Within the limits of Maval (Wadgaon).	residence or principal place of activity is within the territorial area mentioned in items (b), (c) & (d) of column 4; (d)Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in items (b), (c) & (d) of column 4.	
Sr N	Designation of income Tax authorities	Headquarter s	Territorial Area	Persons or classes of persons	Cases or Classes of cases
0.	2	3	4	5	6
1	۵.	ა	4	J	U
1	Dy/Asst. CIT Range-10, Pune	Pune, Maharashtra	In the state of Maharashtra Area within the district of Pune- (a) Which is falling within following Pin Codes 411012	(g) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or under the Company Act 1956 and having its registered office or principal place of business in the area mentioned in items (a)	 (f) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "N" to "Z"; (g) All cases of individuals being managing director, a director or a manager or secretary in the company mentioned in item (a) above;

	411017	(b) and (c) of column 4;	
	411018	(b) and (c) of column 1,	(h) All cases of persons being individuals referred to in corresponding entry in item (c)
	411019	(h) Persons being	of column 5, having principal source of income from Salary;
	411026	individuals referred to in item (b) of column 6;	
	411027	item (b) of column 0,	
	411031	(c) Persons being individuals deriving	
	411033	income from other than business and whose	
	411034	residence or place of employment is within the	
	411035	territorial area mentioned in item (a) (b)	
	411039	& (c) of column 4;	
	411044		
	411057		
	411061		
	411062 or		
	within the Municipal		
	Limits of Pimpri Chinchwad Municipal		
	Corporation;		

			(g) Within the limits of Dehu Cantonment;		
			(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;		
			(i) Within the limits of Talukas of Ambegaon (Ghodegaon) and Junnar.	(d) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in item (d) of column 4;	d) All cases of persons referred to in items (d) & (e) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance Agency.
				(e) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in item (d) of column 4.	
2	Income Tax Officer, Ward 10 (1), Pune	Pune, Maharashtra	In the state of Maharashtra Area within the district of Pune-	(a) Person referred to in item(a) of column 6 being Companies Registered under the Company Act 2013 or	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) being companies whose name begin with alphabets "N" to "Z";
			(a)Which is falling within	under the Company Act	(b) All cases of individuals being managing

following Pin Codes 411012 411017 411018 411019 411026 411027 411031 411033 411034 411035 411039	1956 and having its registered office or principal place of business in the area mentioned in items (a) (b) and (c) of column 4; (b) Persons being individuals referred to in item (b) of column 6;	director, a director or a manager or secretary in the company mentioned in item (a) above;
411044		
411057		
411061		
411062 or		
within the Municipal Limits of Pimpri Chinchwad Municipal		

			Corporation; (b) Within the limits of Dehu Cantonment;		
			(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;		
3	Income Tax Officer, Ward 10 (2), Pune	Pune, Maharashtra	In the state of Maharashtra Area within the district of Pune- (a) Which is falling within following Pin Codes 411012 411017 411018 411019 411026 411027	Persons being individuals deriving income from other than business and whose residence or place of employment is within the territorial area mentioned in item (a) (b) & (c) of column 4.	All cases of persons being individuals referred to in corresponding entry in column 5, having principal source of income from Salary and whose surname begin with alphabets "A" to "E".

				411031			
				411033			
				411034			
				411035			
				411039			
				411044			
				411057			
				411061			
				411062 or			
				within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;			
				(b)Within the limits of Dehu Cantonment;			
			D	(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka.	D.		
4	Income T	ax	Pune,	In the state of Maharashtra	Persons	being	All cases of persons being individuals

	Officer, Ward 10 (3), Pune	Maharashtra	Area within the district of Pune- (a) Which is falling within following Pin Codes 411012 411017 411018 411026 411027 411031 411033 411034 411035 411044 411057 411061	individuals deriving income from other than business and whose residence or place of employment is within the territorial area mentioned in item (a) (b) & (c) of column 4.	referred to in corresponding entry in column 5, having principal source of income from Salary and whose surname begin with alphabets "F" to "R".
--	----------------------------	-------------	---	---	--

			411062 or		
			within the Municipal Limits of Pimpri Chinchwad Municipal Corporation;		
			(h) Within the limits of Dehu Cantonment;		
			(c) Within the limits of Maval (Wadgaon) Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka;		
5	Income Tax Officer, Ward 10 (4), Pune	Pune, Maharashtra	In the state of Maharashtra Area within the district of Pune- (a) Which is falling within following Pin Codes 411012	Persons being individuals deriving income from other than business and whose residence or place of employment is within the territorial area mentioned in item (a) (b) & (c) of column 4.	All cases of persons being individuals referred to in corresponding entry in column 5, having principal source of income from Salary and whose surname begin with alphabets "S" to "Z".
			411017		
			411018		
			411019		

411026	
411027	
411031	
411033	
411034	
411035	
411039	
411044	
411057	
411061	
411062 or	
within the Municipal Limits of Pimpri Chinchwad Municipal	
Corporation;	
(i) Within the limits of Dehu Cantonment;	
(c) Within the limits of Maval (Wadgaon)	

6	Income Tax Officer, Ward 10 (5), Pune	Pune, Maharashtra	Taluka, Khed Taluka, Ambegaon (Ghodegaon) and Junnar Taluka. In the State of Maharashtra- District of Pune Within the limits of Talukas of Ambegaon (Ghodegaon) and Junnar.	 (a) Persons other than companies deriving income from other than business and whose residence or principal place of activity is within the territorial area mentioned in of column 4; (b) Persons other than companies deriving income from business and whose principal place of business is within the territorial area mentioned in column 4. 	All cases of persons referred to in items (a) & (b) of column 5 other than persons deriving income from salary and profession specified in Sec. 44AA(1) of the I.T. Act, 1961 and Insurance .
Sr · N o.	Designation of Income Tax Authorities	Head quarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2	3	4	5	6
1	Dy. / Asst. CIT, Circle 1,	Solapur,	In the state of Maharashtra		(a)All cases of persons referred to in corresponding entries in item (a) & (b) of

Solapur.	Maharashtra	_	(a)Persons other than	column 5 other than those whose principal
•			companies deriving	source of income is from salary;
			income from business or	•
		District of Solapur-	profession and whose	
		District of Solapur-	principal place of	
			business or profession is	
			within the territorial area	
		(a) Following areas falling	mentioned in item (a) of	
		within the limits of	column 4;	
		Solapur city -		
		i. Somwar Peth, ii. West Mangalwar	(b)Persons other than companies deriving income from sources	
		Peth, iii. Budhwar Peth, iv. Bijapur Ves,	other than income from business or profession and residing within the	
		v. Railway Lines, vi. Begum Peth,	territorial area	
		vii. East Mangalwar	mentioned in item (a) of	
		Peth,	column 4;	
		viii. Bhavani Peth ,		
		ix. Bhadrawati Peth,		
		x. North & South		
		Sadar Bazar;		
		xi. North Solapur		
		Taluka		
		xii. South Solapur		
		Taluka		

(b) Areas falling within the limits of the following Talukas of Solapur District - i. Madha ii. Karmala iii. Mangalwedha iv. Malshiras v. Pandharpur vi. Sangola vii. Mohol talukas	(c)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4; (d)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area	 (b) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary; (c) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 whose principal sources of income is from Salary.
(c) District of Solapur.	mentioned in item (b) of column 4; (e) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and	(c) All cases of persons being companies referred to in corresponding entries in items (e) of column 5 whose name begins with alphabets "A" to "O" and numerical.(d) all cases of individuals being managing

				having its registered office or having its principal place of business in the area mentioned in item (c) of column 4; (f) persons being individuals referred to in item (d) of column 6.	director or director or manager or secretary in the companies referred to in the corresponding entry in item (c) above.
2	Income Tax Officer, Ward 1(1), Solapur	Solapur, Maharashtra	In the state of Maharashtra (a) District of Solapur.	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) persons being individuals referred to in	 (a) All cases of persons being companies referred to in corresponding entries in items (e) of column 5 whose name begins with alphabets "A" to "O"; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (c) above;

				item (a) of column 6;	
			(a) District of Solapur- Following areas falling within the limits of Solapur city - i. Somwar Peth, ii. West Mangalwar Peth, iii. Budhwar Peth, iv. Bijapur Ves, v. Railway Lines, vi. Begum Peth,	(c)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4; (d)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4.	(c)All cases of persons referred to in corresponding entries in item (c) & (d) of column 5 other than those whose principal source of income is from salary.
3	Income Tax Officer, Ward M 1(2), Solapur	Solapur, Maharashtra	In the state of Maharashtra		All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal

			District of Solapur- Following areas falling within the limits of Solapur city –	(a)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4;	source of income is from salary.
			 i. East Mangalwar Peth, ii. Bhavani Peth, iii. Bhadrawati Peth, iv. North & South Sadar Bazar, v. North Solapur Taluka vi. South Solapur Taluka 	(b)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4.	
4	Income Tax Officer, Ward- 1, Pandharpur	Pandharpur, Maharashtra	Areas falling within the limits of the following Talukas of Solapur District -	(a)Persons other than companies deriving income from sources other than income from business or profession	All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose principal source of income is from salary.

			i. Madha ii. Karmala iii. Mangalwedha vi. Sangola	and residing within the territorial area mentioned in column 4; (b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4.	
4	Income Tax Officer, Ward- 2, Pandharpur	Pandharpur, Maharashtra	Areas falling within the limits of the following Talukas of Solapur District - i. Malshiras, ii. Pandharpur, and iii. Mohol.	(a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4; (b)Persons other than companies deriving income from business or profession and whose principal place of	All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose principal source of income is from salary.

				business or profession is within the territorial area mentioned in column 4.	
5	Income Tax Officer, Ward- 3, Pandharpur	Pandharpur, Maharashtra	Areas falling within the limits of the following Talukas of Solapur District - i. Madha ii. Karmala iii. Mangalwedha iv. Malshiras v. Pandharpur vi. Sangola vii. Mohol .	(a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4; (b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4;	 (a) All cases of persons referred to in corresponding entries in item (a) of column 5 and whose principal source of income is from salary; (b) All cases of persons referred to in corresponding entries in item (b) & (c) of column 5 other than those whose principal source of income is from salary, and who are not assessed to tax earlier.
				(c)Persons other than companies deriving income from business or profession and whose	

				principal place of business or profession is within the territorial area mentioned in column 4;	
Sr · N o.	Designation of Income Tax Authorities	Head quarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2	3	4	5	6
1	Dy./ Asst. CIT, Circle 2, Solapur.	Solapur, Maharashtra	In the state of Maharashtra - District of Solapur- (a) Following areas falling within the limits of Solapur city - i. Sakhar Peth, ii. Jodbhavi Peth,	(a)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b)Persons other than companies deriving income from sources other than income from	All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary.

iv. North & South Kasba, v. Navi Peth, vi. Gold Finch Peth, vii. Murarji Peth, viii. Siddheshwar Market Yard, ix. Pachha Peth, x. Gurwar Peth, xi. Shukrawar Peth, xii. Shaniwar Peth, xiii. Raviwar Peth, xiv. Daji Peth, xv. MIDC, Akkalkot Road, xvi. Industrial Estate of Solapur City;	business or profession and residing within the territorial area mentioned in item (a) of column 4.	
 (b) Areas falling within the limits of the following Talukas of Solapur District - i) Barshi taluka, ii) Akkalkot taluka, 	(c)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4; (d)Persons other than	(b)All cases of persons referred to in corresponding entries in item (c) & (d) of column 5 other than those whose principal source of income is from salary;

				companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4;	
			(c) Solapur District.	(e) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (c) of column 4; (f) persons being individuals referred to	 (c) All cases of persons being companies referred to in corresponding entries in items (e) of column 5 whose name begins with alphabets "P" to "Z". (d) all cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (c) above.
2	Income Tax	Solapur,	In the State of	in item (d) of column. Persons being	All cases of persons referred to in
	Officer, Ward 2(1), Solapur	Maharashtra	Maharashtra-	individuals deriving income from sources other than income from business or profession	corresponding entries in column 5 and whose principal source of income is from salary and whose surname begin with alphabets "A" to "K".

			Areas falling within the limits of the following Talukas of Solapur District -	and whose principal place of employment is within the territorial area mentioned in column 4.	
			i) Barshi taluka, ii) Akkalkot taluka, iii) North Solapur Taluka, iv) South Solapur taluka and v) Solapur City. vi)		
3	Income Tax Officer, Ward 2(2), Solapur	Solapur, Maharashtra	In the State of Maharashtra- Areas falling within the limits of the following Talukas of Solapur District -	Persons being individuals deriving income from sources other than income from business or profession and whose principal place of employment is within the territorial area mentioned in column 4.	All cases of persons referred to in corresponding entries in column 5 and whose principal source of income is from salary and whose surname begin with alphabets "L" to "Z".
			i. Barshi taluka, ii. Akkalkot taluka, ii. North Solapur Taluka, v. South Solapur		

			taluka and v. Solapur City.		
4	Income Tax Officer, Ward 2(3), Solapur	Solapur, Maharashtra	In the State of Maharashtra- (a) Solapur District	 (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4. (b) persons being individuals referred to in item (b) of column 6. 	 (a) All cases of persons being companies referred to in corresponding entries in items (a) of column 5 whose name begins with alphabets "P" to "Z"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above.
			(c) Following areas falling within the limits of Solapur city - i. Murarji Peth,	(a)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area	All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary.

			ii. Gurwar Peth, iii. Shukrawar Peth, iv. Shaniwar Peth, v. Raviwar Peth, vi. Daji Peth, vii. MIDC, Akkalkot Road, viii. Industrial Estate	mentioned in item (b) of column 4; (b)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4.	
4	Income Tax	Solapur,	In the state of Maharashtra		
	Officer, Ward 2(4), Solapur	Maharashtra	District of Solapur- Following areas falling within the	(a)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4;	(a) All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary.
			 i. Sakhar Peth, ii. Jodbhavi Peth, iii. Siddheshwar Peth, iv. North & South Kasba, v. Navi Peth, 	(b)Persons other than companies deriving income from sources other than income from business or profession and residing within the	

			vi. Gold Finch Peth, vii. Siddheshwar Market Yard, viii. Pachha Peth.	territorial area mentioned in column 4;	
5	Income Tax Officer, Ward 2(5), Solapur	Solapur, Maharashtra	In the State of Maharashtra- (a) Areas falling within the limits of the following Talukas of Solapur District -	(a)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary.
			i) Barshi taluka, ii) Akkalkot taluka	(b)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column 4.	
			(b) Following areas falling within the	(c)Persons other than companies deriving	(b)All cases of persons referred to in corresponding entries in item (c) & (d) of

limits of Sol	lapur city	income from business	column 5 other than those whose principal
_		or profession and	source of income is from salary and who
i. Sakhar P	eth,	whose principal place	are not assessed to income tax earlier.
ii. Jodbhav	i Peth,	of business or	
iii. Siddhesl	hwar Peth,	profession is within the	
iv. North &	South	territorial area	
Kasba,		mentioned in item (b) &	
v. Navi Pet	h,	(c) of column 4;	
vi. Gold Fin	ich Peth,		
vii. Murarji l	Peth,	(d)Persons other than	
viii. Siddhesl	hwar	companies deriving	
Market Y	Yard,	income from sources	
ix. Pachha I	Peth,	other than income from	
x. Gurwar	Peth,	business or profession	
xi. Shukraw	ar Peth,	and residing within the	
xii. Shaniwa	r Peth,	territorial area	
xiii. Raviwar	Peth,	mentioned in item (b) &	
xiv. Daji Petl	1,	(c) of column 4.	
xv. MIDC, A	kkalkot	8 `	
Road,			
xvi. Industria	al Estate of		
Solapur			
(c) Areas falling	g within		
the limits of the	following		
Talukas of Solar	our		
District -			
i. Barshi t	aluka,		
ii. Akkalk	ot taluka,		

			ii. North Solapur Taluka, v. South Solapur taluka and Solapur City.		
S. N o.	Designation of Income Tax Authorities	Head quarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2	3	4	5	6
1	Dy. / Asst CIT, Circle 14, Pune	Pune, Maharashtra	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune; (b) Area within the District of Pune –	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4;	 (a) All cases of persons referred to in corresponding entries in items (a) of column 5 being companies whose names begin with the alphabet "J" or "K" or "L" or "M"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above;
			(i) which is falling within the following PIN Codes:	(b) Persons being individuals referred to in item (b) of column 6;	(c) All cases of persons referred to in corresponding entries in item (c) and (d)

411013, 411022,		of column 5 other than those whose
411028, 411036,		principal source of income is from salary;
411040, 411048,	(c) Persons other than	
412201, 412202,	companies deriving	
412210, 412307, and	income from sources	
412308	other than income from	
	business or profession	
(ii) Area falling within the	and residing within the	(d) All the cases of persons referred to in item
limits of Baramati	territorial area	(e) of column 5, other than the cases
taluka, Daund taluka,	mentioned in item (b)	falling within the jurisdiction of the
Indapur taluka and	of column 4;	Principal Commissioners /
Saswad (Purandar)		Commissioners of Income Tax – 1, 2, 3, 4,
talukas;	(d) Persons other than	5 and as well as this Charge i.e. the
	companies deriving	charge of the Principal Commissioner /
	income from business	Commissioner of Income Tax – 6, Pune.
	or profession and	
(c) District of Pune,	whose principal place	
Satara, Ahmednagar	of business or	
and Solapur.	profession is within the	
	territorial area	
	mentioned in item (b)	
	of column 4;	
	(e) All the persons who are	
	having registered office	
	or whose principal	
	place of business or who	
	is residing within the	
	territorial area	

				mentioned in (c) of column 4.	
2	Income Tax Officer, Ward 14(1), Pune	Pune, Maharashtra	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune; (b) Area within the District of Pune – which is falling within the PIN Codes 411013 and 411036.	 (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6; 	 (a) All cases of persons referred to in corresponding entries in items (a) of column 5 being companies whose names begin with the alphabet "J"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above; (c) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary.
				(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area	

				mentioned in item (b) of column 4; (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.	
3	Income Tax Officer, Ward 14(2), Pune	Pune, Maharashtra	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune;	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6;	 (a) All cases of persons referred to in corresponding entries in items (a) of column 5 being companies whose names begin with the alphabet "K"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above; (c) All cases of persons referred to in

			(b) Area within the District of Pune – which is falling within the PIN Codes 411022 and 411028.	(c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column 4; (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.	corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary.
4	Income Tax Officer, Ward	Pune, Maharashtra	In the state of Maharashtra – (a) District of Pune other	(a) Persons being companies registered under the Companies Act, 2013 or under the	(a) All cases of persons referred to in corresponding entries in items (a) of column 5 being companies whose names begin with the alphabet "L";

14(3), Pune	than areas under the	Companies Act, 1956	
	jurisdiction of the	and having its	(b) All cases of individuals being managing
	Principal	registered office or	director or director or manager or
	Commissioner /	having its principal	secretary in the companies referred to in
	Commissioner of	place of business in the	the corresponding entry in item (a)
	Income Tax – 5, Pune;	area mentioned in item	above;
		(a) of column 4;	
	(b) Area within the		(c) All cases of persons referred to in
	District of Pune -	(b) Persons being	corresponding entries in item (c) and (d)
		individuals referred to	of column 5 other than those whose
	which is falling within	in item (b) of column 6;	principal source of income is from salary.
	the PIN Codes 411040		
	and 411048.		
		(c) Persons other than	
		companies deriving	
		income from sources	
		other than income from	
		business or profession	
		and residing within the	
		territorial area	
		mentioned in item (b)	
		of column 4;	
		(d) Persons other than	
		companies deriving	
		income from business	
		or profession and	
		whose principal place	
		of business or	
		profession is within the	
		Profession is within the	

				territorial area mentioned in item (b) of column 4.	
5	Income Tax Officer, Ward 14(4), Pune	Pune, Maharashtra	In the state of Maharashtra – (a) District of Pune other than areas under the jurisdiction of the Principal Commissioner / Commissioner of Income Tax – 5, Pune; (b) Area within the District of Pune – which is falling within the PIN Codes 412201, 412202 and 412308.	 (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; (b) Persons being individuals referred to in item (b) of column 6; (c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) 	 (a) All cases of persons referred to in corresponding entries in items (a) of column 5 being companies whose names begin with the alphabet "M"; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (a) above; (c) All cases of persons referred to in corresponding entries in item (c) and (d) of column 5 other than those whose principal source of income is from salary.

				of column 4;	
				(d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 4.	
6	Income Tax Officer, Ward 14(5), Pune	Pune, Maharashtra	In the state of Maharashtra – (a) Area within the District of Pune – (i) which is falling within the following PIN Codes: 412210 and 412307. (ii) area falling within the limits of Baramati taluka, Daund taluka, Indapur taluka and Saswad (Purandar)	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column 4; (b) Persons other than companies deriving income from business or profession and whose principal place of business or 	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of column 5 other than those whose principal source of income is from salary;(b) All the cases of persons referred to in

	talukas;	profession is within the	item (c) of column 5, other than the cases
	tarakas,	territorial area	falling within the jurisdiction of the
		mentioned in item (a) of	Principal Commissioners /
		column 4;	Commissioners of Income Tax – 1, 2, 3, 4,
	(b) District of Pune,	Column 4,	5 and as well as this Charge i.e. the
	Satara, Ahmednagar		charge of the Principal Commissioner /
	and Solapur;		Commissioner of Income Tax – 6, Pune;
	and Solapur,		commissioner of meome rax 0, rune,
		(c) All the persons who	
		are having registered	(a) All cases of persons referred to in
		office or whose	corresponding entries in item (d) and (e)
		principal place of	of column 5 other than those whose
		business or who is	principal source of income is from salary,
		residing within the	who are not assessed to income tax
		territorial area	earlier.
	(c) Area within the	mentioned in (b) of	curier.
	District of Pune –	column 4;	
	District of Func	Column 4,	
	(i) which is falling within		
	the following PIN		
	Codes:		
	411013, 411022,		
	411028, 411036,		
	411040, 411048,	(d) Persons other than	
	412201, 412202,	companies deriving	
	412210, 412307, and	income from sources	
	412308	other than income from	
	112000	business or profession	
	(ii) area falling within the	and residing within the	
	limits of Baramati	territorial area	
	mints of Daramati	territoriai area	

			taluka, Daund taluka, Indapur taluka and Saswad (Purandar) talukas.	mentioned in item (c) of column 4; (e) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of	
CC	OMMISSIONER O	OF INCOME-TA		column 4. SSIONER OF INCOME-TAX, T RANGE-1, 2, THANE ANI	
S. N	Designation of Income Tax Authorities	Headquarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2		3	4	5
1	Asstt./Dy. Commissioner of income Tax, Circle-1, Thane	Thane, Maharashtra	Thane (TMC area)	(A) Persons other than companies deriving income from sources other than income from	(a) All cases of persons referred to in corresponding entry in item (A) of column (4) whose principal source of income is from "Salary" and whose names begin

	business or profession and residing within the territorial area mentioned in column (3);	with the alphabet 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'I' or 'K' or 'L' or 'M' or 'N' or 'O' and whose return of income / loss is above Rs. 15 lakhs; And (b) All cases of persons referred to in Corresponding entry in item (A) of column (4) other than those whose principal source of income is from "Salary" and whose names begin with the alphabet 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' and whose return of income / loss is above Rs. 15 lakhs;
Thane (TMC area)	(B) Persons being companies Registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (3); (C) Persons being individuals referred	 (c) All cases of persons referred to in corresponding entry in item (B) of column (4) whose names begin with the alphabet 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' and whose return of income / loss is above Rs. 20 lakhs; (d) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (B) of column (4).

			to in item (d) of column (5).	
2	Income Tax Officer Ward 1(1), Thane	Thane (TMC area)	(D) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);	 (e) All cases of persons referred to in corresponding entry in item (D) of column (4) whose principal source of income is from "Salary" and whose names begin with the alphabet 'A' and whose return of income / loss is upto Rs. 15 lakhs; And (f) All cases of persons referred to in Corresponding entry in item (D) of column (4) other than those whose principal source of income is from "Salary" and whose names begin with the alphabet 'A' and whose return of income / loss is upto Rs. 15 lakhs;
		Thane (TMC area)	(E) Persons being companies Registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (3); (F) Persons being	 (g) All cases of persons referred to in corresponding entry in item (E) of column (4) whose names begin with the alphabet 'A' and whose return of income / loss is upto Rs. 20 lakhs; (h) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (E) of column (4).

3	Income Tax	Thane (TMC area)	individuals referred to in item (h) of column (5). (G) Persons other than	(i) All cases of persons referred to in
	Officer Ward 1(2), Thane	Thane (IMO area)	companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);	corresponding entry in item (G) of column (4) whose principal source of income is from "Salary" and whose names begin with the alphabet 'E', 'M', 'N' & 'O' and whose return of income / loss is upto Rs. 15 lakhs; and (j) All cases of persons referred to in Corresponding entry in item (G) of column (4) other than those whose principal source of income is from "Salary" and whose names begin with the alphabet 'E', 'M', 'N' & 'O' and whose return of income / loss is upto Rs. 15 lakhs;
			(H) Persons being companies Registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column	 (k) All cases of persons referred to in corresponding entry in item (H) of column (4) whose names begin with the alphabet 'E', 'M', 'N' & 'O' and whose return of income / loss is upto Rs. 20 lakhs; (l) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (H) of column

		(3)	;	(4).
		inc to	rsons being dividuals referred in item (l) of lumn (5).	
4	Income Tax Officer Ward 1(3), Thane	co inc oth bu an ter	rsons other than impanies deriving come from sources ner than income from siness or profession d residing within the critorial area entioned in column t;	 (m) All cases of persons referred to in corresponding entry in item (J) of column (4) whose principal source of income is from "Salary" and whose names begin with the alphabet 'C', 'F', & 'K' and whose return of income / loss is upto Rs. 15 lakhs; and (n) All cases of persons referred to in Corresponding entry in item (J) of column (4) other than those whose principal source of income is from "Salary" and whose names begin with the alphabet 'C', 'F', & 'K' and whose return of income / loss is upto Rs. 15 lakhs;
			rsons being mpanies Registered	(o) All cases of persons referred to in corresponding entry in item (K) of column
			der the Companies	(4) whose names begin with the alphabet
			t, 2013 or under the	'C', 'F', & 'K' and whose return of income
			ompanies Act, 1956	/ loss is upto Rs. 20 lakhs;
		an	O	(p) All cases of individuals being managing
			gistered office or	director or director or manager or
		pr	incipal place of	secretary in the companies referred to in

			business in the area mentioned in column (3); (L) Persons being individuals referred to in item (p) of column (5).	corresponding entry in item (K) of column (4).
5	Income Tax Officer Ward 1(4), Thane	Thane (TMC area)	(M) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);	 (q) All cases of persons referred to in corresponding entry in item (M) of column (4) whose principal source of income is from "Salary" and whose names begin with the alphabet 'G', 'I', 'J' & 'L' and whose return of income / loss is upto Rs. 15 lakhs; and (r) All cases of persons referred to in Corresponding entry in item (M) of column (4) other than those whose principal source of income is from "Salary" and whose names begin with the alphabet 'G', 'I', 'J' & 'L' and whose return of income / loss is upto Rs. 15 lakhs;
			(N) Persons being companies Registered	(s) All cases of persons referred to in corresponding entry in item (N) of column
			under the Companies	(4) whose names begin with the alphabet
			Act, 2013 or under the	'G', 'I', 'J' & 'L' and whose return of
			Companies Act, 1956	income / loss is upto Rs. 20 lakhs;
			and having its	(t) All cases of individuals being managing

			registered office or principal place of business in the area mentioned in column (3); (O) Persons being individuals referred to in item (t) of column (5).	director or director or manager or secretary in the companies referred to in corresponding entry in item (N) of column (4).
6	Income Tax Officer Ward 1(5), Thane	Thane (TMC area)	(P) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);	 (u) All cases of persons referred to in corresponding entry in item (P) of column (4) whose principal source of income is from "Salary" and whose names begin with the alphabet 'B', 'D', & 'H' and whose return of income / loss is upto Rs. 15 lakhs; and (v) All cases of persons referred to in Corresponding entry in item (P) of column (4) other than those whose principal source of income is from "Salary" and whose names begin with the alphabet 'B', 'D', & 'H' and whose return of income / loss is upto Rs. 15 lakhs;
			(Q) Persons being companies Registered under the Companies Act, 2013 or under the	(w) All cases of persons referred to in corresponding entry in item (Q) of column (4) whose names begin with the alphabet 'B', 'D', & 'H' and whose return

				Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (3); (R) Persons being individuals referred to in item (x) of column (5).	of income / loss is upto Rs. 20 lakhs; (x) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (Q) of column (4).
Sr N o.	Designation of Income Tax Authorities	Head quarters	Territorial Area	Persons or Classes of Persons	Cases or Classes of Cases
1	2		3	4	5
1	Deputy / Asstt. Commissioner of Income Tax, Circle-2, Thane	Thane, Maharashtra	(a) Mira Road and Bhayander , of Thane District In the State of Maharashtra	(a) Persons other than Companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (a) of column (3).	 (a) All cases of persons referred to in item (a) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'A' to 'O' and whose total income / loss is above Rs. 15 Lacs as per return of income And (a1) All cases of persons referred to in item

		(a) of column (4), other than those whose principal source of income is from "Salary" (covered under item (a) above), and whose names begin with alphabets 'A' to 'Z' and whose total income / loss is above Rs. 15 Lacs as per return of income.
	(b) Persons other than Companies, deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in (a) of column (3).	(b) All cases of persons referred to in corresponding entry in item (b) of column (4) and whose names begin with alphabets 'A' to 'Z' and whose total income / loss is above Rs. 15 Lacs as per return of income.
	(c) Persons being Companies, registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (a) of column (3)	(c) All cases of persons referred to in corresponding entry in item (c) of column (4) and whose names begin with alphabets 'A' to 'Z' and whose total income / loss is above Rs. 20 Lacs as per return of income.

				(d) Persons being individuals referred to in item (d) of column (5)	(d) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (c) of column (4).
2	Income Officer, Ward Thane	Tax 2(1),	(b) Bhayander of Thane District In the State of Maharashtra	(e) Persons other than Companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (b) of column (3)	 (e) All cases of persons referred to in item (e) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'A' to 'F' and whose total income / loss is upto Rs. 15 Lacs as per return of income. And (e1) All cases of persons referred to in item (e) of column (4), other than those whose principal source of income is from "Salary" (covered under item (e) above), and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
				(f) Persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the	(f) All cases of persons referred to in corresponding entry in item (f) of column (4) and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 15 Lacs as per return of income.

			territorial area mentioned in (b) of column (3). (g) Persons being Companies, registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (b) of column (3)	(g) All cases of persons referred to in corresponding entry in item (g) of column (4) and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 20 Lacs as per return of income.
			(h) Persons being individuals referred to in item (h) of column (5)	(h) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (g) of column (4).
3	Income Tax Officer, Ward 2(2), Thane	(c) Bhayander of Thane District In the State of Maharashtra	(i) Persons other than Companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (c) of column (3)	(i) All cases of persons referred to in item (i) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'K' to 'O' and whose total income / loss is upto Rs. 15 Lacs as per return of income.And

		(i1) All cases of persons referred to in item (i) of column (4), other than those whose principal source of income is from "Salary" (covered under item (i) above), and whose names begin with alphabets 'P' to 'Z' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
	(j) Persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in (c) of column (3).	 (j) All cases of persons referred to in corresponding entry in item (j) of column (4) and whose names begin with alphabets 'P' to 'Z' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
	(k) Persons being Companies, registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (c) of column (3)	(k) All cases of persons referred to in corresponding entry in item (k) of column (4) and whose names begin with alphabets 'P' to 'Z' and whose total income / loss is upto Rs. 20 Lacs as per return of income.

			(l) Persons being individuals referred to in item (l) of column (5)	(l) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (k) of column (4).
4	Income Ta Officer, Ward 2(3) Thane	(d) Mira Road of Thane District In the State of Maharashtra	(m) Persons other than Companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (d) of column (3)	 (m) All cases of persons referred to in item (m) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'A' to 'F' and whose total income / loss is upto Rs. 15 Lacs as per return of income. And (m1) All cases of persons referred to in item (m) of column (4), other than those whose principal source of income is from "Salary" (covered under item (m) above) and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
			(n) Persons other than Companies, deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in (d) of	 (n) All cases of persons referred to in corresponding entry in item (n) of column (4) and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 15 Lacs as per return of income.

			column (3).	
			(o) Persons being Companies, registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (d) of column (3)	(o) All cases of persons referred to in corresponding entry in item (o) of column (4) and whose names begin with alphabets 'A' to 'K' and whose total income / loss is upto Rs. 20 Lacs as per return of income.
			(p) Persons being individuals referred to in item (p) of column (5)	 (p) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (o) of column (4).
5	Income Tax Officer, Ward 2(4), Thane	(e) Mira Road of Thane District In the State of Maharashtra	(q) Persons other than Companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (e) of column (3)	 (q) All cases of persons referred to in item (q) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'K' to 'O' and whose total income / loss is upto Rs. 15 Lacs as per return of income. And (q1) All cases of persons referred to in item (q) of column (4) other than those whose principal source of income is from "Salary" (covered under item (q) above),

	and whose names begin with alphabets 'P' to 'Z' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
(r) Persons other than Companies, deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in (e) of column (3).	(r) All cases of persons referred to in corresponding entry in item (r) of column (4) and whose names begin with alphabets 'P' to 'Z' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
(s) Persons being Companies, registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (e) of column (3)	(s) All cases of persons referred to in corresponding entry in item (s) of column (4) and whose names begin with alphabets 'P' to 'Z' and whose total income / loss is upto Rs. 20 Lacs as per return of income.
(t) Persons being individuals referred to in item (t) of column (5)	(t) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (s) of column

					(4).
6	Income Officer, Ward Thane	Tax 2(5),	(f) Bhayander & Mira Road of Thane District In the State of Maharashtra	(u) Persons other than Companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in (f) of column (3)	 (u) All cases of persons referred to in item (u) of column (4), whose principal source of income is from "Salary" and whose names begin with alphabets 'G' to 'J' and whose total income / loss is upto Rs. 15 Lacs as per return of income. And (u1) All cases of persons referred to in item (u) of column (4) other than those whose principal source of income is from "Salary" (covered under item (u) above), and whose names begin with alphabets 'L' to 'O' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
				(v) Persons other than Companies, deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in (f) of column (3).	 (v) All cases of persons referred to in corresponding entry in item (v) of column (4) and whose names begin with alphabets 'L' to 'O' and whose total income / loss is upto Rs. 15 Lacs as per return of income.
				(w) Persons being Companies, registered under the Companies	(w) All cases of persons referred to in corresponding entry in item (w) of column (4) and whose names begin with

				Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial area mentioned in (f) of column (3)	alphabets 'L' to 'O' and whose total income / loss is upto Rs. 20 Lacs as per return of income.
				(x) Persons being individuals referred to in item (x) of column (5)	 (x) All cases of individuals being managing director or director or manager or secretary of the Companies referred to corresponding entry in item (w) of column (4).
Sr N o	Designation of Income Tax Authorities	Headquarter s	Territorial Area	Persons or classes of persons	Cases or classes of case
1	2		3	(4)	(5)
1.	Asst/Dy Commissioner of Income Tax, Circle- 3, Kalyan	Kalyan, Thane Dist. Maharashtra	a). Kalyan Taluka in the district of THANE.	A) persons other than companies and co- operative societies deriving income from sources other than business or profession and residing within the territorial area mentioned in item (a) of column (3)	i) All cases of persons referred to in item A of column (4) whose principal source of income is from salary and whose return of income shows income / loss above Rs 15 lakhs.

b) Kalyan Taluka in the district of THANE.	B) persons other than companies and co- operative societies deriving income from business or profession and whose principal place of business or	ii) All cases of persons referred to in item B of column (4) whose principal source of income is from business and profession and whose return of income shows income / loss above Rs 15 lakhs.
	profession is within the territorial area mentioned in item (b) of column 3. C) persons other than companies and co-	Iii) All cases of persons referred to in item C of column (4) whose principal source of income is from sources other than from business and profession or salary and whose return of income shows income /
	operative societies deriving income from sources other than salary or business or profession and residing	v) all cases of persons referred to in item D of column 4
	within the territorial area mentioned in item (b) of column 3 D) Persons being co- operative societies (
	including co-operative banks) situated within the territorial area mentioned in item (b) of column 3.	

2	Income Tax	a). Kalyan Taluka in the	A) persons other than	i)All cases of persons referred to in item A of
	Officer Ward	district of THANE.	companies and co-	column (4) whose principal source of
	3(1) Kalyan		operative societies	income is from salary and whose name
			deriving income from	begins with the alphabets "A, B, U" and
			sources other than	whose return of income shows income /
			business or profession	loss upto Rs 15 lakhs.
			and residing within the	
			territorial area	
			mentioned in item (a) of	
			column (3)	
		b) Kalyan Taluka in the	B) persons other than	ii) All cases of persons referred to in item B of
		district of THANE.	companies and co-	column (4) whose principal source of
			operative societies	income is from business and profession,
			deriving income from	and whose name begins with the
			business or profession	alphabets "A, B, U" whose return of

			and whose principal	income shows income / loss upto Rs 15
			place of business or	lakhs.
			profession is within the	
			territorial area	
			mentioned in item (b)	iii) All cases of persons referred to in item C
			of column 3.	of column (4) whose principal source of
			C) persons other than	income is from sources other than from
			companies and co-	business and profession or salary, and
			operative societies	whose name begins with the alphabets
			deriving income from	""A, B, U" and whose return of income
			sources other than	shows income / loss upto Rs 15 lakhs.
			salary or business or	_
			profession and residing	
			within the territorial	
			area mentioned in item	
			(b) of column 3	
3	Income Tax	a). Kalyan Taluka in the	A) persons other than	i)All cases of persons referred to in item A of
	Officer Ward	district of THANE.	companies and co-	column (4) whose principal source of
	3(2) Kalyan		operative societies	income is from salary and whose name
			deriving income from	begins with the alphabets
			sources other than	"C,D,E,F,G,I,P,T" and whose return of
			business or profession	income shows income / loss upto Rs 15
			and residing within the	lakhs.
			territorial area	
			mentioned in item (a) of	
			column (3)	
		b) Kalyan Taluka in the	B) persons other than	ii) All cases of persons referred to in item B of
		district of THANE.	companies and co-	column (4) whose principal source of
			operative societies	income is from business and profession,
			deriving income from	and whose name begins with the

			business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 3. C) persons other than	alphabets "C,D,E,F,G,I,P,T" whose return of income shows income / loss upto Rs 15 lakhs. iii) All cases of persons referred to in item C of column (4) whose principal source of income is from sources other than from
			companies and co- operative societies deriving income from sources other than salary or business or profession and residing within the territorial area mentioned in item	business and profession or salary, and whose name begins with the alphabets "C,D,E,F,G,I,P,T" and whose return of income shows income / loss upto Rs 15 lakhs
4	Income Tax Officer Ward 3(3) Kalyan	a). Kalyan Taluka in the district of THANE.	(b) of column 3 A) persons other than companies and cooperative societies deriving income from sources other than business or profession and residing within the territorial area mentioned in item (a) of column (3)	i)All cases of persons referred to in item A of column (4) whose principal source of income is from salary and whose name begins with the alphabets "K, M, N "and whose return of income shows income / loss upto Rs 15 lakhs.
		b) Kalyan Taluka in the district of THANE.	B) persons other than companies and co-operative societies	ii) All cases of persons referred to in item B of column (4) whose principal source of income is from business and profession,

			deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 3.	and whose name begins with the alphabets "K, M, N"whose return of income shows income / loss upto Rs 15 lakhs. iii) All cases of persons referred to in item C
			C) persons other than companies and cooperative societies deriving income from sources other than salary or business or profession and residing within the territorial area mentioned in item (b) of column 3	of column (4) whose principal source of income is from sources other than from business and profession or salary, and whose name begins with the alphabets "K, M, N "and whose return of income shows income / loss upto Rs 15 lakhs
5	Income Tax Officer Ward 3(4) Kalyan	a). Kalyan Taluka in the district of THANE.	A) persons other than companies and co- operative societies deriving income from sources other than business or profession and residing within the territorial area mentioned in item (a) of column (3)	i)All cases of persons referred to in item A of column (4) whose principal source of income is from salary and whose name begins with the alphabets ""H,S,V" and whose return of income shows income / loss upto Rs 15 lakhs.

		b) Kalyan Taluka in the district of THANE.	B) persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 3. C) persons other than companies and cooperative societies deriving income from sources other than salary or business or profession and residing within the territorial area mentioned in item (b) of column 3	 ii) All cases of persons referred to in item B of column (4) whose principal source of income is from business and profession, and whose name begins with the alphabets "H,S,V" whose return of income shows income / loss upto Rs 15 lakhs. ii) All cases of persons referred to in item C of column (4) whose principal source of income is from sources other than from business and profession or salary, and whose name begins with the alphabets "H,S,V" and whose return of income shows income / loss upto Rs 15 lakhs
6	Income Tax Officer Ward 3(5) Kalyan	a). Kalyan Taluka in the district of THANE.	A) persons other than companies and co- operative societies deriving income from sources other than business or profession and residing within the territorial area	i) All cases of persons referred to in item A of column (4) whose principal source of income is from salary and whose name begins with the alphabets "L, O, J, Q, R, W, X, Y, Z" and whose return of income shows income / loss upto Rs 15 lakhs.

			mentioned in item (a) of	
			column (3)	
		llyan Taluka in the istrict of THANE.	B) persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column 3. C) persons other than companies and cooperative societies deriving income from sources other than salary or business or profession and residing within the territorial area mentioned in item (b) of column 3	 ii) All cases of persons referred to in item B of column (4) whose principal source of income is from business and profession, and whose name begins with the alphabets "L, O, J, Q, R, W, X, Y, Z" whose return of income shows income / loss upto Rs 15 lakhs. iii) All cases of persons referred to in item C of column (4) whose principal source of income is from sources other than from business and profession or salary, and whose name begins with the alphabets "L, O, J, Q, R, W, X, Y, Z" and whose return of income shows income / loss upto Rs 15 lakhs
CC	OMMISSIONER OF INCOME-TAX-II, T	ΓHANE	RANGE-3 THANE, RANG	GE-1 KALYAN, PANVEL RANGE
Sr N	Designation of Headquarter Terri Income Tax Authorities	itorial Area	Persons or classes of persons	Cases or classes of cases

О.					
1	2	3	4	5	6
1	Asstt./Dy. Commissioner of Income Tax, Circle-3, Thane	Thane, Maharash tra	(a) Thane (TMC area) (b) Mira Road and Bhayandar	(A) Persons referred to in item (a) of column (5) being other than companies, cooperative soc., deriving income from Salary and residing within the territorial area mentioned in item (a) and item (b) of column (3) (B) Persons referred to in item (b)) of column (5) being other than companies, cooperative soc., deriving	 (a) Persons referred to in item (A) of column (4) whose principal source of income is from salary & other sources and whose first name begins with alphabets "P" to "Z" and whose return of income shows income/loss above Rs.15lakhs. (b) Persons referred to in item (B) of column (4) whose principal source of income is from other sources other than income from business or profession or salary & whose first name begins with alphabets
				income from business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	whose first name begins with alphabets "N" to "Z" and whose return of income shows income/loss above Rs.15lakhs
				(C) Persons referred to in item (c) of column (5) being other than companies, cooperative soc., deriving income from sources other than income from	(c) Persons referred to in item (C) of column (4) whose principal source of income is from sources other than income from business or profession or salary & whose first name begins with alphabets "N" to "Z" and whose return of income shows

		or salary a within the area mentic (a) of colum (D) Persons refitem (d) of being comporative so deriving ir business of and whose place of within the	med in item (3) erred to in column (5) panies, co- c and AOP come from profession principal cusiness is territorial ned in item (d) Persons referred to in item (D) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets "N" to "Z" and whose return of income shows income/loss above Rs.20lakhs. All cases of individuals being managing director or director or manager or
2	Income-Tax Officer Ward 3(1), Thane	Bhayandar being or companies, operative so income from residing territorial mentioned	column (5) her than co- c., deriving n Salary and within the area (4) whose principal source of income is from salary & other sources and whose first name begins with alphabets "P" to "Q" and whose return of income shows income/loss upto Rs.15lakhs.
		(F) Persons relatem (f)) of being or companies,	` '

		deriving incor sources othe income from or profession and residing v territorial	income/loss upto Rs.15lakhs. (g) Persons referred to in item (G) of column (4) whose principal source of income is from sources other than income from business or profession or salary & whose first name begins with alphabets "N" and "O" and whose return of income shows income/loss upto Rs.15lakhs
3	Income-Tax	mentioned in it column (3) (H) Persons referr item (h) of column oprative soc a deriving incolusiness or place of bus within the area mentioned (a) of column (3) (a) Thane (TMC area) (I) Persons referr	(h) Persons referred to in item (H) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets "N" to "O" and whose return of income shows income/loss upto Rs.20lakhs and All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (h) above
3	Officer Ward	(a) Thane (TMC area) (1) Persons referr (b) Mira Road and item (i) of co	

3(2), Thane	Bhayandar	being other than companies, co-operative soc., deriving income from Salary and residing within the territorial area mentioned in item (a) and item (b) of column (3)	from salary & other sources and whose first name begins with alphabets "R" and whose return of income shows income/loss upto Rs.15lakhs.
		(J) Persons referred to in item (j)) of column (5) being other than companies, cooperative soc., deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (3)	(j) Persons referred to in item (J) of column (4) whose principal source of income is from business or profession & whose first name begins with alphabets "P", "Q", & "R" and whose return of income shows income/loss upto Rs.15lakhs.
		(K) Persons referred to in item (k) of column (5) being other than companies, cooperative soc & Public trust deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	(k) Persons referred to in item (K) of column (4) whose principal source of income is from sources other than income from business or profession or salary & whose first name begins with alphabets "P", "Q" & "R" whose return of income shows income/loss upto Rs.15lakhs.

			(L) Persons referred to in item (l) of column (5) being companies, cooprative soc and AOP deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (a) of column (3)	(l) Persons referred to in item (L) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets "P", "Q", "U" & "X" and whose return of income shows income/loss upto Rs.20lakhs and All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (l) above
4	Income-Tax Officer Ward 3(3), Thane	(a) Thane (TMC area) (b) Mira Road and Bhayandar	(M)Persons referred to in item (m) of column (5) being other than companies, cooperative soc., deriving income from Salary and residing within the territorial area mentioned in item (a) and item (b) of column (3)	(m) Persons referred to in item (M) of column (4) whose principal source of income is from salary and other sources and whose first name begins with alphabet "Sa" to "Sm" whose return of income shows income/loss upto Rs.15lakhs.
			(N) Persons referred to in item (n)) of column (5) being other than companies, cooperative soc., deriving income from business or profession and residing within the territorial area	(n) Persons referred to in item (N) of column (4) whose principal source of income is from business or profession & whose first name begins with alphabets "Sa" to "Sm" whose return of income shows income/loss upto Rs.15lakhs.

			mentioned in item (a) of column (3) (O) Persons referred to in item (o) of column (5) being other than companies, cooperative soc & deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	(o) Persons referred to in item (O) of column (4) whose principal source of income is from sources other than income from business or profession or salary & whose first name begins with alphabets "Sa" to "Sm" whose return of income shows income/loss upto Rs.15lakhs
			(P) Persons referred to in item (p) of column (5) being companies, cooprative soc and AOP deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (a) of column (3)	 (p) Persons referred to in item (P) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets "Sa" to "Sm" and "V" & "W" and whose return of income shows income/loss upto Rs.20lakhs and All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (p) above
5	Income-Tax Officer Ward 3(4), Thane	(a) Thane (TMC area) (b) Mira Road and Bhayandar	(Q) Persons referred to in item (q) of column (5) being other than companies, cooperative soc., deriving	(q) Persons referred to in item (Q) of column (4) whose principal source of income is from salary and other sources and whose first name begins with alphabets "T" to

income from Salary and residing within the territorial area mentioned in item (a) and item (b) of column (3)	"Z" and whose return of income shows income/loss upto Rs.15lakhs.
(R) Persons referred to in item (r)) of column (5) being other than companies, cooperative soc., deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (3)	 (r) Persons referred to in item (R) of column (4) whose principal source of income is from business or profession or salary & whose first name begins with alphabets "T" to "Z" and whose return of income shows income/loss upto Rs.15lakhs.
(S) Persons referred to in item (s) of column (5) being other than companies, cooperative soc & deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	(s) Persons referred to in item (S) of column (4) whose principal source of income is from sources other than income from business or profession or salary & whose first name begins with alphabets "T" to "Z" and whose return of income shows income/loss upto Rs.15lakhs
(T) Persons referred to in item (t) of column (5) being companies, cooprative soc and AOP	(t) Persons referred to in item (T) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets "R", "T",

			deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (a) of column (3)	"Y" & "Z" and whose return of income shows income/loss upto Rs.20lakhs and All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (t) above
6	Income-Tax Officer Ward 3(5), Thane	(a) Thane (TMC area) (b) Mira Road and Bhayandar	(U) Persons referred to in item (u) of column (5) being other than companies, cooperative soc., deriving income from Salary and residing within the territorial area mentioned in item (a) and item (b) of column (3)	(u) Persons referred to in item (U) of column (4) whose principal source of income is from salary and other sources and whose first name begins with alphabets "Sn" to "Sz" and whose return of income shows income/loss upto Rs.15lakhs.
			(V) Persons referred to in item (v) of column (5) being other than companies, cooperative soc., deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (3)	(v) Persons referred to in item (V) of column (4) whose principal source of income is from business or profession or salary & whose first name begins with alphabets "Sn" to "Sz" and whose return of income shows income/loss upto Rs.15lakhs.
			(W) Persons referred to in item (w) of column (5) being other than	(w) Persons referred to in item (W) of column (4) whose principal source of income is from sources other than income from

	companies, co- operative soc & deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column (3)	business or profession or salary & whose first name begins with alphabets "Sn" to "Sz" and whose return of income shows income/loss upto Rs.15lakhs
	X) Persons referred to in item (x) of column (5) being companies, cooprative soc and AOP deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item (a) of column (3)	 (x) Persons referred to in item (X) of column (4) and whose principal source of income is from business or profession & whose first name begins with alphabets "Sn" to "Sz" and whose return of income shows income/loss upto Rs.20lakhs. and All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (x) above

Sl. No	Designatio n of Income-tax authorities	Headquarters	Territorial Areas	Persons or classes of persons	Cases or classes of case
1	2	3	4	5	6
1	DCIT/ACIT Circle-1 Kalyan	Kalyan	(a) Bhiwandi Taluka in the District of Thane	(a)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (b) persons other than companies and Cooperative Societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);	(a) All cases of persons referred to in corresponding entries in item (a) of column (5) whose Return of Income shows Income/Loss of Rs 15 lakhs and above. (b) All cases of persons referred to in corresponding entry in item (b) of column (5) whose principal source of income is from "Salary" whose

			Return of Income shows Rs. 15 Lakhs and above
	(b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka, Ambernath Taluka in the District of Thane.	(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of column (4); (d) persons being individuals referred to in item (d) of column (6).	(c) All cases of persons referred to in corresponding entry in item (c) of column (5) whose Return of Income shows Income/Loss Rs 10 lakhs and above
			(d) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).

2	Income Tax Officer Ward 1(1) Kalyan	Kalyan	(a) Bhiwandi Taluka in the District of Thane	(e)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);	(e)All cases of persons referred to in corresponding entries in item (e) of column (5), Whose Return of Income/Loss
				(f) persons other than companies and Cooperative Societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);	below Rs 15 lakhs and whose name begin with the alphabet "A", "B", "C", "D", "E", & "F"
				(g) persons being co-operative societies (including cooperative Banks)situated within the territorial area mentioned in item (a) of column (4);	(f) All cases of persons referred to in corresponding entry in item (f) of column (5) whose principal source of income is from

 Т	T		1
			"Salary" and
			Whose Return
			of Income
			below Rs 15
			lakhs and
			whose name
			begin with the
			alphabet "A",
			"B", "C",
			"D","E" & "F"
			,
			(g)All cases of
			persons
			referred to in
			corresponding
			entries in item
			(g) of column
			(5), and whose
			name begin
			with the
			alphabet "A",
			"B", "C",
			D, C,
			"D","E" & "F"

b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka, Ambernath Taluka in the district of Thane. (h) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of column (4); (i) persons being individuals referred to in item (i) of column (6). (i) persons being individuals referred to in item (i) of column (6). (ii) persons being individuals referred to in item (i) of column (6). (ii) persons being individuals referred to in item (i) of column (6). (ii) persons being companies registered under the Companies Act, 2013 or under persons referred to in correspondir entry in item of column (5). Whose Return "B", "C", "D", "E" & "B", "C", "D", "E", "E", "E", "E", "E", "E", "E	n ng n (h)), rn oss he ", the n
---	----------------------------------

3	Income Tax	Kalyan	(a) Bhiwandi Taluka	j)Persons other than companies and	(j)All cases of
	Officer		in the District of	cooperative societies deriving income	persons
	Ward 1(2)		Thane	from	referred to in
	Kalyan			business or profession and whose	corresponding
				principal	entries in item
				place of business or profession is within	(j) of column
				the territorial area mentioned in item (a)	(5), Whose
				of column (4);	Return of
					Income/Loss
				(k) persons other than companies and	below Rs 15
				Cooperative Societies deriving income	lakhs and
				from	whose name
				sources other than income from business	begin with the
				or profession and residing within the	alphabet "K",
				territorial area mentioned in item (a)	"L" & "M"
				of column (4);	
				(l) persons being cooperative societies	(k) All cases of
				(including cooperative Banks)situated	persons
				within the territorial area mentioned in	referred to in
				item (a)	corresponding
				of column (4);	entry in item (k)
					of column
					(5)whose
					principal
					source of
					income is from
					"Salary" and
					Whose Return
					of Income
					below Rs 15

			lakhs and whose name begin with the alphabet "K", "L" & "M"
			(l) All cases of persons referred to in corresponding entries in item (l) of column (5), and whose name begin with the alphabet "K", "L" & "M"
	b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka, Ambernath Taluka in the district of Thane	(m) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of column (4); (n) persons being individuals referred to in item (n) of column(6).	(m) All cases of persons referred to in corresponding entry in item (m) of column (5), Whose Return OF Income/Loss below Rs 10 lakhs and whose name begin with the

					alphabet "K", "L"& "M"
					(n) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (m) of column (5).
4	Income Tax Officer Ward 1(3) Kalyan	Kalyan	(a) Bhiwandi Taluka in the District of Thane	o)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (p) persons other than companies and Cooperative Societies deriving income from sources other than income from business or profession and residing within the	(o)All cases of persons referred to in corresponding entries in item (o) of column (5), Whose Return of Income/Loss below Rs 15 lakhs and whose name begin with the alphabet 'N',

	territorial area mentioned in item (a) of column (4);	"P" & "R"
	(q) persons being cooperative societies (including cooperative Banks) situated within the territorial area mentioned in item (a) of column (4);	(p) All cases of persons referred to in corresponding entry in item (p) of column (5) whose principal source of income is from "Salary" and Whose Return of Income below Rs 15 lakhs and whose name begin with the alphabet 'N', "P" & "R"
		(q) All cases of persons referred to in corresponding entries in item (q) of column (5), and whose name

	begin with the alphabet 'N', "P" & "R"
b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka Ambernath Taluka in the district of Thane	(r) All cases of persons referred to in corresponding entry in item (r) of column (5), Whose Return of Income/Loss below Rs 10 lakhs and whose name begin with the alphabet "N", "P" & "R" (s) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (r)

					of column (5).
5	Income Tax Officer Ward 1(4) Kalyan	Kalyan	(a) Bhiwandi Taluka in the District of Thane	(t)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (u) persons other than companies and Cooperative Societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);	(t) All cases of persons referred to in corresponding entries in item (t) of column (5), Whose Return of Income/Loss below Rs 15 lakhs and whose name begin with the alphabet "S", "T", "X", "Y" & "Z"
				(v) persons being cooperative societies (including co-operative Banks) situated within the territorial area mentioned in item (a) of column (4);	(u) All cases of persons referred to in corresponding entry initem (u) of column (5)whose principal source of income is from "Salary" and Whose

			returned income below Rs 15 lakhs and whose name begin with the alphabet "S", "T", "X", "Y" &"Z"
			(v)All cases of persons referred to in corresponding entries in item (v) of column (5), and whose name begin with the alphabet "S", "T", "X", "Y" & "Z"
	b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka, Ambernath Taluka in the district of Thane	(w)persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of column (4); (x) persons being individuals referred to	(w) All cases of persons referred to in corresponding entry in item (w) of column (5), Whose Return of Income/Loss

				in item (x) of column(6).	below Rs 10 lakhs and whose name begin with the alphabet "S", "T", "X", "Y" &"Z"
					(x) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (w) of column (5).
6	Income Tax Officer Ward 1(5) Kalyan	Kalyan	(a) Bhiwandi Taluka in the District of Thane	(y)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);	(y)All cases of persons referred to in corresponding entries in item (y) of column (5), Whose Return of

	(z) persons other than companies and Cooperative Societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a)of column (4);	Income/Loss below Rs 15 lakhs and whose name begin with the alphabet "G", "H", "I", "J", "O", "Q", "U", "V"&"W",
	(A) persons being cooperative societies (including co-operative Banks) situated within the territorial area mentioned in item (a) of column (4);	(z) All cases of persons referred to in corresponding entry in item (z) of column (5) whose principal source of income is from "Salary" and Whose Return of Income/Loss below Rs 15 lakhs and whose name begin with the alphabet "G", "H", "I", "J", "O", "Q", "U",

		"V"&"W",
		(A) All cases of persons referred to in corresponding entries in item (A) of column (5), and whose name begin with the alphabet "G", "H", "I", "O", "Q", "U", "V"&"W",
b) Kalyan Taluka, Shahapur Taluka, Bhiwandi Taluka, Murbad Taluka, Ulhasnagar Taluka, Ambernath Taluka in the district of Thane	(B) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of column (4); (C) persons being individuals referred to in item (C) of column(6).	(B) All cases of persons referred to in corresponding entry in item (B) of column (5), Whose Return of Income below Rs 10 lakhs and whose name begin with the alphabet "G", "H", "I", "J",

	"O", "Q", "U", "V"&"W",
	(C) all cases of
	individuals
	being
	managing
	director or
	director or
	manager or
	secretary in the
	companies
	referred to in
	corresponding
	entry in item (B)
	of column (5).

S. No.	Designation of Income Tax Authorities	Head quarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2	3	4	5	6
1	Dy. / Asst. CIT, Panvel Circle, Panvel	Panvel, Maharashtra	In the state of Maharashtra – (a) District of Raigad-	 (a)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b)Persons other than companies and cooperative societies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column 4; (c)Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4; (d) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column 4; 	(a) All cases of persons referred to in correspondin g entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary

 T		
	(e)Persons being individuals referred to item (e) of column 6;	in
		(c)All cases of persons referred to in correspondin g entries in item (c) of column 5.
		(d) All cases of persons being companies referred to in correspondin g entries in items (d) of column 5 whose
		(e) All cases of individuals being

			(c)All cases of persons referred to in correspondin g entries in
			item (c) of column 5 whose names begins with alphabets "A" to "I".
	In the state of Maharashtra – (a) District of Raigad-	(a)Persons other than companies and cooperative societies deriving income from salary and residing within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in correspondin g entries in item (a) of column 5 whose principal source of income is from salary

		and whose employer is a company having name starting with alphabets "A" to "I".
In the state of Maharashtra – (a) Areas falling within the limits of the following Talukas of Raigad District- i) Roha ii) Shriwardhan iii) Mhasala	 (a)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b)Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4; (c)Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4; 	(a) All cases of persons referred to in correspondin g entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary

3	Income Tax Officer, Ward -2, Panvel	Panvel, Maharashtra	In the state of Maharashtra – (a) Areas falling within the limits of the Panvel Taluka of Raigad District.	 (a)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b)Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4; (c)Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4; 	(c) All cases of persons referred to in correspondin g entries in item (c) of column 5. (a) All cases of persons referred to in correspondin g entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary whose names (surname in case of individuals) begins with alphabets "S" to "Z".
---	--	------------------------	--	---	---

			(c)All cases of persons referred to in correspondin g entries in item (c) of column 5 whose names begins with
			alphabets "S" to "T".
	In the state of Maharashtra – (a)District of Raigad-	(a)Persons other than companies and cooperative societies deriving income from salary and residing within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in correspondin g entries in item (a) of column 5 whose principal source of income is from salary and whose employer is a

			having name starting with alphabets "J" to "S".
	In the state of Maharashtra – (a) Areas falling within the limits of the following Talukas of Raigad District- i) Mahad ii) Poladpur	 (a)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b)Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4; (c)Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4; 	(a) All cases of persons referred to in correspondin g entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary.

					(c)All cases of persons referred to in correspondin g entries in item (c) of column 5.
4	Income Tax Officer, Ward -3, Panvel	Panvel, Maharashtra	In the state of Maharashtra – (a) Areas falling within the limits of the following Talukas of Raigad District- i) Uran ii) Alibag iii) Murud	 (a)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b)Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4; (c)Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4; 	(a) All cases of persons referred to in correspondin g entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary .

			(c)All cases of persons referred to in correspondin g entries in item (c) of column 5.
	In the state of Maharashtra – (a)District of Raigad	(a)Persons other than companies and cooperative societies deriving income from salary and residing within the territorial area mentioned in item (a) of column 4;	(a)All cases of persons referred to in correspondin g entries in item (a) of column 5 whose principal source of income is from salary and whose employer is educational institutes.
	In the state of Maharashtra –	(a) Persons being companies and cooperative societies registered under the Companies	(a)All cases of persons
	(a)District of Raigad-	Act, 2013 or under the Companies Act, 1956 and having its registered office or	being companies

	I	December		having its principal place of business in the area mentioned in item (a) of column 4;	referred to in correspondin g entries in items (c) of column 5.
5	Income Tax Officer, Ward -4, Panvel	Panvel, Maharashtra	In the state of Maharashtra – (a) Areas falling within the limits of the following Talukas of Raigad District- i) Karjat ii) Khalapur iii) Pen iv) Pali v) Tala vi) Sudhagad	 (a)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b)Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4; (c)Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4; 	(a) All cases of persons referred to in correspondin g entries in item (a) & (b) of column 5 other than those whose principal source of income is from salary .

					(c)All cases of persons referred to in correspondin g entries in item (c) of column 5.
			In the state of Maharashtra – (a)District of Raigad-	(a)Persons other than companies and cooperative societies deriving income from salary and residing within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in correspondin g entries in item (a) of column 5 whose principal source of income is from salary and whose employer is Government, Local Bodies, Corporation, Banks.
6	Income Tax Officer, Ward -5, Panvel	Panvel, Maharashtra	In the state of Maharashtra – (a) Areas falling within the limits of the Panvel Taluka of Raigad District.	(a)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in correspondin g entries in item (a) & (b)

 (b)Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of column 4; (c)Persons being cooperative societies (including cooperative banks) situated within the territorial area mentioned in item (a) of column 4; 	of column 5 other than those whose principal source of income is from salary whose names (surname in case of individuals) begins with alphabets "J" to "R".
	(c)All cases of persons referred to in correspondin g entries in item (c) of column 5 whose names begins with alphabets "J"

		to "R".
In the state of Maharashtra – (a)District of Raigad-	(a)Persons other than companies and cooperative societies deriving income from salary and residing within the territorial area mentioned in item (a) of column 4;	(a) All cases of persons referred to in correspondin g entries in item (a) of column 5 whose principal source of income is from salary and whose employer is a company having name starting with alphabets "T" to "Z".
In the state of Maharashtra – (a) Areas falling within the limits of the Mangaon Taluka of Raigad District	 (a)Persons other than companies and cooperative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column 4; (b)Persons other than companies and cooperative societies deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in item (a) of 	(a) All cases of persons referred to in correspondin g entries in item (a) & (b) of column 5 other than those whose principal source of income is

		column 4;			from salary .
		(including co	ing cooperative cooperative banks) ritorial area mentiond 4;	situated	persons

SI. No.	Designation of Income Tax Authorities	Headquarters	Territorial Area	Persons or classes of persons	Case of classes of cases
1	2	3	4	5	6
1	Dy. CIT /ACIT Range-2, Kalyan	Kalyan	(a) Ulhasnagar Taluka , Ambernath Taluka, Shahapur Taluka, Murbad Taluka of Thane District.	A) persons referred to in item (a) of column (5) being other than companies and cooperative societies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3). B) Persons referred to in item (b) of column (5) being other than companies and cooperative societies, deriving income from business or profession and whose principal place of business in within the territorial area mentioned in item (a) of column(3). C) Persons referred to in item (c) of column (5) whose principal place of business is within the territorial area mentioned in item (a) of column (3).	(a) persons referred to in item (A) of column (4) whose principal source of income is from "salary " and whose first name begins with alphabets "A to Z" (all alphabets) and whose return of income shows income/ loss above Rs. 15 lakhs.
					(b) persons referred to item (B) of column (4) whose principal source of income is from business or profession and whose first name

				begins with alphabets "A to Z" (all alphabets) and whose return of income shows income/ loss above Rs. 15lakh.
				(c) all cases of co- op "societies "(including co- operative Banks)
S. NO.	Designation of Income Tax Authorities	Territorial Area	Persons or classes of persons	Case of classes of cases
1	2	3	4	5
2	Income Tax Officer, Ward- 2(1), Kalyan	(a) Ulhasnagar Taluka , Ambernath Taluka, Shahapur Taluka, Murbad Taluka of Thane District	D) persons referred to in item (d) of column (5) being other than companies and cooperative societies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3). E) Persons referred to in item (e) of column (5) being other than companies and cooperative societies, deriving income from business or profession and whose principal place of business in within the territorial area mentioned in item (a)	(d) persons referred to in item (D) of column (4) whose principal source of income is from "salary " and whose first name begins with alphabets "A & C to G" (all alphabets) and

			of column (3).	whose return of income shows income/ loss upto Rs. 15 lakhs. (e) persons referred to item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "A & C to G" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakh.
				NS. 13 IANI.
S. NO.	Designation of Income Tax Authorities	Territorial Area	Persons or classes of persons	Case of classes of cases
1	2	3	4	5
3	Income Tax	(a) Ulhasnagar Taluka ,	F) persons referred to in item (f) of column (5)	(f) persons

Officer, Ward 2(2), Kalyan	Ambernath Taluka, Shahapur Taluka, Murbad Taluka of Thane District	being other than companies and cooperative societies, deriving income from sources othe than income from business or profession and residing within the territorial area mentioned in item (a) of column (3). G) Persons referred to in item (g) of column (5 being other than companies and cooperative societies, deriving income from business of profession and whose principal place of business in within the territorial area mentioned in item (a of column (3).	item (F) of column (4) whose principal source of income is from "salary " and whose first name begins with alphabets "I to K & M" (all
			(g) persons referred to item (G) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "I to K & M" (all alphabets) and whose return of

				income shows income/ loss upto Rs. 15 lakh.
S. NO.	Designation of Income Tax Authorities	Territorial Area	Persons or classes of persons	Case of classes of cases
1	2	3	4	5
4	Income Tax Officer, Ward- 2(3), Kalyan	(a) Ulhasnagar Taluka , Ambernath Taluka, Shahapur Taluka, Murbad Taluka of Thane District.	H) persons referred to in item (h) of column (5) being other than companies and cooperative societies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3). I) Persons referred to in item (i) of column (5) being other than companies and cooperative societies, deriving income from business or profession and whose principal place of business in within the territorial area mentioned in item (a) of column (3).	(h) persons referred to in item (H) of column (4) whose principal source of income is from "salary " and whose first name begins with alphabets "O to R" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakhs.
				(i) persons

				referred to item (I) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "O to R" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakh.
S. NO.	Designation of Income Tax Authorities	Territorial Area	Persons or classes of persons	Case of classes of cases
1	2	3	4	5
5	Income Tax Officer, Ward- 2(4), Kalyan	(a) Ulhasnagar Taluka , Ambernath Taluka, Shahapur Taluka, Murbad Taluka of Thane District.	J) persons referred to in item (j) of column (5) being other than companies and cooperative societies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3). K) Persons referred to in item (k) of column (5) being other than companies and cooperative	item (J) of column (4) whose principal source of income is from "salary " and whose first name

	societies, deriving income from business or profession and whose principal place of business in within the territorial area mentioned in item (a) of column (3).	alphabets "S to U and W to Z" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakhs.
		(k) persons referred to item (K) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "S to U and W to Z" (all alphabets) and whose return of income shows income/ loss upto Rs. 15 lakh.

S. NO.	Designation of Income Tax Authorities	Territorial Area	Persons or classes of persons	Case of classes of cases
1	2	3	4	
6	Income Tax Officer, Ward- 2(5), Kalyan	(a) Ulhasnagar Taluka , Ambernath Taluka, Shahapur Taluka, Murbad Taluka of Thane District.	A) persons referred to in item (a) of column (5) being other than companies and cooperative societies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (3). B) Persons referred to in item (b) of column (5) being other than companies and cooperative societies deriving income from business or profession and whose principal place of business in within the territorial area mentioned in item (a) of column (3).	(a) person referred to it item (A) of column (4) whose principal source of income is from "salary " and whose first name begins with alphabets "B, H, N, & V" (an alphabets) and whose return of income show income/loss upto Rs. 15 lakhs
				(b) person referred to iter (B) of column (4
				whose principal source of incoming is from busines
				or profession ar whose first nam

					begins with alphabets "B, H, L, N & V" (all alphabets) and whose return of income shows income/loss upto Rs. 15 lakh.
Sr. No.	Designation of Income Tax Authorities	Headquarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
1	2		3	4	5
	Asstt./Dy. Commissioner of income Tax, Circle-4, Thane			other than companies, deriving income from Salary and residing within the territorial area mentioned in Column (3)	(a) Cases of persons referred to in item (A) of column (4) whose principal source of inocme from Salary and whose first name beings with alphabet "A" to "Z" and whose return of income shows income / loss above Rs. 15 lakhs.

		(B) Persons referred to in item (b) of column (5) being	(b) Cases of persons
		other than companies, deriving income from business or	referred to in item
		profession and residing within the territorial area	(B) of column (4)
		mentioned in Column (3)	whose principal
			source of income is
			from business or
			profession and
			whose first name
			begins with alphabet
			"A" to "Z" and whose
			return of income
			shows income / loss
			above Rs. 15 lakhs.
		(0) D	() 0
		(C) Persons referred to in item (c) of column (5) being	(c) Cases of persons
		other than companies, deriving income from sources	referred to in item
		other than income from business or profession or salary	
		and residing within the territorial area mentioned in	whose principal
		Column (3)	source of income is
			from sources other
			than income from
			business or
			profession or salary
			and whose first name
			begins with alphabet
			"A" to "Z" and whose
			return on income
			shows income/ loss

			above Rs. 15 lakhs.
		(D) Persons referred to in item (d) of column (5) being	(d) Cases of persons
		companies, deriving income from business or profession	
		and whose principal place of business is within the	(D) of column (4)
		territorial area mentioned in column (3)	whose principal
			source of income is
			from business or
		(D)(i) Persons being individuals referred to in item (d)(i)	profession and
		of column (5)	whose first name
			begins with alphabets
			"A" to "Z", and
			whose return of
			income shows
			income / loss above
			Rs. 20 lakhs.
			(d)(i) All cases of
			individuals being
			managing director or
			director or manager
			or secretary in the
			companies referred

			to corresponding entry in items (D) in column (4)
		principal place of business is within the territorial area mentioned in column(3)	(e) Cases of persons referred to in item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "A" to "Z" and whose return of income shows income / loss above Rs.15 lakhs.

2 Income Tax		In the state of Maharashtra	(A) Persons referred to in item (a) of column (5) being	(a) Cases of persons
Officer,		Vasai Taluka of Palghar	other than companies, deriving income from Salary and	referred to in item
Ward 4(1), T	hane	District	residing within the territorial area mentioned in Column	(A) of column (4)
			(3)	whose principal
				source of income
				from Salary and
				whose first name
				beings with alphabet
				"A" to "D" and
				whose return of
				income shows
				income / loss upto
				Rs. 15 lakhs.
			(B) Persons referred to in item (b) of column (5) being	(b) Cases of persons
			other than companies, deriving income from business or	referred to in item (F)
			profession and residing within the territorial area	of column (4)
			mentioned in Column (3)	whose principal
				source of income is
				from business or
				profession and
				whose first name
				begins with alphabet
				"A" & "D" and whose
				return of income
				shows income / loss
				upto Rs. 15 lakhs.

	other than companies, deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in Column (3)	(c) Cases of persons referred to in item (C) of column (4) whose principal source of income is from sources other than income from business or profession or salary and whose first name begins with alphabet "A" to "D" and whose return on income shows income/ loss upto Rs. 15 lakhs.
	companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column (3) (D)(i) Persons being individuals referred to in item (d)(i) of column (5)	(d) Cases of persons referred to in item (D) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "A" to "D", and whose return of income shows

			income / loss upto Rs. 20 lakhs. (d)(i) All cases of individuals being managing director or director or manager or secretary in the companies referred to corresponding entry in items (D) in column (4)
		deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column(3)	(e) Cases of persons referred to in item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "A" to "D" and whose return of income shows income / loss up to Rs.15 lakhs.

3 Income Tax	In the state of Maharashtra	(A) Persons referred to in item (i) of column (5) being	(a) Cases of perso
Officer,	Vasai Taluka of Palghar	other than companies, deriving income from Salary and	referred to in item
Ward 4(2), Thane	District	residing within the territorial area mentioned in Column	(A) of column (4)
		(3)	whose principal
			source of income
			from Salary and
			whose first name
			beings with alpha
			"J" to "M" and
			whose return of
			income shows
			income / loss up
			Rs. 15 lakhs.

	(B) Persons referred to in item (b) of column (5) being	(b) Cases of persons
	other than companies, deriving income from business or	referred to in item
	profession and residing within the territorial area	(B) of column (4)
	mentioned in Column (3)	whose principal
		source of income is
		from business or
		profession and
		whose first name
		begins with alphabet
		"J" to "M" and
		whose return of
		income shows
		income / loss upto
		Rs. 15 lakhs.
	(0) 5	()
	(C) Persons referred to in item (c) of column (5) being	(c) cases of persons
	other than companies, deriving income from sources	referred to in item
	other than income from business or profession or salary	
	and residing within the territorial area mentioned in	whose principal
	Column (3)	source of income is
		from sources other
		than income from
		business or
		profession or salary

		and whose first name begins with alphabet "J" to "M" and whose return on income shows income/ loss upto Rs. 15 lakhs.
		(d) Cases of persons referred to in item (D) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "J" to "M", and whose return of income shows income / loss upto Rs. 20 lakhs. (d)(i) All cases of individuals being managing director or director or manager or secretary in the companies referred

				to corresponding entry in items (D) in column (4)
			(E) Persons referred to in item (e) of column (5) being co-operative societies (including co-operative banks) deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column(3)	(e) Cases of persons referred to in item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "J" to "M" and whose return of income shows income / loss up to Rs.15 lakhs.
O.	ncome Tax Ifficer, Vard 4(3), Thane	Vasai Taluka of Palghar District		(a) Cases of persons referred to in item (A) of column (4) whose principal source of income from Salary and

			whose first name
			beings with alphabet
			"N" to "R" and
			whose return of
			income shows
			income / loss upto
			Rs. 15 lakhs.
		(B) Persons referred to in item (b) of column (5) being	(b) Cases of persons
		other than companies, deriving income from business or	referred to in item
		profession and residing within the territorial area	(B) of column (4)
		mentioned in Column (3)	whose principal
			source of income is
			from business or
			profession and
			whose first name
			begins with alphabet
			"N" to "R" and
			whose return of
			income shows
			income / loss upto
			Rs. 15 lakhs.

		other than companies, deriving income from sources other than income from business or profession or salary and residing within the territorial area mentioned in Column (3)	(c) Cases of persons referred to in item (C) of column (4) whose principal source of income is from sources other than income from business or profession or salary and whose first name begins with alphabet "N" to "R" and whose return of income shows income/ loss upto Rs. 15 lakhs.
		companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column (3) (D)(i) Persons being individuals referred to in item (d)(i) of column (5)	(d) Cases of persons referred to in item (D) of column (4) and whose principal source of income is from business or profession and whose first name begins with alphabets "N" to "R" and whose return of income shows

			income / loss upto Rs. 20 lakhs.
			(d)(i) All cases of
			individuals being
			managing director or
			director or manager
			or secretary in the
			companies referred
			to corresponding
			entry in items (D) in
			column (4)
		(E) Persons referred to in item (e) of column (5) being	(e) Cases of persons
		co-operative societies (including co-operative banks)	referred to in item (E)
		deriving income from business or profession and whose	of column (4) whose
		principal place of business is within the territorial area	principal source of
		mentioned in column(3)	income is from
			business or
			profession and
			whose first name
			begins with alphabets
			"N" to "R" and
			whose return of
			income shows
			income / loss up to
			Rs.15 lakhs.

5 Income Tax Officer, Ward 4(4), Thane	In the state of Maharashtra Vasai Taluka of Palghar District	(A) Persons referred to in item (a) of column (5) being other than companies, deriving income from Salary and residing within the territorial area mentioned in TMC area Thane of Column (3)	(a) Cases of persons referred to in item (A) of column (4) whose principal source of income from Salary and whose first name beings with alphabet "S" and whose return of income shows income / loss upto Rs. 15 lakhs.
		(B) Persons referred to in item (b) of column (5) being other than companies, deriving income from business or profession and residing within the territorial area mentioned in Column (3)	(B) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabet "S" and whose return of income shows income / loss upto Rs. 15 lakhs.
		(C) Persons referred to in item (c) of column (5) being other than companies, deriving income from sources	(c) Cases of persons referred to in item

	other than income from business or profession or sal	ary (C) of column (4)
	and residing within the territorial area mentioned in	whose principal
	Column (3)	source of income is
		from sources other
		than income from
		business or
		profession or salary
		and whose first name
		begins with alphabet
		"S" and whose return
		on income shows
		income/ loss upto Rs.
		15 lakhs.
		(1) 0
	(D) Persons referred to in item (d) of column (5) being	
	companies, deriving income from business or profess	
	and whose principal place of business is within the	(D) of column (4) and
	territorial area mentioned in column (3)	whose principal
		source of income is
		from business or
	(D)(i) Persons being individuals referred to in item (d)	i) profession and
	of column (5)	whose first name
		begins with alphabets
		"S" and whose return
		of income shows
		income / loss upto
		Rs. 20 lakhs.
		(d)(i) All cases of

			individuals being managing director or director or manager or secretary in the companies referred to corresponding entry in items (D) in column (4)
		(E) Persons referred to in item (e) of column (5) being co-operative societies (including co-operative banks) deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column(3)	(e) Cases of persons referred to in item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "S" and whose return of income shows income / loss up to Rs.15 lakhs.
Income Tax Officer, Ward 4(5), Thane	Maharashtra Vasai Taluka of Palghar District	(A) Persons referred to in item (a) of column (5) being other than companies, deriving income from Salary and residing within the territorial area mentioned in Vasai taluka of Thane District of Thane of Column (3)	(a) Cases of persons referred to in item (A) of column (4) whose principal source of income from Salary and

	whose first name beings with alphabet "E" to "I" and "T" to "Z" and whose return of income shows income / loss upto Rs. 15 lakhs.
	(B) Persons referred to in item (b) of column (5) being other than companies, deriving income from business or profession and residing within the territorial area mentioned in Column (3) mentioned in Column (3) (B) of column (4) whose principal source of income is from busines or profession and whose first name begins with alphabet "E" to "I" and "T" to "Z" and whose return of income shows income / loss upto Rs. 15 lakhs.

	(C) Persons referred to in item (c) of column (5) being	(c) Cases of persons
	1	referred to in item
	other than income from business or profession or salary	
		whose principal
	1	source of income is
	, ,	from sources other
		than income from
		business or
		profession or salary
		and whose first name
		begins with alphabet
		"E" to "I" and "T" to
		"Z" and whose return
		on income shows
		income/ loss upto Rs.
		15 lakhs.
	(D) Persons referred to in item (d) of column (5) being	(d) Cases of persons
	companies, deriving income from business or profession	referred to in item
	and whose principal place of business is within the	(D) of column (4) and
	territorial area mentioned in column (3)	whose principal
		source of income is
		from business or
	(D)(i) Persons being individuals referred to in item (d)(i)	profession and
	of column (5)	whose first name
		begins with alphabets
		"E" to "I" and "T" to
		"Z" and whose
		return of income

			shows income / loss upto Rs. 20 lakhs. (d)(i) All cases of individuals being managing director or director or manager or secretary in the companies referred to corresponding entry in items (D) in column (4)
		co-operative societies (including co-operative banks) deriving income from business or profession and whose principal place of business is within the territorial area mentioned in column(3)	referred to in item (E) of column (4) whose principal source of income is from business or profession and whose first name begins with alphabets "E" to "I" and "T" to "Z" and whose return of income shows income / loss up to Rs.15 lakhs.

			B) In the state of	(A)(i) All cases other than the cases assigned to Principal	(a) All cases of
			Maharashtra	Commissioners/Commissioners of Income-Tax-I / II / III	persons referred to in
			Thane District, Palghar District and Raigad District(excluding Navi Mumbai Muncipal Corporation) other than the cases assigned to Principal Commissioners / Commissioners of Income- Tax-I / II / III Thane.	Thane falling within the area mentioned in column(3)	item (A)(i) of column (4)and whose first name begins with alphabets "A" to "Z".
S. No.	Designation of Assessing Officer	Headquarters	Territorial Area (Taluka Places Namely)	Persons or classes of persons	Case or classes of cases
S. No.	Assessing	Headquarters 3		Persons or classes of persons	

			mentioned in item (a) of column (3). (d) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) of column (3). (e) Persons being individual referred to in item (C) of column (5).	entries in item (c), (d) and (e) irrespective of return of income shows income/loss. (C) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (d) of column (4).
2.	Income Tax Officer, Ward-1, Palghar	In the State of Maharashtra:- (a) Palghar Taluka, Wada Taluka, Vikramgad Taluka, Jawahar Taluka, Dahanu Taluka, Mokhada Taluka, Talasari Taluka in the district of Palghar	a) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (3). (b) Persons other than companies and Co-operative Societies deriving income from sources other than income from business or profession and residing within the territorial within the territorial area mentioned in item (a) of column (3).	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of Column (4) whose first name begins with alphabet "A" to "F" and whose return of income shows income/loss upto Rs.15 lakhs.

3.	Income Tax Officer, Ward-2, Palghar	In the State of Maharashtra:- (a) Palghar Taluka, Wada Taluka, Vikramgad Taluka, Jawahar Taluka, Dahanu Taluka, Mokhada Taluka, Talasari Taluka in the district of Palghar	a) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (3). (b) Persons other than companies and Co-operative Societies deriving income from sources other than income from business or profession and residing within the territorial within the territorial area mentioned in item (a) of column (3).	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of Column (4) first name begins with alphabets "H" to "M" and whose return of income shows income/loss upto Rs.15 lakhs.
4.	Income Tax Officer, Ward-3, Palghar	In the State of Maharashtra:- (a) Palghar Taluka, Wada Taluka, Vikramgad Taluka, Jawahar Taluka, Dahanu Taluka, Mokhada Taluka, Talasari Taluka in the district of Palghar	a) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (3). (b) Persons other than companies and Co-operative Societies deriving income from sources other than income from business or profession and residing within the territorial within the territorial area mentioned in item (a) of column (3).	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of Column (4) first name begins with alphabets "N" to "R" and whose return of income shows income/loss upto Rs.15 lakhs.
5.	Income Tax Officer, Ward-4, Palghar	In the State of Maharashtra:- (a) Palghar Taluka, Wada Taluka, Vikramgad Taluka, Jawahar Taluka, Dahanu Taluka, Mokhada	a) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (3). (b) Persons other than companies and Co-operative Societies deriving income from sources other than	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of Column (4) whose first name begins with

			Taluka, Talasari Taluka in the district of Palghar	income from business or profession and residing within the territorial within the territorial area mentioned in item (a) of column (3).	alphabet "S" and whose return of income shows income/loss upto Rs.15 lakhs.
5.	Income Tax Officer, Ward-5, Palghar		In the State of Maharashtra:- (a) Palghar Taluka, Wada Taluka, Vikramgad Taluka, Jawahar Taluka, Dahanu Taluka, Mokhada Taluka, Talasari Taluka in the district of Palghar	a) Persons other than companies and co-operative societies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (3). (b) Persons other than companies and Co-operative Societies deriving income from sources other than income from business or profession and residing within the territorial within the territorial area mentioned in item (a) of column (3).	(a) All cases of persons referred to in corresponding entries in item (a) and (b) of Column (4) whose first name begins with alphabets "G" & "T" to "Z" and whose return of income shows income/loss upto Rs.15 lakhs.
		CHI	EF COMMISSIONER (OF INCOME-TAX, NASHIK	,
COMM	II SSI ONER OF	INCOME-TAX-I,	NASHIK	RANGE-1 NASHIK, RANGE-3 NASHIK, DI	HULE RANGE
Sr. No.	Designation of the Income tax Authorities	Headquarters	Territorial Area	Persons of classes of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1	Deputy/Assis tant Commissione	Nashik	In the state of Maharashtra [a] District of	[a] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and	[a] All cases of persons referred to in

r	of Income	Nashik other than	having its registered office or Principal	corresponding
Т	Гах, Circle-	the areas falling	place of business in the area	entry in item
1	1, Nashik	within the Talukas	mentioned in item (a) of column(4).	(a) of column
		of Malegaon,	[b] Persons being individuals referred to	(5) whose
		Satana,	in item (b) of column (6)	names begin
		Nandgaon,		with the
		Chandwad and		alphabet "A" or
		Yeola.	[c] Persons other than companies	"B" or "C" or
			deriving income from business or	"D" or "E" or
			profession and whose principal place	"F" or "G" or
			of business or profession is within the	"H" or "I" or
			territorial area mentioned in item (a)	"J" or "K" or
			of column (4)	"L" or "M" or
				"T" or "U" or
			[d] Persons being Co-operative	"V" or "W" or
			Societies, association of persons,	"X" or "Y" or
			body of individuals, local authorities	"Z" .
			and artificial jurisdical persons	
			residing within the territorial area	[b] All cases
			mentioned in item (a) of column (4)	of individuals
				being managing
				director or
				director or
				manager or
				secretary in the
				companies
				referred to in
				corresponding
				entry in item
				(a) above.
				[c] All cases
				of persons

referred to in corresponding entry in item (c) of column (5) whose principal source of income is other than "Salary", and whose surnames begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "H" or "I" or "K" or "V" or "X" or "X" or "Y" or "X" or "Y" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or "W" or "A" or		T		
entry in item (c) of column (5) whose principal source of income is other than "Salary", and whose surnames begin with the alphabet "A" or "B" or "C" or "B" or "C" or "B" or "G" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "M" or "W" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the				
(c) of column (5) whose principal source of income is other than "Salary", and whose surnames begin with the alphabet "A" or "B" or "C" or "B" or "C" or "B" or "C" or "H" or "I" or "J" or "K" or "W" or "X" or "Y" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				corresponding
(c) of column (5) whose principal source of income is other than "Salary", and whose surnames begin with the alphabet "A" or "B" or "C" or "B" or "C" or "F" or "G" or "H" or "I" or "J" or "K" or "V" or "X" or "V" or "X" or "V" or "X" "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				entry in item
(5) whose principal source of income is other than "Salary", and whose surnames begin with the alphabet "A" or "B" or "C" or "B" or "C" or "B" or "C" or "B" or "C" or "H" or "I" or "H" or "I" or "K" or "L" or "X" or "Y" or "X" or "Y" or "X" or "Y" or "X" or "Y" or "I" or "X" or "Y" or "X" or "X" or "Y" or "X"				(c) of column
principal source of income is other than "Salary", and whose surnames begin with the alphabet "A" or "B" or "C" or "D" or "E" or "B" or "C" or "P" or "E" or "H" or "I" or "K" or "K" or "K" or "K" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or "A" or "A" or "S"				
of income is other than "Salary", and whose surnames begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "K" or "Y" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
other than "Salary", and whose surnames begin with the alphabet "A" or "B" or "C" or "B" or "C" or "D" or "E" or "H" or "I" or "J" or "K" or "L" or "M" or "Y" or "X" or "Y" or "Z" [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				of income is
"Salary", and whose surnames begin with the alphabet "A" or "B" or "C" or "D" or "E" or "G" or "F" or "G" or "H" or "I" or "H" or "I" or "M" or "X" or "W" or "X" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
whose surnames begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "L" or "M" or "W" or "X" or "Y" or "Z" . [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
surnames begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "K" or "K" or "K" or "X" or "W" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
with the alphabet "A" or "B" or "C" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "A" or "K" or "L" or "M" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "M" or "W" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
"B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "M" or "W" or "X" or "Y" or "Z" . [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
"D" or "E" or "F" or "F" or "G" or "H" or "I" or "J" or "K" or "J" or "K" or "W" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				"B" or "C" or
"F" or "G" or "H" or "I" or "J" or "K" or "L" or "M" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
"H" or "I" or "J" or "K" or "L" or "M" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
"J" or "K" or "L" or "M" or "W" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
"L" or "M" or "W" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
"W" or "X" or "Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
"Y" or "Z". [d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
[d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				"Y" or "Z" .
persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				5 . 3
referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or				
entry in item (d) of column (5) whose names begin with the alphabet "A" or				
(d) of column (5) whose names begin with the alphabet "A" or				
(5) whose names begin with the alphabet "A" or				
(5) whose names begin with the alphabet "A" or				(d) of column
names begin with the alphabet "A" or				(5) whose
with the alphabet "A" or				
alphabet "A" or				
				"B" or "C" or

					"D" or "E" or "F" or "H" or "I" or "L" or "M" or "N" or "O" or "P" or "S" or "T" or "W" or "X" or "Y" or "Y" or "Y" or "Y" or "Z" of entire Nashik district excluding Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.
2	Income Tax Officer, Ward 1(1), Nashik	Nashik	In the state of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.	 [a] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column(4). [b] Persons being individuals referred to in item (b) of column (6) [c] Persons other than companies 	[a] All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet "A" or "B" or "E".

					1
					[d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "E" or "F" or "G" or "H" or "I" or "J" of entire Nashik district excluding Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.
3	Income Tax Officer, Ward 1(2), Nashik	Nashik	In the state of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of Malegaon, Satana, Nandgaon,	 [a] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column(4). [b] Persons being individuals referred to in item (b) of column (6) 	[a] All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the

	Chandwad Yeola.	and		alphabet "C" or "F" or "G".
	Yeola.		 [c] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4) [d] Persons being Co-operative Societies, association of persons, body of individuals, local authorities and artificial jurisdical persons residing within the territorial area mentioned in item (a) of column (4) 	[b] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above. [c] All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is other than "Salary", and
				whose surnames begin with the

					alphabet "C" or "F" or "G"
					[d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "K" or "M" or "N" of entire Nashik district excluding Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.
4	Income Tax Officer, Ward 1(3), Nashik	Nashik	In the state of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of Malegaon, Satana,	 [a] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column(4). [b] Persons being individuals referred to 	[a] All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin

			Nandgaon, Chandwad and Yeola.	in item (b) of column (6)	with the alphabet "H" or "J" or "K".
			reola.	[c] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)	[b] All cases of individuals being managing
				[d] Persons being Co-operative Societies, association of persons, body of individuals, local authorities and artificial jurisdical persons residing within the territorial area mentioned in item (a) of column (4)	director or director or manager or secretary in the companies referred to in
5	Income Tax Officer, Ward 1(4), Nashik	Nashik	In the state of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of Malegaon,	[a] Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or Principa place of business in the area mentioned in item (a) of column(4).	corresponding entry in item (a) above. [c] All cases of persons referred to in
			Satana, Nandgaon, Chandwad and Yeola.	[b] Persons being individuals referred to in item (b) of column (6)	corresponding entry in item (c) of column (5) whose
				[c] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)	principal source of income is other than

				k a r r	Persons being Co-operative Societies, association of persons, body of individuals, local authorities and artificial jurisdical persons residing within the territorial area mentioned in item (a) of column (4)	with the alphabet "H" or "J" or "K".
6	Income Tax Officer, Ward 1(5), Nashik	Nashik	In the state of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola.	[a] F	Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and naving its registered office or Principal place of business in the area mentioned in item (a) of column(4). Persons being individuals referred to in item (b) of column (6) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a)	persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "S" of entire Nashik district excluding Talukas of Malegaon, Satana, Nandgaon,
				[d]	Persons being Co-operative Societies, association of persons, body of individuals, local authorities and artificial jurisdical persons residing within the territorial area mentioned in item (a) of column (4)	Chandwad and Yeola. [a] All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin

		with the alphabet "I" or "M" or "T" or "U" or "V" or "W".
		[b] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above.
		[c] All cases of persons referred to in corresponding entry in item (c) of column (5) whose principal source of income is other than "Salary", and

	whose surnames begin with the alphabet "I" or "M" or "W".
	[d] All cases of persons referred to in corresponding entry in item (d) of column (5) whose names begin with the alphabet "O" or "P" or "Q" or "R" or "T" or "U" or "V" or "W" of entire Nashik district excluding Talukas of Malegaon, Satana, Nandgaon, Chandwad and Yeola. [a] All cases of persons

		referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet "D" or "L" or "X" or "Y" or "Z".
		[b] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding
		entry in item (a) above. [c] All cases of persons referred to in corresponding entry in item (c) of column

		(5) whose principal source
		of income is
		other than
		"Salary", and
		whose
		surnames begin
		with the
		alphabet "D" or "L" or "X"
		or "Y" or "Z".
		[d] All cases of
		persons
		referred to in
		corresponding
		entry in item
		(d) of column
		(5) whose
		names begin with the
		with the alphabet "D"
		or "L" or "X"
		or "Y" or "Z"
		of entire Nashik
		district
		excluding
		Talukas of
		Malegaon,
		Satana,
		Nandgaon, Chandwad
		and Yeola.
		aria redia.

Sr.	Designation	Head	Territorial Area	Persons of classes of persons	Cases or
No.	of the	Quarters			classes of
	Income tax				cases
	Authorities				
(1)	(2)	(3)	(4)	(5)	(6)
1	Deputy/Assis tant Commissione r of Income Tax, Circle, Malegaon	Malegaon	In the State of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of (i) Malegaon, (ii) Satana, (iii) Nandgaon,	 [a] Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) and (b) of column (4) [b] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the 	[a] All cases of persons referred to in corresponding item (a) of column (5) whose principal source of income is from "Salary" and
			(iv)Chandwad and (v) Yeola [b] The following Talukas of Nashik District (i) Malegaon, (ii) Satana, (iii)Nandgaon, (iv)Chandwad and (v) Yeola.	territorial area mentioned in item (b) of column (4) [c] Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4) [d] Persons being companies registered under the Companies Act, 2013 or	whose employers' names begin with the alphabet "M" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "Y"
				under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (b) of column(4). [e] Persons being individual referred to in item (c) of column (6)	or "Z" [b] All cases of persons referred to in corresponding entry in item (b), (c) and (d)

		of column (5).
		[c] All cases of individuals
		being managing
		director or director or
		manager or
		secretary in the companies
		referred to in
		corresponding
		entry in item (e) of column
		(5) above.

2	Income Tax Officer, Ward	Nashik	In the State of Maharashtra	[a]	Persons being individuals deriving income from sources other than	[a] All cases of persons
	3(1), Nashik		[a] District of Nashik		income from business or profession and residing within the territorial area	referred to in corresponding
			other than the areas falling within the		mentioned in item (a) and (b) of column (4)	item (a) of column (5)
			Talukas of			whose principal
			(i) Malegaon, (ii)	[b]	Persons other than companies	source of
			Satana,		deriving income from business or	income is from
			(iii)Nandgaon, (iv)Chandwad and		profession and whose principal place of business or profession is within the	"Salary" and whose
			(v) Yeola		territorial area mentioned in item (b)	employers'
			(1) 100.0		of column (4)	names begin
				[c]	Persons other than companies deriving	with the
			[b] The following		income from sources other than	alphabet "P" or
			Talukas of Nashik		income from business or profession	"Q" or "R" or
			District (i) Malegaon, (ii)		and residing within the territorial area mentioned in item (b) of column (4)	"S" or "T" or "U" or "V" or
			Satana,		mentioned in item (b) of column (4)	"W" or "X" or
			(iii)Nandgaon,	[d]	Persons being companies registered	"Y" or "Z" of
			(iv)Chandwad and		under the Companies Act, 2013 or	entire Nashik
			(v) Yeola.		under the Companies Act, 1956 and	District
					having its registered office or Principal	(excluding
					place of business in the area mentioned in item (b) of column(4).	Malegaon, Satana,
					mentioned in item (b) of column(4).	Nandgaon,
				[e]	Persons being individual referred to	Chandwad)
				[[]	in item (c) of column (6)	and entire
						Yeola Taluka.
						[b] All cases
						of persons
						referred to in

т

_

						corresponding entry in item (b), (c) and (d) of column (5) in in Yeola Taluka of Nashik District.
						[c] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (e) of column (5) above.
3	Income Tax Officer, Ward 3(2), Nashik	Nashik	In the State of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of (i) Malegaon, (ii) Satana, (iii) Nandgaon,	[a]	Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4)	[a] All cases of persons referred to in corresponding item (a) of column (5) whose principal source of income is from "Salary" and

			(iv)Chandwad and (v) Yeola		whose employers' names begin with the alphabet "M" or "O" of entire Nashik District excluding Malegaon, Satana, Nandgaon, Chandwad and Yeola Talukas.
4	Income Tax Officer, Ward-1, Malegaon	Malegaon	In the State of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of (i) Malegaon, (ii) Satana, (iii)Nandgaon, (iv)Chandwad and (v) Yeola [b] The following Talukas of Nashik	 [a] Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b)(i) of column (4) [b] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4) [c] Persons other than companies deriving income from sources other than income from business or profession 	[a] All cases of persons referred to in corresponding item (a) of column (5) whose principal source of income is from "Salary" and residing within the territorial area in Malegaon Taluka of

51		1
District (i)	and residing within the territorial area	Nashik
Malegaon, (ii)	mentioned in item (b) of column (4)	District.
Satana,		
(iii)Nandgaon,	[d] Persons being companies registered	[b] All cases
(iv)Chandwad and	under the Companies Act, 2013 or	of persons
(v) Yeola.	under the Companies Act, 1956 and	referred to in
	having its registered office or Principal	corresponding
	place of business in the area	entry in item
	mentioned in item (b) of column(4).	(b) of column
	(2) 21 22 21 (1)	(5) names of
	[o] Porcons being individual referred to	
	[e] Persons being individual referred to	which begin
	in item (c) of column (6)	with alphabet
		"A" or "B" or
		"C" or "D" or
		"E" or "F" or
		"G" or "H" or
		"I" or "J" or
		"K" or "L" or
		"M" of
		Malegaon City
		and all cases
		of Malegaon
		Taluka.
		Talaka.
		[c] All cases of
		persons
		referred to in
		corresponding
		_
		entry in item
		(c) of column
		(5) of Malegaon
		Taluka of

		Nashik District.
		[d] All cases of persons referred to in corresponding entry in item (d) of column (5) of Malegaon, Satana, Nandgaon and Chandwad Talukas of Nashik District.
		[e] All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (e) of column

					(5) above.
5	Income Tax Officer, Ward-2, Malegaon	Malegaon	In the State of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of (i) Malegaon, (ii) Satana, (iii) Nandgaon, (iv) Chandwad and (v) Yeola [b] The following Talukas of Nashik District (i) Malegaon, (ii) Satana, (iii) Nandgaon, (iv) Chandwad and (v) Yeola.	 [a] Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) (ii) (iii) (iv) of column (4) [b] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4) [c] Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4) 	[a] All cases of persons referred to in corresponding item (a) of column (5) whose principal source of income is from "Salary" and residing within the territorial area in Satana, Nandgaon and Chandwad Talukas of Nashik District. [b] All cases of persons referred to in corresponding entry in item
					(b) of column (5) names of which begin with alphabet "N" or "O" or
					"P" or "Q" or "R" or "S" of

					Malegaon City and all cases of Satana, Chandwad and Nandgaon Talukas (excluding Manmad City) of Nashik District. [c] All cases of persons referred to in corresponding entry in item (c) of column (5) of Satana, Chandwad and Nandgaon Talukas (excluding Manmad City) of Nashik District.
6	Income Tax Officer, Ward-3, Malegaon	Malegaon	In the State of Maharashtra [a] District of Nashik other than the areas falling within the Talukas of	[a] Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b)(iii)(Manmad City of Nandgaon Taluka) of column (4)	[a] All cases of persons referred to in corresponding item (a) of column (5) whose principal

(i) Malegaon, (ii) Satana, (iii)Nandgaon (iv)Chandwad and	[b] Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the	source of income is from "Salary" and residing within
(v) Yeola [b] The following	territorial area mentioned in item (b) of column (4)	the territorial area in Manmad City
Talukas of Nashik District (i) Malegaon, (ii) Satana, (iii)Nandgaon, (iv)Chandwad and (v) Yeola.	[c] Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4)	of Nandgaon Taluka of Nashik District. [b] All cases of persons
		referred to in corresponding entry in item (b) of column (5) names of which begin with alphabet "T" or "U" or "V" or "W" or
		"V" or "W" or "X" or "Y" or "Z" of Malegaon city and all cases of Manmad
		City of Nandgaon Taluka of Nashik

					District. [c] All cases of persons referred to in corresponding entry in item (c) of column (5) of Manmad City of Nandgaon Taluka of Nashik District
S. No	Designation of the Income Tax Authorities	Headquarters	Territorial Area	Persons or classes of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1	Deputy/Assis tant Commissione r of Income Tax, Dhule Circle	Dhule	(a) District of Dhule & Nandurbar	(a) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Item (a) of Column (4).	(a) Persons whose principal source of income is from "Salary" and who are
				(b) Persons referred to in Item (b) of Column (6), being other than companies, deriving income from sources other than income from business or profession and	employees of employers/orga nizations situated in

residing within the territorial mentioned in Item (a) of Column (4) (c) Persons referred to in Item (b), being other than conderiving income from business or proposed and whose principal place of busing within the territorial area mentioned (a) of Column (4). (d) Persons referred to in Item (column (b), being companies, referred to the Column (companies) and the Companies Act, 2013 or under the Companies Act, 1956 and have	Nandurly Districts (b) All of the referred correspondenties (m) (b) of (b) All of the referred correspondenties (b), (c) and Column	cases of persons I to in onding in Items c), (d) (e) of
registered office or principal publishess in the area mentioned in of Column (4). (e) Persons being individuals rein item (c) of column (6).	olace of Item (a)	
	(c) All	cases of
	individu being managii director	nals ng or
	director manage	

					secretary in the companies referred to in corresponding entry in item (d) of column (5).
2	ITO Ward-1, Dhule	Dhule	Dhule & Nandurbar District:	mentioned in Item (a) of Column (4). (b) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in Item (a) of Column (4). (c) Persons referred to in Item (a) of Column (6), being companies, registered under the Companies Act, 2013 or under the companies Act, 1956, and having registered office or principal place of business in the area mentioned in Item (a) of Column (4). (d) Persons being individuals referred to in item (b) of column (6).	the persons referred to in corresponding entries in Items(a) (b), (c) and (d) of Column (5)

					secretary in the companies referred to in corresponding entry in item (c) of column (5).
3	ITO Ward 2, Dhule	Dhule	Dhule and Nandurbar District (1) Dhule Taluka (with first name O to Z) (2) Shahada Taluka (3) Taloda Taluka (4) Dhadgaon Taluka (5) Akkalkuwa Taluka	(a) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Item (a) of Column (4). (b) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in Item (a) of Column (4). (c) Persons referred to in Item (a) of Column (6), being companies, registered under the Companies Act, 2013 or under the companies Act, 1956, and having registered office or principal place of business in the area mentioned in Item (a) of Column (4). (d) Persons being individuals referred to in item (b) of column (6).	the persons referred to in corresponding entries in Items (a), (b), (c) and (d) of Column

					companies referred to in corresponding entry in item (c) of column (5).
4	ITO Ward 3, Dhule	Dhule	Dhule & Nandurbar District (1) Sakri Taluka (2) Nawapur Taluka (3) Shindkheda Taluka	income from business or profession and residing within the territorial area mentioned in Item (a) of Column (4). (b) Persons referred to in Item (b) of Column (6), being other than companies, deriving income from sources other than income from business or profession and	whose principal source of income is from "Salary" and who are employees of employers
					the persons referred to in corresponding entries in Items (b), (c), (d) and (e) of Column

					(c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (d) of column (5).
5	ITO Ward 4, Dhule	Dhule	Nandurbar Taluka	(b) Persons referred to in Item (a) of Column (6), being other than companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in Item	the persons referred to in corresponding entries in Items (a), (b), (c) and (d) of Column (5) (b) All cases of individuals being managing

			office or principal place of business in the area mentioned in Item (a) of Column (4) (d) Persons being individuals referred to in item (b) of column (6).	manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
6	ITO, Nandurbar	Nandurbar	income from business or profession and residing within the territorial area mentioned in Item (a) of Column (4).	

	COMMISSIONER OF INCOME-TAX-2, NASHIK			RANGE-2, NASHIK, RANGE-1 & 2 JALGAON		
S. No.	Designation of the Income Tax Authorities	Head Quarter	Territorial Area	Persons classes of persons	Cases or classes of case	
1	2	3	4	5	6	
1	DC/ACIT/Cir- 2, Nashik	Nashik	(A) District of Nashik other than areas falling within the Talukas of 1) Malegaon 2)Satana 3)Nandgaon 4)Chandwad 5) Yeola	[I] Persons referred to in Col.6(1) of Sr. No1 and residing within the territorial area mentioned in Col.4. [II] Persons referred to in Col. 6(II) of Sr. No. 1 being other than Companies, trusts & Cooperative societies deriving income from business or profession and whose principal place of business is within the territorial area mentioned Co. No.4& those having income other than salary as principal source of income residing within the territorial areas mentioned inCol.4 of Sr. No.1. [III] Persons referred to in Col. 6(III) of Sr.No.1 being Companies registered under the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4.	[I] In case of persons having principal source of income from "salary and who are employers/ organizations whose name begin with the alphabets "A to L" (both inclusive). [II] All individual and HUFs whose surname &all other persons whose first name begins with the Alphabets "N to V" (both inclusive). [III] All Company cases whose names begin with the alphabets "N to S".	

(B) District of Nashik, Nandurbar, Jalgaon & Dhule	[IV] Persons being individuals referred to in Col. No. 6(IV) of Sr.No.1. [I] Persons other than companies deriving in come from sources other than income from business / profession and residing within the territorial area mentioned in para (B) of Col. 4 [II] All the persons who are having registered	[IV] All cases Director or Managing Director or Manager Secretary in the Companies mention at Col. 5(III).
	who is residing within the territorial area mentioned in (B) of Col. 4.	in item (I) of Col. (5) other than the cases falling within the jurisdiction of the Principal Commissioner/ Commissioner of Income Tax-1 and as well as this charge i.e. Principal Commissioner/ Commissioner/ Commissioner of Income Tax-2, Nashik.

2.	ITO Wd- 2(1)Nashik	Nashik	District of Nashik other than areas falling within the Talukas of 1) Malegaon 2)Satana 3)Nandgaon 4)Chandwad 5) Yeola	[I] Persons referred to in Col. 6(I)of Sr. No. 2 being other than Companies, trusts & Cooperative societies deriving income from business or profession and whose principal place of business is within the territorial area mentioned Co. No. 4 & those having income other than salary as principal source of income residing within the territorial areas mentioned in Col.4 of Sr. No.2.	[I] All individual and HUFs whose surname & all other persons whose first name begins with the Alphabets "S".
				[II] Persons referred to in Col. 6(II) of Sr.No.2 being Companies registered under the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4.	[II] All Company cases whose names begin with the alphabets "S".
				[III] Persons being individuals referred to in Col. No. 6(III) of Sr.No.2.	[III] All cases Director or Managing Director or Manager or Secretary in the Companies mention at Col. 5(III).
3.	ITO, Wd 2(2), Nashik.	Nashik	District of Nashik other than areas	[I] Persons referred to in Col. 6(I)of Sr. No. 3 being other than Companies, trusts & Co-	[I] All individual and HUFs whose

			falling within the Talukas of 1) Malegaon 2)Satana 3)Nandgaon 4)Chandwad 5) Yeola	operative societies deriving income from business or profession and whose principal place of business is within the territorial area mentioned Co. No. 4 & those having income other than salary as principal source of income residing within the territorial areas mentioned in Col.4 of Sr. No. 3. [II] Persons referred to in Col. 6(II) of Sr.No.3 being Companies registered under the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4.	surname &all other persons whose first name begins with the Alphabets "P". [II] All Company cases whose names begin with the alphabets "P".
				[III] Persons being individuals referred to in Col. No. 6(III) of Sr.No.3.	[III] All cases Director or Managing Director or Manager or Secretary in the Companies mention at Col. 5(III).
4	ITO, Wd 2(3), Nashik.	Nashik	District of Nashik other than areas falling within the Talukas of 1) Malegaon 2)Satana 3)Nandgaon 4)Chandwad	[I] Persons referred to in Col. 6(I) of Sr. No. 4 being other than Companies, trusts & Cooperative societies deriving income from business or profession and whose principal place of business is within the territorial area mentioned Co. No. 4 & those having income other than salary as principal source of income residing within the territorial areas mentioned in Col.4 of Sr. No. 4.	[I] All individual and HUFs whose surname &all other persons whose first name begins with the Alphabets "N".

5.	ITO, Wd 2(4), Nashik.	Nashik	District of Nashik other than areas falling within the	[I] Persons referred to in Col. 6(I) of Sr. No. 5 being other than Companies, trusts & Cooperative societies deriving income from	[I] All individual and HUFs whose surname &all other
					[IV] All cases Director or Managing Director or Manager or Secretary in the Companies mention at Col. 5(III).
				[II] Persons referred to in Col. 6(II) of Sr. No 4 and residing within the territorial area mentioned in Col. 4. . [III] Persons referred to in Col. 6(III) of Sr.No.4 being Companies registered under the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4. [IV] Persons being individuals referred to in Col. No. 6(IV) of Sr.No.4.	[II] In case of persons having principal source of income from "salary and who are employers/ organizations whose name begin with the alphabets "A, D, E, F & G". [III] All Company cases whose names begin with the alphabets 'N'.
			5) Yeola	III Dergona referred to in Cal. 6(II) of Cr. No. 4	

Talukas of 1) Malegaon 2)Satana 3)Nandgaon 4)Chandwad 5) Yeola	business or profession and whose principal place of business is within the territorial area mentioned Co. No. 5 & those having income other than salary as principal source of income residing within the territorial areas mentioned in Col.4 of Sr. No. 5.	persons whose first name begins with the Alphabets "O, T, U & V".
	[II] Persons referred to in Col. 6(II) of Sr. No 5 and residing within the territorial area mentioned in Col. 4.	[II] In case of persons having principal source of income from "salary and who are
	[III] Persons referred to in Col. 6(III) of Sr.No.5 being Companies registered under the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4. [IV] Persons being individuals referred to in Col. No. 6(IV) of Sr.No.5.	employers/ organizations whose name begin with the alphabets "I, K&L". [III] All Company cases whose names begin with the alphabets "R & Q".
		[IV] All cases Director or Managing Director or Manager or Secretary in the Companies mention

					at Col. 5(III).
6.	ITO, Wd- 2(5), Nashik	Nashik	(A) District of Nashik other than areas falling within the Talukas of	[I] Persons referred to in Col. 6(I) of Sr. No 6 and residing within the territorial area mentioned in Col. 4.	[I] In case of persons having principal source of income from "salary and who are
			1) Malegaon 2)Satana 3)Nandgaon 4)Chandwad 5) Yeola	[II] Persons referred to in Col. 6(II) of Sr.No.6 being Companies registered under	employers/ organizations whose name begin with the alphabets "B, C, J & H".
				the Companies Act, 1956, and having registered office in the areas mentioned at Col. No.4.	[II] All Company cases whose names begin with the
			(B) District of Nashik, Nandurbar, Jalgaon &	[III] Persons referred to in Col. 6(III) being individuals, HUFs & other persons deriving income from business or profession and whose principal place of business is within the territorial area mentioned Col. No. 4 & those having income other than salary as principal source of income residing within the territorial areas mentioned in para (A) of Col. No. 4.	[III] All individual and HUFs whose surname &all other persons whose first name begins with the Alphabets "R &
			Dhule.	[I] Persons other than companies deriving in come from sources other than income from business / profession and residing within the	Q".

				territorial area mentioned in para (B) of Col. 4	
				[II] All the persons who are having registered office or whose principal place of business or who is residing within the territorial area mentioned in (B) of Col. 4.	[I] All the cases of persons referred to in item (I) of Col. (5) other than the cases falling within the jurisdiction of the Principal Commissioner/ Commissioner of Income Tax-1 and as well as this charge i.e. Principal Commissioner/ Commissioner of Income Tax-2, Nashik.
Sr.N	Designation of Assessing	Headquarters	Territorial area	Persons or classes of persons	Cases or classes of cases.
0.	Officer.				cases.
1	2	3	4	5	6
1	DCIT/ ACIT, Circle-1, Jalgaon.	Jalgaon, Maharashtra	In the State of Maharashtra [a] Jalgaon City excluding Polan Peth, Baliram Peth, Phule Market and Dana Bazar of Jalgaon	 [a] Persons referred to in item [a] of Column 6, being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having registered office or principal place of business in the area mentioned in item (a) of Column.4. [b] Persons referred to in item [c] of Column 	[a] All company cases failing in the territorial area mentioned in items (a) of Column 4.

	City. [b] Jalgaon District.	6, being other than companies deriving income from business or profession and whose principal place of business is within the territorial area mentioned in items (a) of Column 4.	[b] All cases of individuals being managing director or director or manager or
		[c] Persons referred to in item [d] of Column 6, being other than companies, deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item [a] of Column 4.	secretary in the companies referred to in corresponding entry in item [a] of Column 5.
		[d] Persons referred to in item [d] of Column 6, being other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item [b] of Column 4.	[c] All persons as referred to in item [b] of Column 5 .
		[e] Persons referred to in item [e] of Column 6, being co-operative Societies, registered under the Co-operative Societies Act and having registered office in the area mentioned in item [b] of Column 4.	[d] All persons whose principal source of income is "Salary" and who are employees of employers / organizations whose names begin with the alphabets A, B,

					C, D, E, F, G, H, I, J, K, L & M. [e] All cases of persons referred to in item [e] of Column 5.
2.	ITO Wd.1(1),	Jalgaon.	(a) Jillha Peth of Jalgaon City (i.e. Ganesh Colony Ring road and Akashwani Chowk).	(a) Persons referred to in items (a) & (b) of Column(6), being other than companies, Co-operative Societies & Trusts deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item (a) of Col.(4).	` ′
3.	ITO Wd.1(2)	Jalgaon	(a) Jalgaon City excluding Polan Peth,Baliram Peth, Fule market, Dana Bazar.	(a) Persons referred to item (a) & (b) of Column (6) being other than companies, Cooperative Societies & Trusts deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item	persons as referred to in item (a) of

			(b) Jalgaon City excluding Polan Peth, Baliram Peth, Fule market, Dana Bazar.	(a) of Column 4. [b] Persons referred to in item (a) & (aa) of Column (6), being companies, registered under the Companies Act, 1956 and having registered office in the area mentioned in item (a) of Col.(4) / and whose return of income / loss is below Rs.10 lakhs.	(b) Cases of all partners of the firm included in persons referred to in item (a) of Col.(5). (a) Cases of persons as referred to in item (b) of Column (5). (aa) Cases of Directors or Managing Director or Manager or Secretary in the companies mentioned in item (b) of Col.(5).
4.	ITO Wd.1(3)	Jalgaon	(a) MIDC Area of Jalgaon City.(b) Jalgaon Taluka.	(a) Persons referred to in item (a) & (b) of Column (6), other than companies, co-op Societies & Trust deriving income from business or profession and whose principle place of business is within the territorial area mentioned in item (a) & (b) of Col.(4).	(a) Cases of persons as referred to in item (a) of Column (5).(b) Cases of all partners of the firms included in persons referred to

being other than companies, Co-Op. Societies & Trusts deriving income from sources other than income from business or profession or profession and residing within the territorial areas mentioned in column (4). [b] Persons referred to in item [b] of Column 6, being co-operative Societies, registered under the Co-operative Societies Act and having registered office in the area mentioned in item [b] of Column 4. [b] All cases of						in item (a) of Col.(5).
in item [b] of Column 5.	5.	ITO Wd.1(4)	Jalgaon	Jalgaon District.	being other than companies, Co-Op. Societies & Trusts deriving income from sources other than income from business or profession or profession and residing within the territorial areas mentioned in column (4). [b] Persons referred to in item [b] of Column 6, being co-operative Societies, registered under the Co-operative Societies Act and having registered office in the area	persons whose principle source of income is "Salary" and who are employees of employers/organiza tions whose names begin with the alphabet 'A', 'B', 'C', 'D', 'E' & 'F'. [b] All cases of persons referred to in item [b] of

6.	ITO Wd.1(5)	Jalgaon	(a) Jalgaon District.	(a) Persons referred to item (a) of Column (6)	(a) All cases of
			o .	being <u>other than</u> companies, Co-Op.	persons whose
				Societies & Trusts deriving income from	principle source of
				sources other than income from business or	income is "Salary"
				profession or profession and residing within	and who are
				the territorial areas mentioned in column	employees of
				(4).	employers/organiza
			b) Jilha Peth of	(b) Persons referred to in items (b) &	tions whose names
			Jalgaon City	(c) of Column(6), being other than	begin with the
			(Mahabal Colony,	companies, Co-operative Societies & Trusts	alphabet 'GHIJ
			Ramanand Nagar,	deriving income from business or profession	K L & M'.
			Shiv Colony &	and whose principle place of business or	
			Pimparala).	profession is within the territorial area	
				mentioned in item (b) of Col.(4).	(b) Cases of all
					persons as referred
					to in item (b) of
					Column (5).
					(c) Cases of all
					partners of the
					firms included in
					persons referred to
					in item (b) of Col.
					(5).

Sr.N o.	Designation of Assessing Officer.	Headquarter	Territorial area	Persons or classes of persons	Cases or classes of cases.
1	2	3	4	5	6
1	DCIT/ ACIT, Circle-2, Jalgaon.	Jalgaon Maharashtra	In the State of Maharashtra [a] Jalgaon District but excluding Jalgaon City. (b] Polan Peth, Baliram Peth, Phule Market and Dana Bazar of Jalgaon City. [c] Jalgaon District.	[a] Persons referred to in item [a] of Column 6, being companies registered under the Companies Act, 1956 and having registered office in the area mentioned in item [a] and [b] of Column (4). [b] Persons referred to in item [b] of Column 6, being other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item [a] and [b] of Column (4). [c] Persons referred to in item [c] of Column 6, being other than companies, deriving income from business or profession and whose principal place of business is within the territorial area mentioned in item [a] and [b] of Column (4). [d] Persons referred to in item [d] of Column 6, being other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item [c] of	cases failing in the territorial area mentioned in items (a) and (b) of Column (4). [b] All cases of individuals being managing director or director or manager or

				Column (4).	than from salary.
					[d] All cases of persons referred to in corresponding items of (d) of Column 5 whose principal source of
					income is from salary and who are employees of employers /organizations whose names begin with the alphabets N, O, P, Q, R, S, T, U, V, W, X, Y or Z.
2.	ITO Wd.2(1)	Jalgaon	(a) Jalgaon District excluding City.	(a) Persons referred to in item (a) & (aa) of Column (6), being companies, registered under the Companies Act, 1956 and having registered office in the area mentioned in item (a) of Col.(4).	persons as referred to in item (a) of

					Secretary in the companies mentioned in item (a) of Col.(5).
			(b) (i) Jalgaon City i.e. areas of Polan Peth and Baliram Peth. (ii) Bhusawal City & Bhusawal Taluka.	(b) Persons referred to item (b) & (bb) of Column (6) being other than companies, Coop. Societies & Trusts, deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item (b) of Column (4).	persons whose principle source of income is from
3.	ITO Wd.2(2)	Jalgaon	(a) Chalisgaon, Pachora & Amalner Talukas of Jalgaon District.	(a) Persons referred to item (a) & (aa) of Column (6) being other than companies, Co-Op. Societies & Trusts deriving income from business or profession and whose principle place of business or profession is within the territorial areas mentioned in item (a) of column (4).	persons whose principle source of income is from

					(a) of col.(5).
					(aa) Cases of all partners of the firms included in persons referred to in item of Col.(5).
4	ITO WD.2(3)	Jalgaon	(a) Dharangaon Erandol & Jamner Talukas of Jalgaon District.	(a) Persons referred to item (a) & (aa) of Column (6) being other than companies, Co-Op. Societies & Trusts deriving income from business or profession and whose principle place of business or profession is within the territorial areas mentioned in item (a) of column (4	(a) Cases of all persons whose principle source of income is from sources other than from salary as referred to in item (a) of col.(5).
			(b) Jalgaon City, Phule Markect & Dana Bazar.	(b) Persons referred to item (b) & (bb) of Column (6) being other than companies, Coop. Societies & Trusts, deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item (b) of Column (4).	(aa) Cases of all partners of the firms included in persons referred to in item of Col.(5). (b) Cases of all persons whose principle source of income is from sources other than from salary as referred to in item

					(b) of Col.(5) (bb) Cases of all partners of the firms included in persons referred to in item (b) of Col.(5).
5	ITO WD.2(4)	Jalgaon	(a) Muktai Nagar, Chopda Parola Taluka of Jalgaon District.	(a) Persons referred to item (a) & (aa) of Column(6) being other than companies, Co-Op. Societies & Trusts, deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item (a) of Column (4).	(a) Cases of all persons whose principle source of income is from sources other than from salary as referred to in item (a) of Col.(5). (aa) Cases of all partners of the firms included in persons referred to in item (a) of Col.(5).

			(b) Jalgaon District.	(a) Persons referred to in item (a) of Column (6) being other than companies, Co-Op. Societies & Trusts deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of Col.(4).	(a) All cases of persons referred to in item (a) of Col.(5) and whose principle source of income is from "Salary" and who are employees of the employers organizations whose names begin with the alphabets- "N,O,P,Q,R,S&T".
6	ITO WD.2(5)	Jalgaon	(a) Raver, Bodwad, Bhadgaon & Yawal Taluka of Jalgaon District.	(a) Persons referred to item (a) & (aa) of Column(6) being other than companies, Co-Op. Societies & Trusts, deriving income from business or profession and whose principle place of business or profession is within the territorial area mentioned in item (a) of Column (4).	(a) Cases of all persons whose principle source of income is from sources other than from salary as referred to in item (a) of Col.(5). (aa) Cases of all partners of the firms included in persons referred to in item (a) of Col.(5).

			(b) Jalgaon District.	(a) Persons referred to in item (a) of Column (6) being other than companies, Co-Op. Societies & Trusts deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of Col.(4).	(a) All cases of persons referred to in item (a) of Col.(5) and whose principle source of income is from "Salary" and who are employees of the employers organizations whose names begin with the alphabets U, V, W, X, Y & Z.	
CON	MMISSIONER (OF INCOME-TAX	K-1, AURANGABAD	RANGE-1, AURANGABAD, RANGE JALNA, RANGE NANDEED		
SR NO	Designation of Income Tax Authorities	Head Quarters	Territorial Area	Persons or classes of persons	Cases or classes of Cases	
(1)	(2)	(3)	(4)	(5)	(6)	
1	Dy. /Asst. Commissioner of Income Tax, Circle-1, Aurangabad.	Aurangabad, Maharashtra	In the state of Maharashtra- a) District of Aurangabad; b) All Talukas excluding Aurangabad Taluka of Aurangabad District.	 a) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons being individuals referred to in 	a) All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet 'A' or 'B' or 'C' or 'D' or	

			item(c) of column (6) deriving income from	'E' or 'F' or 'G' or
			sources other than income from business or	'H' or 'I' or 'J' or 'K'
			profession and residing within the territorial	or 'L' or 'M' or 'N'
			area mentioned in item (a) of column (4);	or 'O' or 'P' or 'Q'
		d)	Persons other than companies deriving	or 'R';
			income from sources other than income from	b) All cases of
			business or profession and residing within	individuals being
			the territorial area mentioned in item (b) of	Managing Director
			column (4);	or Director or
		e)	Persons other than companies deriving	Manager or
			income from business or profession and	Secretary in the
			whose principal place of business or	companies
			profession is within the territorial area	referred to in
			mentioned in item (b) of column (4).	corresponding
				entry in item (a)
				above;
				c) All cases of
				persons referred
				to in
				corresponding
				entry in item (c) of
				column (5) whose
				principal source of
				income is from
				"Salary" and who
				are employees of
				Central
				Government, State
				Government and
				Private Sector
				Companies;
				d) All cases of
				persons referred
				to in

					corresponding entries in item (d) & (e) of column (5).
2.	Income Tax Officer, Ward 1(1) Aurangabad.	Aurangabad, Maharashtra	In the State of Maharashtra- District of Aurangabad .	a) Persons being companies registered under the companies' act 2013 or under the companies' act 1956 and having its registered office or principal place of business in Aurangabad district; b) Persons being individuals referred to in item (b) of Column 6; c) Persons being individuals referred to in item (c) of column 6 deriving income from sources other than income from business or profession and residing within territorial area mentioned in column 4.	a) All cases of persons referred to in corresponding in item A of column 5 whose name begin with the alphabets "A" o "B" or "C" or "D" or "E" or "F" or "G "or "H" or "I"; b) All cases of Individuals being managing director or director or manager or secretary in the companies referred to in corresponding entries in item (a) above; c) All cases of individuals who are deriving salary from private sector companies.
3.	Income Tax	Aurangabad,	In the State of	a) Persons being companies registered under	a) All cases of
	Officer, Ward 1(2)	Maharashtra	Maharashtra- District of Aurangabad	the companies act 2013 or under the companies act 1956 and having its registered office or	persons referred to in corresponding in
	1 1 (4)		I District of Aurangabad	i act 1900 and naving its registered office or	III COTTESPONAINE IN

				district; b) Persons being individuals referred to in item (b) of Column 6; c) Persons being individuals deriving income from sources other than income from business or profession and residing within territorial area mentioned in column 4.	whose name begin with the Alfa bate "J" o "K" or "L" or "M" or "N" or "O" or "P" or "Q" or "R"; b) All cases of Individuals being managing director or director or manager or secretary in the companies referred to in corresponding entries in item (b) above; c) All cases of Individuals who are deriving salary from Central and State Government.
4.	Income Tax Officer, Ward 1(3), Aurangabad.	Aurangabad, Maharashtra	In the State of Maharashtra- District of Aurangabad - Areas falling within the territorial jurisdiction of - i) Vaijapur Taluka, ii) Gangapur Taluka and	 a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4; b) Persons other than companies deriving income business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4. 	All cases of persons referred to in corresponding entries in items (a) and (b) of column 5.

			iii) Paithan Taluka		
5.	Income Tax Officer, Ward 1(4), Aurangabad.	Aurangabad, Maharashtra	In the State of Maharashtra- District of Aurangabad - Areas falling within the territorial jurisdiction of - i) Kannad Taluka, ii) Phulambri Taluka, iii) Khultabad Taluka, iv) Sillod Taluka and v) Soyegaon Taluka.	 a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4; b) Persons other than companies deriving income business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4. 	All cases of persons referred to in corresponding entries in items (a) and (b) of column 5.

6.	Income Tax Officer, Ward 1(5) Aurangabad.	Aurangabad, Maharashtra	In the state of Maharashtra- All Talukas of Aurangabad district excluding Aurangabad Taluka of Aurangabad District	 a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column 4; b) Persons other than companies deriving income business or profession and whose principal place of business or profession is within the territorial area mentioned in column 4. 	All cases of persons referred to in corresponding entries in items (a) and (b) of column 5 who are not assessed to tax earlier.
SR NO	Designation of Income Tax Authorities	Head Quarters	Territorial Area	Persons or classes of persons	Cases or classes of Cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	DCIT/ACIT Circle Jalna	Jalna, Maharashtra	In the state of Maharashtra - Districts of Jalna, Parbhani & Hingoli.	 (a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); (b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (c) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); (d) Persons being individuals referred to in 	(a) All cases of the persons referred to in corresponding entries in item (a), (b) & (c) of column (5); (b) All cases of individuals being Managing director or director or manager or secretary in the companies referred to in corresponding

				item (b) of column (6).	entry in item (c) of column (5).
2.	Income Tax Officer, Ward 1, Jalna.	Jalna, Maharashtra	In the State of Maharashtra- District of Jalna – areas falling within the territorial jurisdiction of Jalna Taluka .	 c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); d) Persons other than companies deriving income business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). 	All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) .
3.	Income Tax Officer, Ward 2, Jalna.	Jalna, Maharashtra	In the State of Maharashtra – (a) District of Jalna; (b) Areas falling within the territorial jurisdiction of all Talukas of Jalna district excluding Jalna Taluka.	 a) Persons being companies registered under the companies act 2013 or under the companies act 1956 and having its registered office or principal place of business in the areas mentioned in item (a) of column (4); b) Persons being individuals referred to in item (b) of Column(6); e) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); f) Persons other than companies deriving income business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4). 	a) All cases of persons referred to in corresponding entry in item (a) of column (5); b) All cases of Individuals being managing director or director or manager or secretary in the companies referred to in corresponding entries in item (a) above; c) All cases of persons referred to in corresponding entry in items (c) & (d) of column (5).

	In come Tour	Doubhooi	In the State of	O Demons hainer communica no gistana dan dan	a) All cosses of
4.	Income Tax Officer, Ward, Parbhani.	Parbhani, Maharashtra	In the State of Maharashtra – District of Parbhani.	 f) Persons being companies registered under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); g) Persons being individuals referred to in item (b) of column (6); h) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); i) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). 	a) All cases of persons referred to in corresponding entries in item (a), (b) & (c) of column (5); b) All cases of individuals being Managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5).

5.	Income Tax	Hingoli,	In the State of	a)	Persons being companies registered under	a) All cases of
	Officer, Ward, Hingoli.	Maharashtra	Maharashtra – District of Hingoli.	b) c)	the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); Persons being individuals referred to in item (b) of column (6); Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4).	persons referred to in corresponding entries in item (a), (c) & (d) of column (5); b) All cases of individuals being Managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5).
6.	Income Tax Officer, Ward 3, Jalna.	Jalna Maharashtra	In the state of Maharashtra - Districts of Jalna, Parbhani & Hingoli.		Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4).	All cases of the persons referred to in corresponding entries in item (a) & (b) of column (5) who have not been assessed to tax earlier.

Sr.No	Designation of Income Tax Authorities	Head Quarter	Territorial Area	Persons or class of persons	Cases or class of cases
[1]	[2]	[3]	[4]	[5]	[6]
1	ITO Wd. 1, Nanded	Nanded, Maharashtra	In the State of Maharashtra – District of Nanded - Areas falling within territorial jurisdiction of Nanded Taluka.	(e) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); (f) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (g) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); (h) Persons being individuals referred to in item (c) of column (6).	a) All cases of the persons other than individuals referred to in corresponding entries in item (a), (b) & (c) of column (5) whose name begins with alphabets 'A' to 'N'; b) All cases of the persons being individuals referred to in corresponding entries in item (a), (b) & (c) of column (5) whose surname begins with alphabets 'A' to 'N'; c) All cases of individuals being managing director or

					director or manager or secretary in the companies referred to in item (c) of column 5.
2	ITO Wd. 2, Nanded	Nanded, Maharashtra	In the State of Maharashtra – District of Nanded - Areas falling within territorial jurisdiction of Nanded Taluka.	 a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); c) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); d) Persons being individuals referred to in item (c) of column (6). 	a) All cases of the persons other than individuals referred to in corresponding entries in item (a), (b) & (c) of column (5) whose name begins with alphabets 'O' to 'Z'; b) All cases of the persons being individuals referred to in corresponding entries in item

					(a), (b) & (c) of column (5) whose surname begins with alphabets 'O' to 'Z'; c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (c) of column 5.
3	ITO Wd. 3, Nanded	Nanded, Maharashtra	In the State of Maharashtra – District of Nanded - Areas falling within territorial jurisdiction of all the talukas excluding Nanded Taluka.	 a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); c) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column 	a) All cases of the persons other than individuals referred to in corresponding entries in item (a), (b) & (c) of column (5) whose name begins with alphabets 'A' to 'L'; b) All cases of the persons being

4	ITO Wd. 4, Nanded	Nanded, Maharashtra	In the State of Maharashtra –	 (4); d) Persons being individuals referred to in item (c) of column (6). a) Persons other than companies deriving income from Business or profession and 	individuals referred to in corresponding entries in item (a), (b) & (c) of column (5) whose surname begins with alphabets 'A' to 'L'; c) All cases of individuals being managing director or director or director or manager or secretary in the companies referred to in item (c) of column 5. a) All cases of
	Nanded	Manarasntra	District of Nanded -	whose principal place of business or profession is within the territorial area mentioned in column (4);	tne persons other than individuals
			Areas falling within	b) Persons other than companies deriving	referred to
			territorial jurisdiction	income from sources other than income	in
			of all the talukas excluding Nanded	from business or profession and residing within the territorial area mentioned in	correspon ding
			Taluka.	column (4);	entries in
				c) Persons being companies registered	item (a),

	under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); d) Persons being individuals referred to in item (c) of column (6).	(b) & (c) of column (5) whose name begins with alphabets 'M' to 'Z'; b) All cases of the persons being individuals referred to in correspon ding entries in item (a), (b) & (c) of column (5) whose surname begins with alphabets 'M' to 'Z'; c) All cases of individuals being managing director or d
		director or manager

				or secretary in the companies referred to in item (c) of column 5.
5	ITO Wd. 5, Nanded	Nanded, Maharashtra	In the State of Maharashtra – District of Nanded.	 a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4). a) All cases of the persons referred to in corresponding entries in items (a) & (b) of column (5) who are not assessed to tax earlier.
6	Dy. CIT/ Asst. CIT, Circle Nanded	Nanded, Maharashtra	In the State of Maharashtra – District of Nanded.	 a) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); c) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of a) All cases of the persons referred to in corresponding entries in items (a), (b) & (c) of column (5); b) All cases of individuals being managing director or director or director or

Co	OMMISSIONER	OF INCOME-TAX	-2, AURANGABAD	business in the area mentioned in column (4); d) Persons being individuals referred to in item (b) of column (6). RANGE-2, AURANGABAD, RANGE-3, AURA	manager or secretary in the companies referred to in item (c) of column 5.
				RANGE	
SR No.	Designation of Income Tax Authorities	Head Quarters	Territorial Area	Persons or classes of persons	Cases or classes of Cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Dy.CIT/Asst. CIT, Circle-2, Aurangabad	Aurangabad, Maharashtra	In the state of Maharashtra – a) District of Aurangabad; b) Areas falling within the territorial jurisdiction of Aurangabad Taluka excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna	 a) Persons being companies registered under the Companies Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4); 	e) All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet 'S' or 'T' or 'U'; f) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding

	Road to Baba Petrol Pump towards Beed By- pass; c) District of Aurangabd, Beed, Jalana, Parbhani, Hingoli, Nanded, Latur and Usmanabad.	e) All the persons who are having registered office or whose principal place of business or who is residing within the territorial area mentioned in item (c) of column 4.All the persons who are having registered office or whose principal place of business or who is residing within the territorial area mentioned in item (c) of column 4.	above;
--	--	---	--------

2.	Income Tax Officer, Ward 2(1) Aurangabad.	Aurangabad, Maharashtra	In the State of Maharashtra – a) District of Aurangabad; b) Areas falling within the territorial jurisdiction of Aurangabad Taluka excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By- pass - Areas as mentioned in Annexure-(B).	 a) Persons being individuals referred to in item(a) of column (6) deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4). 	a) All pensioners and employees of Dr. Babasaheb Ambedkar Marathwada University, Aurangabad; b) All cases of persons referred to in corresponding entries in items (b) & (c) of column (5).
3.	Income Tax Officer, Ward 2(2) Aurangabad.	Aurangabad, Maharashtra	In the State of Maharashtra – a) District of Aurangabad; b) Areas falling within the territorial jurisdiction of Aurangabad Taluka	 a) Persons being individuals referred to in item(a) of column (6) deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item 	a) All Employees of State Goverment undertaking Such as MSCB, MSRTC, MIDC, etc referred to in item (a) of column 5;

	1		excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By- pass – Areas as mentioned in Annexure-(C).		(b) of column (4); Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	b) All cases of persons referred to in corresponding entries in items (b) & (c) of column (5).
4.	Income Tax Officer, Ward 2(3) Aurangabad.	Aurangabad, Maharashtra	In the State of Maharashtra- a) District of Aurangabad; b) Areas falling within the territorial jurisdiction of Aurangabad Taluka excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By- pass – Areas as mentioned	b)	Persons being individuals referred to in item(a) of column (6) deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	a) All Salaried Employees not Covered in Ward 1(1), 1(2), 2(1) and 2(2) Aurangabad referred to in item (a) of column 5; b) All cases of persons referred to in corresponding entries in items (b) & (c) of column (5).

5.	Income Tax Officer, Ward	Aurangabad, Maharashtra	in Annexure-(D). In the State of Maharashtra-	a) Persons being companies registered under the Companies Act 2013 or under the	a) All cases of persons referred
	2(4) Aurangabad.		a) District of Aurangabad; b) Areas falling within the territorial jurisdiction of Aurangabad Taluka excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By-pass – Areas as mentioned in Annexure –(E); c) District of	Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4); e) All the persons who are having registered office or whose principal place of business or who is residing within the territorial area mentioned in item (c) of column 4.	to in corresponding entries in items (a) of column 5 whose names begin with the alphabet "S" or "T" or "U"; b) All Cases of individual being managing director or directors or managers or secretary in the companies referred to in corresponding entries in item (a) above; c) All cases of persons referred to in corresponding

			Aurangabd, Beed, Jalana, Parbhani, Hingoli, Nanded, Latur and Usmanabad.		entries in items (c) & (d) of column (5); i) All the cases of persons referred to in item (e) of column 5, other than the cases falling within the jurisdiction of Principal Commissioner/ Commissioner-1 Aurangabad and as well as in the charge of Principal Commissioner/ Commissioner/ Commissioner/ Commissioner-2 Aurangabad.
6.	Income Tax Officer, Ward 2(5) Aurangabad.	Aurangabad, Maharashtra	In the state of Maharashtra – Areas falling within the territorial jurisdiction of Aurangabad Taluka excluding areas comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol	 a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). 	All cases of the persons referred to in corresponding entries in items (a) & (b) of column (5) who are not assessed to tax earlier.

SR NO	Designation of Income Tax Authorities	Head Quarters	Pump towards Beed By-pass. Territorial Area	Persons or classes of persons	Cases or classes of Cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Dy. CIT/Asst. CIT Circle-3, Aurangabad	Aurangabad, Maharashtra	In the state of Maharashtra- c) District of Aurangabad; d) Aurangabad Taluka - Areas falling within the territorial jurisdiction comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By- pass (Annexure-A); e) Beed District.	 a) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) and item(c) of column (4); d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) and item (c) of column (4); e) Persons being companies registered under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (c) of 	a) All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet 'V' or 'W' or 'X' or 'Y' or 'Z' referred to in item(a) of column 4; b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above;

				column (4).	
					c) All cases of persons referred to in corresponding entry in item (e) of column (5);
					d) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) above;
					e) All cases of persons referred to in corresponding entries in item (c) & (d) of column (5).
2.	Income Tax Officer, Ward 3(1) Aurangabad.	Aurangabad, Maharashtra	In the State of Maharashtra- a) District of Aurangabad; b) Aurangabad Taluka -	 a) Persons being companies registered under the Company's Act 2013 or under the Company's Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) of column (4); b) Persons being individuals referred to in item (b) of column (6); 	a) All cases of persons referred to in corresponding entry in item (a) of column (5) whose names begin with the alphabet 'V' or 'W' or 'X' or 'Y' or
			Areas falling within the territorial	 c) Persons other than companies deriving income from sources other than income from business or profession and residing 	'Z' referred to in item(a) of column 4;

			jurisdiction comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By- pass as mentioned in Annexure-(F).	within the territorial area mentioned in item (b) of column (4); d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4).	b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above; c) All cases of persons referred to in corresponding entry in items (c) and (d) of column (5).
3.	Income Tax Officer, Ward 3(2) Aurangabad.	Aurangabad, Maharashtra	In the State of Maharashtra- Aurangabad Taluka – Areas falling within the territorial jurisdiction comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba	 a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). 	All cases of persons referred to in corresponding entry in items (a) and (b) of column (5).

			Petrol Pump towards Beed By-pass as mentioned in Annexure-(G).		
4.	Income Tax Officer, Ward 1, Beed.	Beed, Maharashtra	In the State of Maharashtra- District of Beed - Areas falling within the territorial jurisdiction of all the Talukas of Beed District Excluding Talukas of Ambajogai, Parli, Dharur & Kaij .	 a) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); d)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). 	a) All cases of persons referred to in corresponding entry in item (a) of column (5); b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above;
					c) All cases of persons referred to in corresponding entry in item (c) and (d) of column (5).

5.	Income Tax Officer, Ward 2, Beed.	Beed, Maharashtra	In the State of Maharashtra- District of Beed. Areas falling within the territorial jurisdiction of Talukas of Ambejogai, Parli, Dharur & Kaij.	 a) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). 	a) All cases of persons referred to in corresponding entry in item (a) of column (5); b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) above;
					c) All cases of persons referred to in corresponding entry in item (c) and (d) of column (5).

6	Income Tax Officer, Ward 3(3), Aurangabad.	Aurangabad, Maharashtra	In the state of Maharashtra a) Aurangabad Taluka – Areas falling within the territorial jurisdiction comprising of southern part of Jalna road starting from Cambridge School of Jalna Road to Baba Petrol Pump towards Beed By- pass; b) Beed District.	 c) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); d) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4). 	All cases of the persons referred to in corresponding entries in item (a) & (b) of column (5) who have not been assessed to tax earlier.
Sr.No	Designation of Income Tax Authorities	Head Quarter	Territorial Area	Persons or class of persons	Cases or class of cases
[1]	[2]	[3]	[4]	[5]	[6]
1	Dy. / Asst. Commissioner of Income Tax, Latur Range	Latur, Maharashtra	In the State of Maharashtra – a) District of Latur; b) District of Osmanabad.	 a) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) and (b) of column (4); b) Persons being individuals referred to in item (b) of column (6); c) Persons other than companies deriving 	 a) All cases of the persons referred to in corresponding entries in item (a), (c) & (d) of column (5); b) All cases of individuals

				income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) & (b) of column (4); d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) and (b) of column (4).	being Managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5).
2	ITO Wd. 1, Latur	Latur, Maharashtra	In the State of Maharashtra – a) Areas falling within the territorial jurisdiction of Latur Taluka; b) Areas falling within the territorial jurisdiction of Nilanga and Renapur Talukas.	 (i) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in item(a) column (4); (j) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) column (4); (k) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) column (4); (l) Persons being individuals referred to in item (c) of column (6); (m) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in item(b) of column (4); 	d) All cases of the persons other than individuals referred to in corresponding entries in item (a) of column (5) whose name begins with alphabets 'A' to 'N'; e) All cases of the persons being individuals referred to in corresponding entries in item (a) of column (5) whose surname begins with alphabets 'A' to 'N'; f) All cases of

				(n) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (o) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (b) of column (4); (p) Persons being individuals referred to in item (b) of column (6).	individuals being managing director or director or manager or secretary in the companies referred to in item (c) of column 5; g) All cases of the persons referred to in corresponding entries in item (b) of column (5); h) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (g) of column 5.
3	ITO Wd. 2,	Latur, Maharashtra	In the State of Maharashtra –	a) Persons other than companies deriving	a) All cases of
	Latur	ivialiarasiltra	wianarasnura -	income from Business or profession and whose principal place of business or	the persons other than
			a) Areas falling	profession is within the territorial area	individuals
			within the territorial	mentioned in item(a) column (4);	referred to in
			jurisdiction of		
			Jurisaiction of	b) Persons other than companies deriving	corresponding

Latur Taluka; b) Areas falling within the territorial jurisdiction of Ausa Taluka.	income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) column (4); c) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (a) column (4); d) Persons being individuals referred to in item (c) of column (6); e) Persons other than companies deriving income from Business or profession and	entries in item (a) of column (5) whose name begins with alphabets 'O' to 'Z' b) All cases of the persons being individuals referred to in corresponding entries in item (a) of column (5) whose surname begins with
	profession is within the territorial area mentioned in item(b) of column (4); f) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); g) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of business in the area mentioned in item (b) of column (4); h) Persons being individuals referred to in item (e) of column (6).	'Z'; c) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (c) of column 5; d) All cases of the persons referred to in corresponding entries in item (b) of column (5);

4	ITO Wd. 3, Latur	Latur, Maharashtra	In the State of Maharashtra - Areas falling within the territorial jurisdiction of All Talukas excluding Latur, Renapur, Nilanga and Ausa Talukas .	 g) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); h) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). 	persons referred to in corresponding entries in item (a), (c) & (d) of column (5); d) All cases of individuals being Managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5).
5	ITO Wd. Osmanabad	Osmanabad, Maharashtra	In the State of Maharashtra – District of Osmanabad	(a) Persons being companies registered under the Companies Act 2013 or under the Companies Act, 1956 and having its registered office or Principal place of	a) All cases of persons referred to in corresponding

6	ITO Wd. 4, Latur	Latur, Maharashtra	In the State of Maharashtra – c) District of Latur; d) District of Osmanabad.	business in the area mentioned in column (4); (b) Persons being individuals referred to in item (b) of column (6); (c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4). e) Persons other than companies deriving income from Business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); f) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in	entries in item (a), (c) & (d) of column (5); b) All cases of individuals being Managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5). All cases of the persons referred to in corresponding entries in item (a) & (b) of column (5) who have not been assessed to tax earlier.
				column (4).	
	COMMISSIONE	R OF INCOME-TAX	K-1, KOLHAPUR	RANGE-1, KOLHAPUR, RANGE-1, SANGLI,	RANGE-2, SANGLI
Sr. No.	Designation of Income Tax Authorities	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy Commissioner / Assistant	Kolhapur, Maharashtra	In the state of Maharashtra,	(a) Persons other than companies <u>deriving</u> income from sources other than income from <u>business or profession</u> and residing within the	(a) All cases of persons referred to in corresponding entries

	Commissioner	7 7	territorial area mentioned in items (b),(c) and	in <u>items (a) of</u>
	of Income	Kolhapur district	(d) of Column (4) and having returned	Column (5)
	Гах,	except talukas of	income / loss exceeding Rs. 15 lakhs.	<i>(</i> ,)
	Circle-1,	Shirol and		(b) All cases of
K	Kolhapur	Hatkangale.	(b) persons other than Companies deriving	persons referred to in
		(1)	income from business or profession and whose	the corresponding
		(b) All talukas of	principal place of business or profession is	entries in item (b) of
		Kolhapur district	within the territorial area mentioned in items	Column (5)
		except talukas of	(a),(c) and (d) of Column (4) and having	(a) All
		Shirol, Hatkangale &	returned income / loss exceeding Rs. 15 lakhs.	(c) All cases of
		Karveer.	(c) persons being companies registered	persons referred to in
			under the Companies Act, 2013 or under the	corresponding entry
		(a) Mussialisal	Companies Act, 1956 and having its registered	in item <u>(c) of</u>
		(c) Municipal	office or principal place of business in the area	column (5) being
		Wards "A", "B", "C" &	mentioned in items (d) of column (4) and having returned income / loss exceeding Rs. 20	companies whose
		"D" of Kolhapur City.	lakhs;	names begin with the alphabets "M" to
		(d) All talukas of	(d) persons being individuals referred to in	"Z".
		Kolhapur district	item (d) of column (6)	۷.
		including Kolhapur		(d) all cases of
		city, except talukas of	(e) Persons deriving income from business/profession covered in Itme-(e) of	individuals being
		Shirol and	Col.4 and having returned income / loss	Managing Director or
		Hatkangale, but	exceeding Rs. 15 lakhs.	Director or Manager
		includes area of MIDC	(f) Persons deriving income from sources	or Secretary in the
		Shiroli of Hatkanagale	other than business/profession mentioned	companies referred
		Taluka	in item(e) of Col. 4 and having returned	to in corresponding
		raidica	income / loss exceeding Rs. 15 lakhs.	entry in <u>items (c)</u>
			(g) persons being companies registered	above.
		(e) On area's not	107 1	(e) all co-op. sugar
		convered in (a) to	the Companies Act, 1956 mentioned in	factories and co-op.
		(d) above, but	·	banks cases situated
		covered in teritorial	/ loss exceeding Rs. 20 lakhs;	within the territorial
		jurisdiction in		area mentioned in
		resepct of Kolhapur		column 4(a) to (c).
		district allocated to		
		the CIT-1, Kolhapur		
		vide Sr.No. 242 of		(f) All cases

			Schedule-I of Notification No. S.O.2753(E) dated 22/10/2014.		covered in items (e), (f) & (g) of column-5 except cases in Karveer Taluka having income from sources other income from business/profession.
2.	Income Tax Officer, Ward-1(1), Kolhapur	Kolhapur, Maharashtra	In the state of Maharashtra, (a) Municipal Wards "C" & "D" of Kolhapur City (b) Gaganbawada taluka of Kolhapur district (c) On area's not convered in (a) to (d) as shown in column-4 of schedule-I against the name of ACIT/DCIT Circle-1, Kolhapur, but covered in teritorial jurisdiction in resepct of Kolhapur district allocated to	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) and (b) of Column (4) and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) & (b) of Column (4) and having returned income / loss up to Rs. 15 lakhs; (c) persons being companies registered under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (a) & (b) of column (4) and having returned income / loss up to Rs. 20 lakhs; 	(a) All cases of persons referred to in corresponding entries in items (a) of Column (5). (b) All cases of persons referred to in the corresponding entries in item (b) of Column (5). (c) All cases of persons referred to in corresponding entry in item (c) of column (5) being companies whose names begin with the alphabets "M" to "Z".
			the CIT-1, Kolhapur vide Sr.No. 242 of Schedule-I of Notification No. S.O.2753(E) dated	(d) persons being individuals referred to in item (d) of column (6). (e) Persons deriving income from	(d) all cases of individuals being Managing Director or Director or

			22/10/2014.	business/profession covered in Itme-(c) of Col.4 and having returned income / loss up to Rs. 15 lakhs. (f) Persons deriving income from sources other than business/profession mentioned in item(c) of Col. 4 and having returned income / loss up to Rs. 15 lakhs. (g) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 mentioned in item(c) of col. 4 and having returned income / loss up to Rs. 20 lakhs;	Manager or Secretary in the companies referred to in corresponding entry in items (c) above. (e) All cases covered in items (e), (f) & (g) of column-5 except cases in Karveer Taluka having income from sources other income from business/profession.
3.	Income Tax Officer, Ward-1(2), Kolhapur	Kolhapur, Maharashtra	In the state of Maharashtra, (a) Karveer Taluka of Kolhapur District excluding areas coming within municipal limits of Kolhapur City. (b) Shahuwadi Taluka of Kolhapur District	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (b) of Column (4) and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) & (b) of Column (4) and having returned income / loss up to Rs. 15 lakhs; (c) persons being companies registered under the Companies Act, 1956 and having its 	(a) All cases of persons referred to in corresponding entries in items (a) of Column (5). (b) All cases of persons referred to in the corresponding entries in item (b) of Column (5). (c) All cases of persons referred to in corresponding entry in item (c) of column (5) being companies whose

				registered office or principal place of business in the area mentioned in items (a) & (b) of column (4) and having returned income / loss up to Rs. 20 lakhs; (d) persons being individuals referred to in item (d) of column (6).	names begin with the alphabets "M" to "Z". (d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in items (c) above.
4.	Income Tax Officer, Ward-1(3), Kolhapur	Kolhapur, Maharashtra	In the state of Maharashtra, a) Bhudargad, Chandgad, Ajara and Kagal Talukas of Kolhapur District. b) Municipal "A" ward of Kolhapur city c) MIDC Shiroli of Hatkangale Taluka	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) & (b) of Column (4) and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) & (b) of Column (4) and having returned income / loss up to Rs. 15 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (a), (b) & 	(a) All cases of persons referred to in corresponding entries in items (a) of Column (5). (b) All cases of persons referred to in the corresponding entries in item (a) & (b) of Column (5). (c) All cases of persons referred to in corresponding entry in item (c) of column (5) being companies whose names begin with

				(c) of column (4) and having returned income / loss up to Rs. 20 lakhs; (d) persons being individuals referred to in item (d) of column (6).	to "Z". (d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in items (c) above.
5.	Income Tax Officer, Ward-1(4), Kolhapur	Kolhapur, Maharashtra	In the state of Maharashtra, (a)Municipal "B" ward of Kolhapur city. (b) Gadhinglaj, Panhala & Radhanagari talukas of Kolhapur District	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) and (b) of Column (4) and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) & (b) of Column (4) and having returned income / loss up to Rs. 15 lakhs; (c) persons being companies registered under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (a) & (b) of column (4) and having returned income / 	(a) All cases of persons referred to in corresponding entries in items (a) & (b) of Column (5). (b) All cases of persons referred to in the corresponding entries in item (a) & (b) of Column (5). (c) All cases of persons referred to in corresponding entry in item (c) of column (5) being companies whose names begin with

				loss up to Rs. 20 lakhs; (d) persons being individuals referred to in item (d) of column (6).	the alphabets "M" to "Z". (d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in items (c) above.
6.	Income Tax Officer, Ward- 1(5), Kolhapur	Kolhapur, Maharashtra	In the state of Maharashtra, (a) All talukas of Kolhapur district except talukas of Shirol and Hatkangale (b) All talukas of Kolhapur district except talukas of Shirol, Hatkangale & Karveer. (c) Municipal Wards "A", "B", "C" & "D"	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (b), (c) & (d) of Column (4) irrespective of income or loss returned. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) (c) & (d) of Column (4) irrespective of income or loss returned. (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (a), (c) & (d) of column (4) irrespective of 	(a) All cases of persons referred to in corresponding entries in items (a) of Column (5) being new assessees who have not assessed to tax earlier. (b) All cases of persons referred to in the corresponding entries in item (b) of Column (5) being new assessees who have not assessed to tax earlier.
			of Kolhapur City. (d) All talukas of Kolhapur district including Kolhapur city, except talukas of Shirol and Hatkangale, but includes area of MIDC	income or loss returned. (d) persons being individuals referred to in item (d) of column (6) irrespective of income or loss returned.	(c) All cases of persons referred to in corresponding entry in item (c) of column (5) being companies whose names begin with the alphabets "M"

			Shiroli of Hatkanagale Taluka		to "Z" being new assessees who have not assessed to tax earlier. (d) all cases of individuals being managing director or director or Manager or secretary in the companies referred to in corresponding entry in items (c) above.
Sr. No.	Designation of Income Tax Authorities	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy Commissioner / Assistant Commissioner of Income Tax, Circle-1, Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District:- (b) 100ft road, Khan bhag, Nal bhag, Station Raod, Rajwada area, Patel chouk (west side) upto Ganpati peth, peth bhag, Kapad Peth, Balaji chouk, Theater road, Saraf Katta, Ganpati peth, Burud Galli, Karnal Chouki, Gavali galli, Magarmaccha colony,	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) of Column (4) and having returned income / loss exceeding Rs. 15 lakhs. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (b), (c), (d) & (e) of Column (4) and having returned income / loss exceeding Rs. 15 lakhs. (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b), (c), (d) & (e) of Column (4) and having returned income / loss exceeding Rs. 20 lakhs;	(a) All cases of persons referred to in corresponding entries in item (a) of Column (5) having any one alphabet from "A" to "L" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname. (b) All cases of persons referred to in the corresponding entries in item (b) of Column (5)

			Gaonbhag, ST Stand Road from Nagar Palika Building to ST Stand & ST Stand to Shivaji Mandai, Panchmukhi Maruti road, Kolhapur road, Haripur road, Haripur road upto Tilak Chowk, Sangliwadi upto Toll Naka, in the jurisdiction of Municipal Corporation of Sangli-Miraj & Kupwad.	(d) persons deriving income from owning and operating Sugar Factory having its place of business in the area mentioned in	(c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 referred in item (c) of column (5).
(1)	(2)	(3)	(4)	(5)	(6)
			(c) Miraj City, Miraj MIDC; (d) Miraj, Jath, Khanapur (Vita) Tasgaon, Palus Talukas; (e) All other areas in the territory of Municipal Corporation of Sangli, Miraj & Kupwad which has not been specifically allocated to Circle-2, Sangli.	items (b), (c), (d) & (e) of Column (4).	(d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in items (c) above. (e) All cases of Sugar Factories referred to in corresponding entries in item (d) of Column (5).
2.	Income Tax Officer, Ward-1(1),	Sangli - Maharashtra	(a) Entire Sangli District In the state of	(a) Persons other than companies <u>deriving</u> income from sources other than income from <u>business or profession</u> and residing within the	(a) All cases of persons referred to in corresponding entries

	Sangli		Maharashtra, following area of the Sangli District:- (b) Miraj Taluka, excluding area within the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad. (c) Miraj City & Miraj MIDC in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad. (d) All other areas in the territory of Municipal Corporation of Sangli, Miraj & Kupwad. (d) All other areas in the territory of Municipal Corporation of Sangli, Miraj & Kupwad which has not been specifically allocated to Circle-2, Sangli.	territorial area mentioned in item (a) of Column (4) and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (b), (c),(d) & (e) of Column (4) and having returned income / loss up to Rs. 15 lakhs;	in item (a) of Column (5) having any one alphabet from "A" or "B" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname. (b) All cases of persons referred to in corresponding entries in items (a) & (b) of Column (5). (c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 referred in item (c) of column (5).
(1)	(2)	(3)	(4) (e) All other areas in the territory of Municipal Corporation of Sangli, Miraj & Kupwad which has not been specifically allocated to any ITOs in Range-1 & Range-2, Sangli.	(5) (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b), (c), (d) & (e) of column (4) and having returned income / loss up to Rs. 20 lakhs; (d) persons being individuals referred to in item (d) of column (6).	(6) (d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in items (c) above.

2.	Income Tax Officer, Ward-1(2), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District:- (b) Patel Chowk (west side) upto Ganpati peth, Ganpati peth, Burud Galli, Karnal chouki, Gavali Galli, Magarmaccha Colony, Peth bhag, Kapad Peth, Balaji chouk, Theater road, Saraf Katta in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of Column (4) and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (b) & (c) of Column (4) and having returned income / loss up to Rs. 15 lakhs;	(a) All cases of persons referred to in corresponding entries in item (a) of Column (5) having any one alphabet from "C" or "F" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname. (b) All cases of persons referred to in corresponding entries in items (a) & (b) of Column (5). (c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 referred in item (c) of column (5).
(1)	(2)	(3)	(4)	(5)	(6)
			(c) Khanapur (Vita)	(c) persons being companies registered	(d) all cases of
			& Jath Talukas	under the Companies Act, 2013 or under the	individuals being
				Companies Act, 1956 and having its registered	Managing Director or
				office or principal place of business in the area	Director or Manager
				mentioned in items (b) & (c) of column (4) and	or Secretary in the
				having returned income / loss up to Rs. 20	companies referred
				lakhs;	to in corresponding

3.	Income Tax Officer, Ward-1(3), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District:- (b) Gaonbhag, Kolhapur road, 100ft road, Haripur road, Haripur in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad. (c) Palus Taluka	(d) persons being individuals referred to in item (d) of column (6). (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of Column (4) and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the mentioned in items (b) & (c) of Column (4) and having returned income / loss up to Rs. 15 lakhs; (c) persons being companies registered under the Companies	entry in items (c) above. (a) All cases of persons referred to in corresponding entries in item (a) of Column (5) having any one alphabet from "G" or "H" or "I", "J" or "L" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname. (b) All cases of persons referred to in the corresponding entries in item (a) & (b) of Column (5). (c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956
(1)	(2)	(3)	(4)	(5)	(6)
				Act, 2013 or under the Companies Act, 1956 and having its registered office or principal	referred in item (c) of column (5).
				place of business in the area mentioned in items (b) & (c) of column (4) and having	(d) all cases of

				returned income / loss up to Rs. 20 lakhs; (d) persons being individuals referred to in item (d) of column (6).	individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in items (c) above.
3.	Income Tax Officer, Ward-1(4), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District:- (b) Harbhat Road upto Tikal chouk, Sangliwadi upto toll naka, ST stand road from nagarpalika to ST Stand & ST stand to Shivaji mandai in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad (c) Tasgaon Taluka	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of Column (4) and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within mentioned in items (b) & (c) of column (4) and having returned income / loss up to Rs. 15 lakhs; 	(a) All cases of persons referred to in corresponding entries in item (a) of Column (5) having any one alphabet from "K" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname. (b) All cases of persons referred to in the corresponding entries in item (a) & (b) of Column (5).
(1)	(2)	(3)	(4)	(5)	(6)
				(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) & (c) of column (4) and having returned income / loss up to Rs. 20	

				lakhs; (d) persons being individuals referred to in item (d) of column (6).	1956 referred in item (c) of column (5). (d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) above.
3.	Income Tax Officer, Ward-1(5), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District:- (b) 100ft road, Khan bhag, Nal bhag, Station Raod, Rajwada area, Patel chouk (west side) upto Ganpati peth, peth bhag, Kapad Peth, Balaji chouk, Theater road, Saraf Katta, Ganpati peth, Burud Galli, Karnal Chouki, Gavali galli, Magarmaccha colony, Gaonbhag, ST Stand Road from Nagar Palika Building to ST Stand &	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of Column (4). (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within mentioned in items (b), (c), (d) & (e) of column (4).	(a) All cases of persons referred to in corresponding entries in item (a) of Column (5) having any one alphabet from "A" to "L" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname being new assessees who have not assessed earlier. (b) All cases of persons referred to in the corresponding entries in item (b) of Column (5) being new assessees who have not assessed to tax earlier.

(1)	(2)	(3)	(4)	(5)	(6)
			ST Stand to Shivaji	(c) persons being companies registered	(c) All cases of
			Mandai, Panchmukhi	under the Companies Act, 2013 or under the	persons referred to in
			Maruti road, Kolhapur	Companies Act, 1956 and having its registered	corresponding entry
			road, Haripur road,	office or principal place of business in the area	of item (c) of Column
			Haripur, Harbhat road	mentioned in items (b), (c), (d) & (e) of	(5) being new
			upto Tilak Chowk,	column (4).	assessees who have
			Sangliwadi upto Toll Naka, in the	(d) persons being individuals referred to in	not assessed to tax earlier.
			jurisdiction of	item (d) of column (6).	<u>carner.</u>
			Municipal Corporation	tem (a) or column (o).	(d) all cases of
			of Sangli-Miraj &		individuals being
			Kupwad.		Managing Director or
			(c) Miraj City, Miraj		Director or Manager
			MIDC;		or Secretary in the
			(d) Miraj, Jath,		companies referred
			Khanapur (Vita) Tasgaon, Palus		to in corresponding entry in items (c)
			Tasgaon, Palus Talukas;		above.
			Talukas,		<u>above</u> .
			(d) All other areas in		
			the territory of		
			Municipal		
			Corporation of		
			Sangli, Miraj &		
			Kupwad which has		
			not been		
			specifically allocated to any of		
			the Officer in		
			Range-1, Sangli.		
			i i i i i i i i i i i i i i i i i i i		

Sr.	Designation	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of
No.	of Income				cases
	Tax				
	Authorities				
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy	Sangli -	(a) Entire Sangli	(a) Persons other than companies <u>deriving</u>	(a) All cases of
	Commissioner	Maharashtra	District	income from sources other than income from	persons referred to in
	/ Assistant		In the state of	business or profession and residing within the	corresponding entries
	Commissioner		Maharashtra, following	territorial area mentioned in items (a) of	
	of Income		area of the Sangli	Column (4) and having returned income / loss	Column (5) having
	Tax,		District :-	exceeding Rs. 15 lakhs.	any one alphabet
	Circle-2,		(b) Sangli City:-	(b) persons other than Companies deriving	from "M" to "Z" as
	Sangli		Sangli Miraj Road	income from business or profession and whose	<u>fifth character of the</u>
			from Bharati Hospital	principal place of business or profession is	<u>PAN</u> allotted to
			to Tata Petrol Pump,	within the territorial area mentioned in items	him/her or where no
			Vishrambag, Kupwad	(b), (c) & (d) of Column (4) and having	PAN is allotted as
			road, Govt. Colony,	returned income / loss exceeding Rs. 15 lakhs.	<u>first</u> <u>letter</u> <u>of</u>
			Market yard, South	(c) persons being companies registered	surname.
			Shivaji nagar,	under the Companies Act, 2013 or under the	
			Timber Area, College	Companies Act, 1956 and having its registered	(b) All cases of
			Corner,	office or principal place of business in the area	persons referred to in
			Mahavirnagar upto	mentioned in items (b), (c) & (d) of Column (4)	the corresponding
			College Corner,	and having returned income / loss exceeding	entries in item (b) of
			Ratanshi nagar and	Rs. 20 lakhs;	Column (5)
			all north side of By-	(d) persons deriving income from owning	
			pass road, Vakhar	and operating Sugar Factory having its place	(c) All cases of
			bhag, Madhavnagar	of business in the area mentioned in	persons being
			road from College		companies registered
			corner to Railway		under the Companies
			bridge, Kalanagar,		Act, 2013 or under
			Chintamani nagar,		the Companies Act,
			Industrial Estate,		1956 referred in item
			Opp. Vasantdada		(c) of column (5).
			Sugar factory,		
			Shantiniketan area		(d) all cases of
			and all South side of		individuals being

			By-pass road, Madhavnagar, East side		Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in items (c) above.
(1)	(2)	(3)	(4)	(5)	(6)
			of Patel Chouk, in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad (c) Kupwad and Kupwad MIDC & (d) Shirala, Walwa (Islampur), Kavathe Mahankal, Atpadi, & Kadegaon Taluquas.	items (b), (c) & (d) of Column (4).	(e) All cases of Sugar Factories referred to in corresponding entries in item (d) of Column (5).
2.	Income Tax Officer, Ward-2(1), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District:- (b) East side of Patel chouk, Vakhar bhag, Mahavirnagar upto College Corner, Ratanshi nagar and all north side of Bypass road in the	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of Column (4) and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (b), (c) & (d) of Column (4) and having returned income / loss up to Rs. 15 	(a) All cases of persons referred to in corresponding entries in item (a) of Column (5) having "M" as fifth character of the PAN allotted to him/her or where no PAN is allotted as first letter of surname. (b) All cases of persons referred to

			jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad . (c) Shirala Taluka	lakhs;	in corresponding entries in items (a) & (b) of Column (5). (c) All cases of persons being companies registered
(1)	(2)	(3)	(4)	(5)	(6)
				(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) & (c) of column (4) and having returned income / loss up to Rs. 20 lakhs; (d) persons being individuals referred to in item (d) of column (6).	under the Companies Act, 2013 or under the Companies Act, 1956 referred in item (c) of column (5). (d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in items (c) above.
2.	Income Tax Officer, Ward-2(2), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District:- (b) Opp. Vasantdada Sugar factory, Shantiniketan area and all South side of By-pass road in the jurisdiction of	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of Column (4) and having returned income / loss up to Rs. 15 lakhs. (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (b), (c) & (d) of Column (4) and having returned income / loss up to Rs. 15 	(a) All cases of persons referred to in corresponding entries in item (a) of Column (5) having any one alphabet from "N" or "O" or "Q" or "R" or "T" or "U" or "X" or "Y" or "Z" as fifth character of the PAN allotted to him/her or

(1)	(2)	(3)	Municipal Corporation of Sangli, Miraj & Kupwad. (c) Madhavnagar (d) Islampur (Walwa) Taluqua	lakhs; (5)	where no PAN is allotted as first letter of surname. (b) All cases of persons referred to in corresponding entries in items (a) & (b) of Column (5). (c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956
				(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) & (c) of column (4) and having returned income / loss up to Rs. 20 lakhs; (d) persons being individuals referred to in item (d) of column (6).	referred in item (c) of column (5). (d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in items (c) above.
3.	Income Tax Officer, Ward-2(3), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli District:-	(a) Persons other than companies <u>deriving</u> income from sources other than income from <u>business or profession</u> and residing within the territorial area mentioned in item <u>(a) of Column (4)</u> and having returned income / loss up to Rs. 15 lakhs.	(a) All cases of persons referred to in corresponding entries in item (a) of Column (5) having alphabet "P" as fifth character of the PAN

			(a) Market yard, South Shivaji nagar, in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad (b) Kavathe Mahankal Taluka & Atpadi Talukas	(b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the mentioned in items (b) & (c) of Column (4) and having returned income / loss up to Rs. 15 lakhs; _(c)ersonsbeingcompaniesregistered under the Companies Act, 2013 or under the	allotted to him/her or where no PAN is allotted as first letter of surname. (b) All cases of persons referred to in corresponding entries in items (a) & (b) of Column (5). (c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 referred in item (c) of column (5). (d) all cases of individuals being Managing
(1)	(2)	(3)	(4)	(5)	(6)
3.	Income Tax Officer, Ward-2(4), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following area of the Sangli	Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) & (c) of column (4) and having returned income / loss up to Rs. 20 lakhs; (d) persons being individuals referred to in item (d) of column (6). (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of Column (4) and having returned income / loss up to Rs. 15 lakhs.	Director or Director or Manager or Secretary in the companies referred to in corresponding entry in items (c) above. (a) All cases of persons referred to in corresponding entries in item (a) of Column (5) having alphabet from "S" as

			(b) Industrial Estate, Timber Area, College Corner, Madhavnagar road from College corner to Railway bridge, Kalanagar, Chintamani nagar in the jurisdiction of Municipal Corporation of Sangli, Miraj & Kupwad (c) Kadegaon Taluka	(b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within mentioned in items (b) & (c) of column (4) and having returned income / loss up to Rs. 15 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) & (c) of	PAN allotted to him/her or where no PAN is allotted as first letter of surname. (b) All cases of persons referred to in corresponding entries in items (a) & (b) of Column (5). (c) All cases of persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 referred in item (c) of column (5). (d) all cases of individuals being Managing Director or Director or Manager or Secretary in
(1)	(2)	(3)	(4)	(5)	(6)
	, ,			column (4) and having returned income / loss up to Rs. 20 lakhs; (d) persons being individuals referred to in item (d) of column (6).	the companies referred to in corresponding entry in items (c) above.
3.	Income Tax Officer, Ward-2(5), Sangli	Sangli - Maharashtra	(a) Entire Sangli District In the state of Maharashtra, following	(a) Persons other than companies <u>deriving</u> income from sources other than income from <u>business or profession</u> and residing within the territorial area mentioned in item <u>(a) of Column (4)</u> .	(a) All cases of persons referred to in corresponding entries in item (a) of Column (5) having

			area of the Sangli		any one alphabet
			District :-	(b) persons other than Companies deriving	from "M" to "Z" as
			(b) Sangli City:-	income from business or profession and	fifth character of the
			Sangli Miraj Road from	whose principal place of business or	PAN allotted to
			Bharati Hospital to	profession is within mentioned in items (b),	him/her or where no
			Tata Petrol Pump,	(c) & (d) of column (4).	PAN is allotted as
			Vishrambag, Kupwad	to a tay or column try.	first letter of
			road, Govt. Colony,	(c) persons being companies registered	surname being new
			Market yard, South	under the Companies Act, 2013 or under the	assessees who have
			Shivaji nagar, Timber	Companies Act, 1956 and having its registered	not assessed earlier.
			Area, College Corner,	office or principal place of business in the area	
			Mahavirnagar upto	mentioned in items (b) & (c) of column (4).	(b) All cases of
			College Corner,		persons referred to in
			Ratanshi nagar and all		the corresponding
			north side of By-pass		entries in item (b) of
			road, Vakhar bhag,		Column (5) being
			Madhavnagar road		new assessees who
			from College corner to		have not assessed to
			Railway bridge,		tax earlier.
			Kalanagar, Chintamani		(-)
			nagar, Industrial		(c) All cases of
			Estate, Opp.		persons referred to in
			Vasantdada Sugar		corresponding entry
			factory, Shantiniketan area and all South side		of item (c) of Column (5) being new
			of By-pass road,		(5) being new assessees who have
			Madhavnagar, East		not assessed to tax
			side		earlier.
			Side		<u>earlier.</u>
(1)	(2)	(3)	(4)	(5)	(6)
, ,	, ,	, ,	of Patel Chouk, in the	(d) persons being individuals referred to in	(d) all cases of
			jurisdiction of	item (d) of column (6).	individuals being
			Municipal Corporation		Managing Director or
			of Sangli, Miraj &		Director or Manager
			Kupwad		or Secretary in the
					companies referred

			(c) Kupwad and Kupwad MIDC & (d) Shirala, Walwa (Islampur), Kavathe Mahankal, Atpadi, & Kadegaon Taluquas		to in corresponding entry in items (c) above.
	COMMISSION	IER OF INCOME-TAX	-2, KOLHAPUR	RANGE-2, KOLHAPUR, RANGE ICHALKARANJI,	RANGE RATNAGIRI
Sr. No.	Designation of Income Tax Authorities	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy Commissioner / Assistant Commissioner of Income Tax, Circle-2, Kolhapur	Kolhapur, Maharashtra	In the state of Maharashtra, (a) Municipal ward "E" of Kolhapur City (b) District of Sindhudurg (c) All talukas of District of Kolhapur, including Kolhapur City, except Talukas of Shirol and Hathkangale, but includes area of MIDC Shiroli of Hathkangale Taluka. (d) Karveer Taluka of Kolhapur District.	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a), (b) and (d) of Column (4) and having returned income / loss exceeding Rs.10 lakhs; (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) of Column (4) and having returned income / loss exceeding Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) of column (4) and having returned income / loss exceeding Rs.15 lakhs; (d) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (c) of column (4) 	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of Column (5) (b) All cases of persons referred to in the corresponding entries in item (c) of Column (5) (c) All cases of persons referred to in corresponding entry in item (d) of column (5) being companies whose names begin with the alphabets "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L"

				and having returned income / loss exceeding Rs.15 lakhs; (e) persons being individuals referred to in item (d) of column (6)	(d) all cases of individuals being managing director or director or Manager or secretary in the companies referred to in corresponding entry in items (b) and (c) above.
2.	Income Tax Officer, Ward-2(1), Kolhapur	Kolhapur, Maharashtra	In the state of Maharashtra, (a) Municipal ward "E" of Kolhapur City (b) All talukas of District of Kolhapur, including Kolhapur City, except Talukas of Shirol and Hathkangale, but includes area of MIDC Shiroli of Hathkangale Taluka. (c) Karveer Taluka of Kolhapur District.	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) of Column (4) and having returned income / loss up to Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) of column (4) and having returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (c) of column (6) 	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of Column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" (b) All cases of persons referred to in corresponding entry in item (c) of column (5) being companies whose names begin with the alphabets "A" or "B" or "C" or "D" or "E" or "F" (c) all cases of individuals being managing director or director or Manager or secretary in the companies referred to in corresponding entry in items (b) above.
3.	Income Tax	Kolhapur,	In the state of Maharashtra,	(a) Persons other than companies deriving income from	(a) All cases of persons

	Officer, Ward-2(2), Kolhapur	Maharashtra	(a) Municipal ward "E" of Kolhapur City (b) All talukas of District of Kolhapur, including Kolhapur City, except Talukas of Shirol and Hathkangale, but includes area of MIDC Shiroli of Hathkangale Taluka. (c) Karveer Taluka of Kolhapur District.	sources other than income from business or profession and residing within the territorial area mentioned in items (a) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) of Column (4) and having returned income / loss up to Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) of column (4) and having returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (c) of column (6)	referred to in corresponding entries in items (a) and (b) of Column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" (b) All cases of persons referred to in corresponding entry in item (c) of column (5) being companies whose names begin with the alphabets "G" or "H" or "I" or "J" or "K" or "L" (c) all cases of individuals being managing director or director or Manager or secretary in the companies referred to in corresponding entry in items (b) above.
4.	Income Tax Officer, Ward-1, Kudal	Kudal, Maharashtra	In the state of Maharashtra, District of Sindhudurg	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area 	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or

				mentioned in column (4) and having returned income / loss	"M";
				up to Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (c) of column (6).	(b) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "M";
					(c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.
5.	Income Tax Officer, Ward-2, Kudal	Kudal, Maharashtra	In the state of Maharashtra, District of Sindhudurg	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs; 	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) whose names begin with the alphabet "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z";
				(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having	(b) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with

				returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (c) of column (6).	the alphabet "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z"; (c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.
6.	Income Tax Officer, Ward- 2(3), Kolhapur	Kolhapur, Maharashtra	In the state of Maharashtra, (a) Municipal ward "E" of Kolhapur City (b) District of Sindhudurg (c) All talukas of District of Kolhapur, including	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a), (b) and (d) of Column (4); (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) of Column (4); 	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of Column (5) being new assessees who have not been assessed to tax earlier;
			Kolhapur City, except Talukas of Shirol and Hathkangale, but includes area of MIDC Shiroli of Hathkangale Taluka. (d) Karveer Taluka of Kolhapur District.	(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) of column (4); (d) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (c) of column (4); (e) persons being individuals referred to in item (d) of column (6)	(b) All cases of persons referred to in the corresponding entries in item (c) of Column (5) being new assessees who have not been assessed to tax earlier; (c) All cases of persons referred to in corresponding entry in item (d) of column (5)

					being companies whose names begin with the alphabets "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" being new assessees who have not been assessed to tax earlier; (d) all cases of individuals being managing director or director or Manager or secretary in the companies referred to in corresponding entry in items (b) and (c) above.
Sr.	Designation of	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of
No.	Income Tax				cases
	Authorities				
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy	lchalkaranji, Maharashtra	In the state of Maharashtra,	(a) Persons other than companies deriving income	(a) All cases of
	Commissioner / Assistant	iviariarasnira	Talukas of Shirol and	from sources other than income from business or profession and residing within the territorial area	persons referred to in corresponding entries in
	Commissioner of		Hatkanangle in the District	mentioned in column (4) and having returned income / loss	items (a) and (b) of
	Income Tax,		of Kolhapur, but excludes	exceeding Rs.10 lakhs;	column (5);
	Ichalkaranji Circle,		area of MIDC Shiroli of		
	lchalkaranji		Hatkanagale Taluka.	(b) persons other than companies deriving income from business or profession and whose principal place of	(b) all cases of persons referred to in
				business or profession is within the territorial area	corresponding entry in
				mentioned in column (4) and having returned income / loss	item (c) of column (5);
				exceeding Rs.10 lakhs;	(a) all
				(c) persons being companies registered under the	(c) all cases of individuals being
				Companies Act, 2013 or under the Companies Act, 1956	3

				and having its registered office or principal place of	Director or Manager or
				business in the area mentioned in column (4) and having	Director or Manager or Secretary in the
				returned income / loss exceeding Rs.15 lakhs;	companies referred to in
				Tetarried income 7 1033 exceeding N3.13 lakits,	corresponding entry in
				(d) persons being individuals referred to in item (c) of	item (b) above.
				column (6).	Therri (b) above.
2.	Income Tax	Ichalkaranji,	In the state of Maharashtra,	(a) Persons other than companies deriving income from	(a) All cases of
۷.	Officer, Ward-1,	Maharashtra	III the state of Maharasilia,	sources other than income from business or profession and	(a) All cases of persons referred to in
	Ichalkaranji	iviariai asriti a	(a) Old Municipal Ward	residing within the territorial area mentioned in items (a),	corresponding entries in
	ici iaikai ai iji		Number 10 of Ichalkaranji	(b) and (c) of Column (4) and having returned income / loss	items (a) of column (5)
			City of Taluka Hatkanangale	up to Rs.10 lakhs;	whose names begin with
			in District Kolhapur	up to ks. to takits,	the alphabet "A" or "B" or
			iii district kolilapui	(b) persons other than Companies deriving income from	"C" or "D" or "E" or "F" or
			(b) Ichalkaranji City of	business or profession and whose principal place of	"G" or "H" or "I";
			Taluka Hatkanangale in	business or profession is within the territorial area	G OI II OI I ,
			District Kolhapur including	mentioned in items (a) and (c) of Column (4) and having	(b) all cases of
			the area of Old Municipal	returned income / loss up to Rs.10 lakhs;	persons referred to in
			Ward Numbers 1 to 9 but	returned income / loss up to ks. to lakits,	corresponding entry in
			excluding the area of Old	(c) persons being companies registered under the	item (b) of column (5)
			Municipal Ward Number 10	Companies Act, 2013 or under the Companies Act, 1956	whose names begin with
			of Ichalkaranji City.	and having its registered office or principal place of	the alphabet "A" or "B" or
			or ichaikarariji orty.	business in the area mentioned in items (a) and (c) of	"C" or "D" or "E" or "F" or
			(c) Talukas of Shirol and	column (4) and having returned income / loss up to Rs.15	"G" or "H" or "I" or "J" or
			Hatkanangle in the District	lakhs:	"K" or "L" ;
			of Kolhapur, but excludes	iditis,	K OI E ,
			area of MIDC Shiroli and	(d) persons being individuals referred to in item (d) of	(c) all cases of
			Ichalkaranji City of	column (6)	persons referred to in
			Hatkanangale Taluka.	Column (o)	corresponding entry in
			Tratkariarigaic Taluka.		item (c) of column (5)
					whose names begin with
					the alphabet "A" or "B" or
					"C" or "D" or "E" or "F" or
					"G" or "H" or "I" or "J" or
					"K" or "L" ;
					, K 31 L ,
					(d) all cases of
1	1	I.	I		• • • • • • • • • • • • • • • • • • • •

					individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) above.
3.	Income Tax Officer, Ward-2, Ichalkaranji	Ichalkaranji, Maharashtra	In the state of Maharashtra, (a) Old Municipal Ward Number 10 of Ichalkaranji City of Taluka Hatkanangale in District Kolhapur (b) Ichalkaranji City of Taluka Hatkanangale in District Kolhapur including the area of Old Municipal Ward Numbers 1 to 9 but excluding the area of Old Municipal Ward Number 10 of Ichalkaranji City. (c) Talukas of Shirol and Hatkanangle in the District of Kolhapur, but excludes area of MIDC Shiroli and Ichalkaranji City of Hatkanangale Taluka.	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in items (a), (b) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (a) and (c) of column (4) and having returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (d) of column (6) 	(a) All cases of persons referred to in corresponding entries in items (a) of column (5) whose names begin with the alphabet "J" or "K" or "L"; (b) all cases of persons referred to in corresponding entry in item (b) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "X" or "X" or "Y" or "Z"; (c) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "M" or "Y" or "Z";

4.	Income Tax Officer, Ward-3,	lchalkaranji, Maharashtra	In the state of Maharashtra,	(a) Persons other than companies deriving income from sources other than income from business or profession and	(d) all cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (c) above. (a) All cases of persons referred to in
	Ichalkaranji		(a) Old Municipal Ward Number 10 of Ichalkaranji City of Taluka Hatkanangale in District Kolhapur (b) Ichalkaranji City of Taluka Hatkanangale in District Kolhapur including the area of Old Municipal Ward Numbers 1 to 9 but excluding the area of Old Municipal Ward Number 10 of Ichalkaranji City. (c) Talukas of Shirol and Hatkanangle in the District of Kolhapur, but excludes area of MIDC Shiroli and Ichalkaranji City of Hatkanangale Taluka.	residing within the territorial area mentioned in items (a), (b) and (c) of Column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than Companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (b) of Column (4) and having returned income / loss up to Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in items (b) of column (4) and having returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (d) of column (6)	corresponding entries in items (a) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q"; (b) all cases of persons referred to in corresponding entry in item (b) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L"; (c) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "H" or "I" or "J" or "K" or "L";

					(d) all cases of
					individuals being
					Managing Director or
					Director or Manager or
					Secretary in the
					companies referred to in
					corresponding entry in
					item (c) above.
5.	Income Tax	Ichalkaranji,	In the state of Maharashtra,	(a) Persons other than companies deriving income from	(a) All cases of
	Officer, Ward-4,	Maharashtra		sources other than income from business or profession and	persons referred to in
	Ichalkaranji		(a) Old Municipal Ward	residing within the territorial area mentioned in items (a),	corresponding entries in
			Number 10 of Ichalkaranji	(b) and (c) of Column (4) and having returned income / loss	items (a) of column (5)
			City of Taluka Hatkanangale	up to Rs.10 lakhs;	whose names begin with
			in District Kolhapur		the alphabet "R" or "S" or
			(h) laballananii Cita af	(b) persons other than Companies deriving income from	"T" or "U" or "V" or "W"
			(b) Ichalkaranji City of	business or profession and whose principal place of	or "X" or "Y" or "Z";
			Taluka Hatkanangale in	business or profession is within the territorial area	(b) all cases of
			District Kolhapur including the area of Old Municipal	mentioned in items (b) of Column (4) and having returned income / loss up to Rs.10 lakhs;	(b) all cases of persons referred to in
			Ward Numbers 1 to 9 but	income 7 loss up to ks. to lakits,	corresponding entry in
			excluding the area of Old	(c) persons being companies registered under the	item (b) of column (5)
			Municipal Ward Number 10	Companies Act, 2013 or under the Companies Act, 1956	whose names begin with
			of Ichalkaranji City.	and having its registered office or principal place of	the alphabet "M" or "N"
			or forfalkarariji orty.	business in the area mentioned in items (b) of column (4)	or "O" or "P" or "Q" or "R"
			(c) Talukas of Shirol and	and having returned income / loss up to Rs.15 lakhs;	or "S" or "T" or "U" or "V"
			Hatkanangle in the District	and having rotal hos most rose up to home lands,	or "W" or "X" or "Y" or
			of Kolhapur, but excludes	(d) persons being individuals referred to in item (d) of	"Z";
			area of MIDC Shiroli and	column (6)	
			Ichalkaranji City of		(c) all cases of
			Hatkanangale Taluka.		persons referred to in
					corresponding entry in
					item (c) of column (5)
					whose names begin with
					the alphabet "M" or "N"
					or "O" or "P" or "Q" or "R"

6.	Income Tax Officer, Ward-5, Ichalkaranji	Ichalkaranji, Maharashtra	In the state of Maharashtra. Talukas of Shirol and Hatkanangle in the District of Kolhapur, but excludes area of MIDC Shiroli of Hatkanagale Taluka.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4); (d) persons being individuals referred to in item (c) of column (6).	or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z"; (d) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) above. (a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) being new assessees who have not been assessed to tax earlier; (b) all cases of persons referred to in corresponding entry in item (c) of column (5) being new assessees who have not been assessed to tax earlier; (c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item corresponding entry in the companies referred to in corresponding entry in the companies referred to in corresponding entry in
----	--	------------------------------	---	---	---

					item (b) above.
Sr.	Designation of	Headquarters	Territorial Areas	Persons or class of persons	Cases or classes of
No.	Income Tax			·	cases
	Authorities				
(1)	(2)	(3)	(4)	(5)	(6)
1.	Deputy Commissioner / Assistant Commissioner of Income Tax, Ratnagiri Circle,	Ratnagiri, Maharashtra	In the state of Maharashtra, District of Ratnagiri.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss exceeding Rs.10 lakhs;	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5);
	Ratnagiri			(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss exceeding Rs.10 lakhs;	(b) all cases of persons referred to in corresponding entry in item (c) of column (5); (c) all cases of
				(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss exceeding Rs.15 lakhs; (d) persons being individuals referred to in item (c) of column (6).	individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.
2.	Income Tax Officer, Ward-1, Ratnagiri	Ratnagiri, Maharashtra	In the state of Maharashtra, Talukas of Ratnagiri and Sangameshwar and Lanja and and Rajapur in the District of Ratnagiri	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs; 	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L"; (b) all cases of

				(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (c) of column (6).	persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L"; (c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in
3.	Income Tax Officer, Ward-2, Ratnagiri	Ratnagiri, Maharashtra	In the state of Maharashtra, Talukas of Ratnagiri and Sangameshwar and Lanja and and Rajapur in the District of Ratnagiri	 (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (c) of 	item (b) above. (a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "Z"; (b) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V"

				column (6).	or "W" or "X" or "Y" or "Z"
				Column (o).	
					,
					(c) all cases of
					individuals being
					3
					Managing Director or Director or Manager or
					Secretary in the
					companies referred to in
					-
					corresponding entry in
4	Income Toy	Dotnogiri	In the state of Maharashtra	(a) Darsons other than companies deriving income	item (b) above.
4.	Income Tax	Ratnagiri,	In the state of Maharashtra,	(a) Persons other than companies deriving income	(a) All cases of
	Officer, Ward-3,	Maharashtra	Talukas of Chinkun and Khad	from sources other than income from business or	persons referred to in
	Ratnagiri		Talukas of Chiplun and Khed	profession and residing within the territorial area	corresponding entries in
			and Dapoli and Mandangad	mentioned in column (4) and having returned income / loss	items (a) and (b) of
			and Guhagar in the District	up to Rs.10 lakhs;	column (5) whose names
			of Ratnagiri	(h) narrana athar than companies deriving income	begin with the alphabet "A" or "B" or "C" or "D" or
				(b) persons other than companies deriving income	"E" or "F" or "G" or "H" or
				from business or profession and whose principal place of	
				business or profession is within the territorial area	"I" or "J" or "K" or "L" ;
				mentioned in column (4) and having returned income / loss	(h) all asses of
				up to Rs.10 lakhs;	(b) all cases of persons referred to in
				(a) narrage baing companies registered under the	•
				(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956	corresponding entry in item (c) of column (5)
				·	
				and having its registered office or principal place of business in the area mentioned in column (4) and having	whose names begin with the alphabet "A" or "B" or
				, ,	•
				returned income / loss up to Rs.15 lakhs;	"C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or
				(d) porcons boing individuals referred to in item (s) of	"K" or "L" ;
				(d) persons being individuals referred to in item (c) of column (6).	K UI "L" ;
					(c) all cases of
					individuals being
					Managing Director or
					Director or Manager or
					Secretary in the

					companies referred to in corresponding entry in item (b) above.
5.	Income Tax Officer, Ward-4, Ratnagiri	Ratnagiri, Maharashtra	In the state of Maharashtra, Talukas of Chiplun and Khed and Dapoli and Mandangad and Guhagar in the District of Ratnagiri	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs; (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4) and having returned income / loss up to Rs.10 lakhs; (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in column (4) and having returned income / loss up to Rs.15 lakhs; (d) persons being individuals referred to in item (c) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "V" or "X" or "Y" or "Z"; (b) all cases of persons referred to in corresponding entry in item (c) of column (5) whose names begin with the alphabet "M" or "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z"; (c) all cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) above.
6.	Income Tax Officer, Ward-5, Ratnagiri	Ratnagiri, Maharashtra	In the state of Maharashtra, District of Ratnagiri.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area	(a) All cases of persons referred to in corresponding entries in

			(b) persons other than companies deriving incomfrom business or profession and whose principal place business or profession is within the territorial are mentioned in column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 198 and having its registered office or principal place business in the area mentioned in column (4); (d) persons being individuals referred to in item (c) column (6).	been assessed to tax earlier; (b) all cases of persons referred to in corresponding entry in item (c) of column (5) being new assessees who have not been assessed to
--	--	--	---	--